

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.
O.A.No.104 OF 2022 (SZ)**

Girish N.P

...Applicant

-Vs-

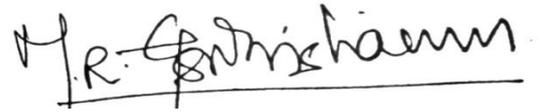
The State of Karnataka
& others

...Respondents

INDEX

S.No.	DESCRIPTION	PAGE NO.
1.	FURTHER STATUS REPORT OF KSPCB in respect of Nagarakere and Chikkatumakuru lakes.	1
2.	Notice to Industries. Annexure-1 to 24	21
3.	The Analysis report of the sample collected on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022. Annexure-25	65
4.	Inspection Report of Existing Industries.	90
5.	Inspection Report of Newly Identified Industries.	148
6.	Letter of Administrative Approval	181

Dated at Chennai on this the 11th day of January, 2023



COUNSEL FOR 5th RESPONDENT

M.R.GOKUL KRISHNAN
Standing Counsel for KSPCB
(Karnataka State Pollution Control Board)

Regional Office - Doddaballapura

Karnataka State Pollution Control Board

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀಣ್ಯ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No.PCB/DBP-RO/2022-23/ 912

Date:

19 JAN 2023

To,

The Member secretary,
Karnataka State Pollution Control Board,
Parisara Bhavan, Church Street
Bengaluru-560001

//KIND ATTN : LEGAL SECTION//

Sir,

Sub : Submission of status report in respect of O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others – reg.

Ref : 1. This Office status report submitted to Board Office on.25.10.2022.
2. This Office status report submitted to Board Office on.24.11.2022.
3. Hon'ble NGT Orderin respect of O A No 104/2022 01.11.2022, 21.09.2022 and 01.12.2022

With reference to the above subject. Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of the Nagarakere Lake and Chikkatumakuru lake. Further this Office has submitted the status report on vide ref (1) and (2).

Now based on the directions of Hon'ble NGT vide order dated 01.12.2022, status report is prepared and submitted alongwith annexure for your kind reference.

This is for your kind information and needful

Yours faithfully,

Encl: As above

S. N. M.
Environmental Officer
Regional Office-Doddaballapura

Further Status Report in respect of Nagarakere & Chikkatumakur Lake situated within the limits of CMC Doddballapura and Majara Hosahalli Grama Panchayath Limits

On 01.12.2022, The Karnataka State Pollution Control Board submitted a detailed report with regard to Pollution of the said two lakes; the causes of pollution, the remedial actions to be taken to prevent the further deterioration of the lake water. In continuation of aforesaid report, the Karnataka State Pollution Control Board is submitting the following status report.

1. On 03.12.2022, 12.12.2022, 16.12.2022, 19.12.2022, 21.12.2022, 22.12.2022, 28.12.2022, 30.12.2022 and 04.01.2023, the Regional Officers, RO-Doddaballapura, Karnataka State Pollution Control Board have inspected the industries located at KSSIDC Industrial Estate, Doddaballapura. Number of industries along with category are tabulated below

Sl. No.	Industrial Area	Red Category	Orange Category	Green Category	White category	Total
1.	KSSIDC	8	11	26	5	50

2. Out of total 50 Nos., there are 8 Red category industries in that, 3 units are 17 Category industries, 3 units are electroplating industries, 1 unit us lead acid battery

manufacturing industry and 1 is E waste recycling industry in the KSSIDC Industrial Estate.

I. **3 No's of 17 category** Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)), industries namely;

a) **M/s Provimi Animal Nutrition India (P) Limited:**
 Located at No.B-14,15, B-16, C-25 & C-26, 27 Ellupura Village, KSSIDC Industrial Estate and Plot No. 48 E3 KIADB Industrial Area Doddaballapur, Bangalore Rural District.

- It is a existing Large Red 17 Category industry - Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)) obtained the consent for operation vide Order No.AW-327640, dated 27.10.2021 valid up to 30.06.2026 for manufacture Halquinol BP 80 of capacity 80 MT/Month under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981. The domestic water consumption is 4.0 KLD and sewage generated is 3.2 KLD. The process water consumption is 126 KLD and effluent generation is 91.5 KLD.
- Domestic effluent is being treated in the sewage treatment plant of 10 KLD and trade effluent being treated in ETP of capacity 112.5 KLD followed by RO ATFD located at plot No. 48 E3

KIADB industrial area, yellupura village
Doddaballpura.

- The RO reject has been treated in the MEE followed by ATFD , Yellupura village Doddaballpura. The RO permeate has been used for process, Boiler feed, cooling tower and remaining will be utilized for on land for gardening. OCEMS was working at the time of inspection. Complied with consent conditions

b) **M/s. Anugraha Chemicals:** located at shed No.48d, KSSIDC Industrial Estate Doddaballapur, Bangalore Rural District

- It is a small Red- 17 category Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)), industry obtained the consent from the Board consent for operation vide Order No.AW-315332, dated 17.10.2019 valid up to 30.06.2024 under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.
- The domestic water consumption is 2.5 KLD and sewage generated is 2.0 KLD. The process water consumption is 3 KLD and effluent generation is 3 KLD.
- Domestic effluent disposed to their own ST and SP and trade effluent offloaded to CETP

M/s Govind Solvents Pvt Ltd The Industry is following e-manifest for offloading the effluent to CETP for treatment and disposal. The IP Camera (OCEMS) connected to the Board server was working. Regarding the flow water meter for fresh water (Raw Water) intake quantification and platform for the stack which is connected to the reactor notice was issued dated:04.01.2023 as **Annexure-1.**

c) **M/s. Hermes Laboratories Pvt. Ltd**, Located at C-32, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District

- It is a small Red- 17 category Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)), industry obtained the consent from the Board consent for operation vide order No. AW-305518 Dated:17.03.2018 which was expired on 30.06.2022. The authorities have applied for renewal of consent for operation and the application is forwarded to Board Office. As per consent condition, the domestic water consumption is 1.5 KLD and sewage generated is 1.2 KLD. The process water consumption is 2.173 KLD and effluent generation is 2.656 KLD.
- Domestic effluent disposed to their own ST and SP and they have the ETP of capacity 3 KLD and

Industry has offloaded the secondary treated effluent to CETP M/s Govind Solvents, located #19 (P)-22, Kunigal Industrial Area, Kallanayakana, Huthrigurga Hoble, Kunigal Taluk, Tumakur for the disposal of industrial effluent. The Industry is following e-manifest for offloading the effluent to CETP for treatment and disposal.

- The authorities have installed flow meter and camera and the same connected to Board and CPCB server.

II. 3 No's of Electroplating plating (Small Red) industries namely;

- **M/s Srinivasa Industries**, Shed No. D 65, KSSIDC Industrial. Estate, Doddaballapura Taluk, Bangalore Rural District-- This unit is Small Scale Industry engaged in Zinc plating activity. As per consent condition, the domestic water consumption is 0.5 KLD and sewage generated is 0.4 KLD. The process water consumption is 1.1 KLD and effluent generation is 1.1 KLD. The electroplating effluent is handed over to Common Effluent Treatment Plant (CETP) of M/s Eco Green Solutions which is located at a distance of about 500 Mtrs., from the industry. During inspection on 22.12.2022, the industry was not operating; the industry building was under renovation.

- **M/s Manju Process Technologies**, B-12, KSSIDC Industrial Area, Doddaballapura, Bangalore Rural District— The unit is a Small Scale Industry engaged in Hard Chrome plating activity. As per consent condition, the domestic water consumption is 0.36 KLD and sewage generated is 0.3 KLD. The process water consumption is 0.3 KLD and effluent generation is 0.25 KLD. The unit authorities have made agreement for disposal of effluent to Common Effluent Treatment Plant (CETP) of M/s Eco Green Solution Systems Pvt Ltd. During inspection on 16.12.2022 it was observed that, the primary treatment facility was not in use, the hard chrome effluent collection tank is below ground level, and filled with effluent, hence the FRP coating intactness was not visible, the authorities have not maintained the effluent disposal details and authorities have not made analysis of emission monitoring from chimney attached to process tanks. The industry is not complying with consent conditions noticed and notice was issued for the non-compliances on 04.01.2023 **Annexure -2** :
- **M/s S.B. Industries** , No.C-33, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District is a small scale. As per consent condition, the domestic water consumption is 0.27 KLD and sewage generated

is 0.22 KLD. The process water consumption is 0.4 KLD and effluent generation is 0.4 KLD. The industry was inspected on 16.12.2022 and it was observed that the process area epoxy coating is damaged, there is no primary treatment facility before sending it to CETP, the authorities have not maintained the records of disposal of effluent to CETP. The industry is not complying with consent conditions and notice was issued for the non-compliances on 05.01.2023

Annexure -3:

- III. **One Lead Acid Batteries manufacturing** industry namely **M/s Battery Solutions and Energy Systems Private Limited** located at Shed No. C 38, KSSIDC Industrial Estate, Veerapura Post, Doddaballapura Taluk, Bangalore Rural District. As per consent condition, the domestic water consumption is 0.45 KLD and sewage generated is 0.32 KLD. The process water consumption is 0.3 KLD and effluent generation is 0.3 KLD. The unit was not operating at the time of inspection. The unit authorities have submitted the letter dated 12.10.2022, as per the letter, they informed that they are not operating due to no orders.
- IV. **One E-waste Recycling Unit, M/s SA E-waste Recyclers**, B 4, KSSIDC Industrial Estate, Yellupura Village, Doddaballapura Taluk, Bangalore Rural District-561203, The unit is closed.

3. Further, there are 11- Orange Category industries situated at KSSIDC Industrial Estate. Out of 11 industries it was observed that 3 Industries have closed their operations; and in remaining 8 Industries, 2 Industries namely M/s Prabhu Industries located at Shed No.C-61, KSSIDC Industrial Estate and M/s Seven Hills Special Casting located at C-57, KSSIDC Industrial Estate, notice was issued on **05.01.2023** and **04.01.2023** respectively (**Annexure -4 & 5**) for the non compliances. M/s Prabhu Industries for not providing adequate Air Pollution Control measures and for M/s. Seven Hills Special Casting, the traces of discharging the domestic effluent to the storm water was noticed during the inspection and not provided the APC measure. The other remaining 6 industries are operating with consent conditions.
4. There are 26 Green Category Industries located in the said KSSIDC Industrial Estate, out of 26 industries it was observed that, 3 Industries have closed their operations; in 23 remaining industries They are not causing any water pollution, the domestic sewage is discharged through Septic Tank and Septic Tank & Soak Pit of KSSIDC.
5. There are 5 white category industries in that, 3 white industries have closed their operation and remaining 2 industries based on their operation it was considered under

green category. M/s Helicos international unit-1, Plot No. C-39, Doddaballapura Industrial Estate, Doddaballapura, Bangalore Rural Dist- have valid consent from the Board for the period up to 31.12.2024 and to M/s Lab Sil Instruments, B-9, KSSIDC Industrial Estate, Veerapura Post, Doddaballapura, Bangalore Rural District- notice has been issued for apply for consent dated:05.01.2023

Annexure -6

6. During inspection period, the Officers of Regional Office- Doddaballapura have identified 35 new industries. On verification of the activities carried out in the industries, out of 35 newly identified industries, 1 Red category industry, 2 Orange category, 15 Green category industries, industries and 12 White category industries. For Red, Orange and Green category industries, the Regional Office- Doddaballapura has addressed notices for apply and obtain the Consent for Operation under the Provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control Pollution) Act 1981. 01- Orange category industry has applied consent for operation. Copies of the notices in respect of Red Category Industries is produced herewith and marked as **ANNEXURE No.7**, in respect of Orange Category Industries are produced herewith and marked as **ANNEXURE Nos. 8** and in respect of Green Category Industries are produced herewith and

marked as **ANNEXURE Nos. 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21 and 22, 23 respectively.**

7. Further, as per the physical observations, 2 Industrial Sheds were closed at the time of inspection, hence the activity of the Industries was not identified. The same Industries will be inspected in the further course of time.
8. Also, there are 3 Industrial Sheds, which were closed and empty. As per physical observations, the Industrial Sheds are not occupied and no industrial activity is carried out.

Further, during inspection, the Officer of Regional Office has observed that, KSSIDC has not provided STP for treating the sewage generated in its industrial estate. The following observations were noticed in the KSSIDC Industrial estate;

1. The major industries operating at KSSIDC Industrial Estate are having the Septic Tank for individual sheds.
2. Industry Authorities informed that, KSSIDC has provided separate pipe lines for sewage collection; however the same is not yet connected.
3. Shrubs and Weeds are grown in the Storm Water Drains provided in the Industrial Area, which may lead for obstruction of rain water flow. Hence it is directed to maintain the Storm Water Drains clean inside the Industrial Area.

4. General Solid Wastes are being disposed in open areas near Railway Track; KSSIDC needs to provide facility for collection of General Solid Wastes and dispose as per Municipal Solid Waste Management Rules, 2016.

Though a notice was issued to KSSIDC directing to submit a proposal for establishing STP to treat the sewage generated from KSSIDC Industrial Area; it has replied requesting sufficient time for establishing the STP, and thus, the KSSIDC should expedite the establishment of the STP, in which event; the pollution load would be substantially reduced. The copy of the notice addressed to KSSIDC is produced as **ANNEXURE No.24**.

The sample Collection details on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022 are tabulated below and analysis report are produced as **ANNEXURE No.25** for your perusal and reference;

Sl. No	Date Of Sample Collection	Nature of sample	Location	GPS readings	Results of Analysis
1	11.10.2022	Grab sample	12 MLD STP treated effluent discharged into Chikkatumak uru lake	Lat-13.262214 N, Long-77.539021 E	Non Conform
2	11.10.2022	Grab	Chikkatumak	Lattitude-13.256819,	Class "D"-

		Sample	uru Lake water sample	Laingitude- 77.538694	Propagation of Wild Life, Fisheries
3	12.10.2022	grab sample	Storm water drain at inlet point adjacent to Madhu Mess, D Cross Road, Doddaballapura	Lattitude:13.299908N, Longitude:77.543248E	Non Conform-E-Coli
4	12.10.2022	grab sample	Nagarakere Lake water sample Near Kodi, Narayana Mandira, Dharmarayanagara, Doddapete,	Lat-13.289615N, Long-77.544527E	Class "D" Propagation of Wild Life, Fisheries
5	14.10.2022	Grab sample	Natural Nala entering into Nagarakere Lake (Arkavathi River) located at North side of the lake at	Latitude 13.304461 N Longitude 77.547602 E	Class "D" Propagation of Wild Life, Fisheries
6	14.10.2022	Grab sample	Culvert in natural nala Near JP Palace Hotel entering into Chikkatumakuru Lake	Latitude 13.264329 N Longitude 77.552867 E	Class "D" Propagation of Wild Life, Fisheries
7	14.10.2022	Grab sample	At culvert entering into Nagarakere	Latitude 13.303979 N Longitude	Class "D" Propagation of Wild

			Lake Opposite to RBL Bank, D Cross Road, Doddaballapura at	77.544746	Life,Fisheries
8	17.10.2022	Grab sample	Natural drain culvert near railway track, MuthuruDoddaballapura (Inflow to Nagarakere Lake)	Lat: 13.28522244 N Long:77.55172666 E	Class "D" Propagation of Wild Life,Fisheries
9	17.10.2022	Grab sample	Natural Nala Culvert near 12 MLD STP of CMC Doddaballapura at Majarahosahalli Village, outflow of Nagarakere lake (Inflow to Chikkatumakuru Lake)	Latitude 13.26500578 N Longitude 77.54083003 E	Class "D" Propagation of Wild Life,Fisheries
10	17.10.2022	Grab sample	Natural Nala at Culvert inlet to Doddatumakuru Lake (Outflow of Chikkatumakuru Lake)	Latitude 13.255842 N Longitude 77.53395 E	Class "D" Propagation of Wild Life,Fisheries
11	17.10.2022	grab sample BW1	Sri. Thipparaya (BW)House,Verapura	Lat:13.2591834 Long:77.54178505	Non Conform-E-Coli

			village, Doddaballapur a, Bangalore Rural District		
12	17.10.2022	grab sample BW2	At Majarahosahal li Village Doddaballapur a Taluk Bangalore rural Dist at (Borewell belongs to Majarahosahal li Grama Panchayat)	Lat:13.26063 Long:77.53444	Non Conform- E-Coli
13	17.10.2022	grab sample BW3	BW at Chikkatumkur village, Doddaballapur a.Bangalore Rural District,	Lat:13.2616692 Long:77.533016 23	Non Conform- E-Coli

As per the order dated:1.12.2022 of the Hon'ble Tribunal, the analysis report of the lake water samples which were collected on 11.10.2022 and 12.10.2022 are herewith produced for your perusal and reference. The analysis report shows that, the lake water quality is Class "D" as per the per the primary water criteria -CPCB, which designated best use for propagation of wild life, fisheries.

The analysis report of the sample which was collected on 11.10.2022 from 12 MLD of STP of CMC, Doddaballpura the parameter such Chemical Oxygen Demand (169 mg/L > 50

mg/L), Biochemical Oxygen Demand (17 mg/L > 10 mg/L) and Total suspended solids (62 mg/L > 20 mg/L) are non conforms to the prescribed standard. The analysis report are produced.

Further, during the sample dated: 17.10.2022 the sample of borewells situated at Verrapura Village, Majarahoshalli Viillage, Chikkatumkur Village was analyzed and the analysis report shows that, the parameter E.coli not conforms to allowable limits and permissible limit of standard IS10200:2012 (Reaffirmed 2018)

Thus, the pollution of the said 2 lakes is largely due to Domestic Sewage generated from the Municipal Limits of City Municipal Council Doddaballapura and Town Panchayath – Baashettihalli and if the said local authorities takes step to prevent the discharge of Domestic Sewage into the lakes, contamination of the said 2 lakes will be prevented and wholesomeness of water quality will be restored.

The contamination and deterioration of water quality of Nagarakere Lake is largely due to discharge of untreated sewage from the missing links and from un-sewered area of CMC-Doddaballpaura area.

The overflow from the Nagarakere Lake ultimately joins to the Chikkatumakuru Lake. Further the domestic sewage generated in the City Municipal Council Doddaballapura limits

is taken through UGD and treated in STP established in lake bed of Chikkatumakuru Lake. The treatment provided in the said STP (Oxidation pond) . The treated water from the STP is discharged into the Chikkatumakuru Lake which is also main concern of lake contamination.

Further, apart from the industries situated at KSSIDC, there are industries located in KIADB Apparel Park, KIADB Baashettihalli, KIADB Ellupura, KIADB Obedanahalli, KIADB Veerapura, Converted Lands, which also forms the part of catchment area of Chikkatumakuru lake. In this regard the Board requires 3 month time to file the detailed report to this Hon'ble Tribunal.

Any further information, if needed by this Hon'ble Tribunal , the Board is ready to assist the Hon'ble Tribunal n this regard

G. R. Shu
ENVIRONMENTAL OFFICER,
REGIONAL OFFICE-DODDABALLAPURA

✓

[Signature]

Annexure Details

Sl. No	Details	Annexure Number
1.	Notice to M/s. Anugraha Chemicals shed No.48d, KSSIDC Industrial Estate Doddaballapur, Bangalore Rural District	Annexure-1
2.	Notice to M/s Manju Process Technologies-12, KSSIDC Industrial.Area, Doddaballapura, Bangalore Rural District—	Annexure-2
3.	Notice to M/s S.B. Industries , No.C-33, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist	Annexure-3
4.	Notice to M/s Prabhu Industries located at Shed No.C-61, KSSIDC Industrial Estate Doddaballapura, Bangalore rural dist and M	Annexure-4
5.	Notice to M/s Seven Hills Special Casting located at C-57, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist	Annexure-5
6.	Notice to M/s Lab Sil Instruments, B-9, KSSIDC Industrial.Estate, Veerapura Post, Doddaballapura, Bangalore Rural Distric	Annexure-6
7.	Notice to M/s. Onium Life Science private limited , Plot No.6, 1st floor KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-	Annexure-7
8.	Notice to M/s. CCI INC, No.B18, KSSIDC, KIADB Industrial Area, Doddaballapura Taluk, Bnegaluru rural dist -561 203.	Annexure-8
9.	Notice to M/s Helico International Unit-II, #C30, KSSIDC Industrial area, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561203	Annexure-9
10.	Notice to M/s. Arasa Chemicals and fertilizer Pvt. Ltd., No.B-3, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203	Annexure-10
11.	Notice to M/s GDS Polymer Industries., Shed C-22, KSSIDC Industrial area, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561203	Annexure-11

12.	Notice to M/s Aalpha Systems and Engineering Pvt Ltd., #A-108, KSSIDC industrial Estate, Doddaballapura, Bengaluru Rural-561203	Annexure-12
13.	Notice to M/s. Deer House Lifestyle, Shed B-20, KSSIDC Industrial area, Veerapura, Doddaballapura Taluk, Bangalore Rural District- 561203	Annexure-13
14.	Notice to M/s. P M Techno Private Limited., Unit- 3,Plot No.B-13 & C-28,, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural district-561203	Annexure-14
15.	Notice to M/s. Raison Tech, Plot No.C-21, KSSIDC Industrial Area, Doddaballapura Taluk, Bangalore Rural District-561203	Annexure-15
16.	Notice to M/s. A M Trading, No.B2, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203	Annexure-16
17.	Notice to M/s. V S R Print Pack, No.B11, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203	Annexure-17
18.	Notice to M/s. Globe CNC Techno Shed No.B-4, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203	Annexure-18
19.	Notice to M/s. Innovative plast No.C-78, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203	Annexure-19
20.	Notice to M/s. Sri Maruthi Packaging Shed No.C-35, KSSIDC Industrial. Estate, Doddaballapur, Bangalore Rural District-561203	Annexure-20
21.	Notice to M/s. Giri Textiles Private LimitedShed No.B-90, KSSIDC Industrial Estate, Veerapura, Doddaballapura Taluk, Bangalore Rural District- 561 203.	Annexure-21
22.	Notice to M/s. Thashita Agro tech Pvt. Ltd., Plot No. C-89, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural Dist-561203	Annexure-22
23.	Notice to M/s. MR Technologies Shed No. B-1, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District- 561203	Annexure-23

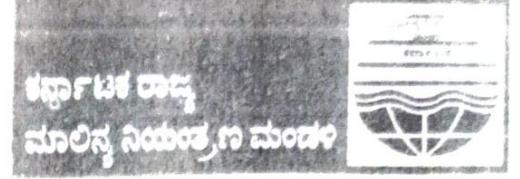
24.	Notice to KSSIDC Industrial estate Doddaballapura Taluk, Bangalore Rural District- 561203	Annexure-24
25.	The analysis report of the sample Collected on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022	Annexure-25

Regional Office - Doddaballapura

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಲ್ಲಾಪುರ

ಆರ್ಬಿಎನ್ ಇಂಡೀ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No.PCB/DBP-RO/SCN/2022-23

//RPAD//

Date: 03.12.2022

To,

The Occupier,

M/s Anugraha Chemicals

No.48d, KSSIDC Industrial Estate

Doddaballapur,

Bangalore Rural District-561203.

Sub: Non -Compliance under the provisions of the Water (Prevention & Control of Pollution) Act 1974 & the Air(Prevention & Control of Pollution Act)1981-reg

- Ref:
1. Board Office Combined Consent order no. AW-315332 dated 17.10.2019 valid for the period up to 30.06.2024.
 2. HWM authorization order No.317408 dated: 03.03.2020 valid up to 30.06.2024.
 3. Inspection of the industry by the undersigned on 3.12.2022

With reference to the above subject, it is bring to your notice that, the Board has accorded consent to operate your Industry under the provisions of the Water Act 1974 and Air Act, 1981 as cited above vide ref (1) for manufacturing of Bulk drug intermediates valid up to 30.06.2024 and also accorded the authorization under the provisions of the Hazardous and Other Waste (Management & Transboundary Movement) Rules 2016 as cited above vide ref (2) valid up to 30.06.2024

The Industry was inspected as routine inspection by the officers of this office on aforementioned date and following non-compliances were noticed;

1. Industry was not operating at the time of inspection.
2. Consent is granted for the disposal of 3 KLD effluent from the manufacturing process to authorized CETP after pre treatment stored in a collection tank above ground level with dyke wall. Whereas you were carrying out the neutralization at the reactor level.
3. The IP Camera (OCEMS) which is focussed only on meter provided area not the whole area of effluent storage.
4. You have not provided the water meter for quantification water intake through tankers
5. On verification of e manifest, the quantity of effluent the total quantity offloaded to CETP M/s Govind Solvents Pvt Ltd as 19 KL they have provided the storage tank of capacity 10 KL .You were collecting the effluent at the reactors and they have been informed to provide a one more tank for collection of effluent

6. The consent is granted for the 18 No of reactor which is connected to the common chimney of height 5m ARL and scrubber as air pollution control measures. However, it was observed that, only 5 reactor connected to the common chimney of height 5m ARL and scrubber as air pollution control measures.
7. Not provided the Platform for the Chimney which is connected to the reactors
8. Duct which is connected to the API unit area and duct connected to the AHU unit was damaged
9. Hazardous waste stored and labelling has not been made as per the HWM Rules, 2016.

From the above observations, it is clear that, you are not adhered to the Consent conditions and thereby violating the Board directions. Hence, in view of the above said non-compliances you are hereby called upon **SHOW CAUSE** within 7 days of times and submit the compliance report along with photographic evidences.

Kindly acknowledge the receipt of this letter.


Environmental Officer,
RO, Doddaballapura

Regional Office - Doddaballapura

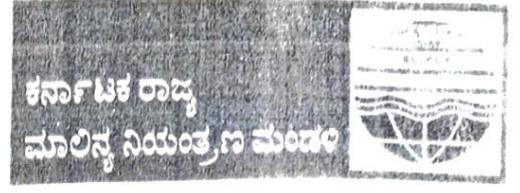
Karnataka State Pollution Control Board

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಲ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP /Notice/2022-23/ 18

DATE 4 JAN 2023

To,

The Occupier,

M/s. Manju Process Technologies

Shed No. B12, KSSIDC Industrial Estate,

Doddaballapura, Bangalore Rural District-561203

Sub: Non-compliances under the provisions of Water (Prevention and Control of Pollution) Act 1974 - reg.

Ref: 1. This Office Consent order dated AW-317431 dated 04.03.2020
2. Inspection of your unit by the Officer of this Office on 12.12.2022.

With reference to the above subject, a case is filed at Hon'ble National Green Tribunal order in respect of O.A.No.104 of 2022 with respect to contamination and rejuvenation of Chikkatumakuru Lake and Nagarakere Lake. To verify the status of compliance, your industry was inspected on 12.12.2022. The industry was operating at the time of inspection, following non-compliances were observed;

1. The unit is engaged hard chrome plating activity, plating of shafts.
2. You have provided 3 No of process tanks below the ground level.
3. You have provided 1 tank of capacity 3.5 KL below ground level. The tank was completely filled with effluent. The process effluent is collected in below ground level tank, which may lead for contamination of ground water in case of leakages. The tank for collection effluent shall be provided above ground level.
4. Since the effluent collection sump was full, the status of FRP coating intactness was not visible on the date of inspection;
5. The authorities have provided the facility for primary treatment, as per the observations, the same was not being used.
6. The industry authorities have not maintained the records of disposal of effluent to CETP.
7. The authorities during inspection failed to submit the data of analysis of emission from exhaust facility provided to process tanks.
8. The housekeeping at processing area was poor.

In view of the above, you are here by directed **show-cause** within **7 days** from the date of receipt of this notice, as to why this Office shall not recommend Board Office to initiate actions under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. Further you are hereby directed to take necessary actions on the above said observations, submit the compliance report to this Office within 07 days from the date of receipt of this notice.

Acknowledge the receipt of this notice.

Yours faithfully,


Environmental Officer,
Regional Office-Doddaballapura

Regional Office - Doddaballapura

Karnataka State Pollution Control Board

Urban Eco Park,

100 Feet Road, 3rd Phase,

Peenya Industrial Area,

Bengaluru - 560 058.

Telefax: 080-28396000

ANNEXURE-3
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

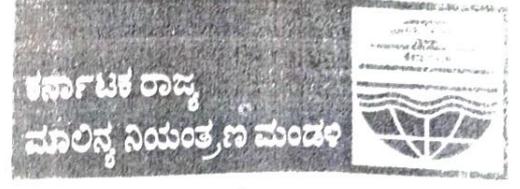
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,

100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,

ಬೆಂಗಳೂರು-560 058.

ದೂರವಾಣಿ : 080-28396000

Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP/SCN/2022-23/ 10-1

DATE: 05 Jan 2023

To,

The Occupier,

M/s. S.B. Industries

No.C-33, KSSIDC Industrial Estate,

Doddaballapura,

Bangalore Rural District-561203

Sub: Non-compliances under the provisions of Water (Prevention and Control of Pollution) Act 1974 - reg.

Ref: 1. This Office Consent order dated AW-324062 dated 06.03.2021
2. Inspection of your unit by the Officer of this Office on 16.12.2022.

With reference to the above subject, a case is filed at Hon'ble National Green Tribunal order in respect of O.A.No.104 of 2022 with respect to contamination and rejuvenation of Chikkatumakuru Lake and Nagarakere Lake. To verify the status of compliance, your industry was inspected on 16.12.2022. The industry was operating at the time of inspection, following non-compliances were observed;

1. The impervious flooring in the processing area is damaged; the same needs to be replaced.
2. There is no primary treatment facility, the worker present was not able furnish the information with respect to effluent disposal.
3. The authorities have not maintained the records of effluent disposal to CETP.
4. The authorities have not maintained the records of water consumption and disposal to CETP.
5. The housekeeping in the process area was poor.
6. Empty chemical cans were stored outside the premises.

In view of the above, you are here by directed **show-cause** within **7 days** from the date of receipt of this notice, as to why this Office shall not recommend Board Office to initiate actions under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. Further you are hereby directed to take necessary actions on the above said observations, submit the compliance report to this Office within 07 days from the date of receipt of this notice.

Acknowledge the receipt of this notice.

Yours faithfully,

S. K. K. K.
Environmental Officer,
Regional Office-Doddaballapura

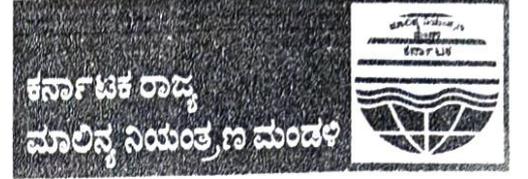
ANNEXURE-4

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP/SCN/2022-23/911

DATE: 05 JAN 2023

To,

The Occupier,
M/s. Prabhu Industries,
Shed No.C-61, KSSIDC Industrial Estate,
Doddaballapura taluk,
Bangalore Rural Dist-561203.

Sir,

Sub: Non Compliance under the provisions of the Air (Prevention & Control of Pollution) Act, 1981 Reg

Ref: 1. CFO Vide order No. AW-314197 dated:8.08.2019 valid up to 30.09.2028
2. Inspection of the Industry by the Officers of this Office on 28.12.2022

Board has accorded consent for operation under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 cited above vide ref (1) for the period up to 30.09.2028 to Manufacturing of puffed rice using husk of capacity 20 T/month.

During routine inspection, your industry was inspected by this Office on 28.12.2022 and following observations were made;

- During inspection it was found that, you were engaged in Manufacturing of puffed rice using husk
- Consent is granted for - Oven -wooden powder fired with dust collector as an Air pollution control measures. whereas have installed and operating the Oven -wooden fired and husk - and not provided the air pollution control measures it is a clear violation with consent conditions

In view of the above said non-compliances, you are hereby called upon to "SHOWCAUSE" within 7 days from the date of receipt of this notice and submit the action taken report, If no reply is received within the prescribed time then it is construed that you have nothing to say in this matter and this office will recommend the Board to initiate action against your industry under the provisions of Air (Prevention & Control of Pollution) Act, 1981.

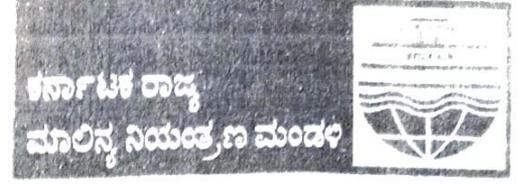
Please acknowledge the receipt of this notice.


Environmental Officer
KSPCB, R.O-Doddaballapura

Regional Office - Doddaballapura

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ANNEXURE - 5
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP/SCN/2022-23/

DATE: 01, JAN 2023

To,
The Occupier,
M/s. Seven Hills Special casting
Shed No.107, KSSIDC Industrial Estate,
Veerapura, Doddaballapura Taluk,
Bangalore Rural District-561 203

Sir,

- Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 Reg
- Ref: 1. CFO order No.AW-303939 dated:17.10.2017 which was expired on 30.09.2021
2. This Office Notice No. 361 dated:24.09.2021
3. This office Notice No.235 dated:15.07.2022
4. Inspection of the Industry by the Officers of this Office on 19.12.2022

Board has accorded consent for operation under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 cited above vide ref (1) for manganese steel casting of capacity 18 MT per Month and which was expired on 30.09.2021. This office had issued the notice for revalidation of consent 24.09.2021 and 15.07.2022. it is regretted to note that, so far this office has not received any reply from your end.

During routine inspection, your industry was inspected by this Office on 19.12.2022 and following observations were made;

- Name board was not displayed at the entrance
- Industry was not operating at the time of inspection
- You have provided the furnace electrically operated without the hood placed to suck the air
- The house keeping is not good
- The traces of discharging the domestic effluent to the storm water drain was noticed
- You have installed the DG set of capacity of 65 KVA without acoustic enclosure and chimney height without prior consent from the Board.
- You have placed die (casting) haphazardly in the premises and the slag from the process stored in an open area without shelter.

- 1 -

- You have not obtain the authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 for procurement of waste scarp for the process and waste generated from the process.

In view of the above said non-compliances, you are hereby called upon to "SHOWCAUSE" within 7 days from the date of receipt of this notice and submit the action taken report. If no reply is received within the prescribed time then it is construed that you have nothing to say in this matter and this office will recommend the Board to initiate action against your industry under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 without further hearing from your end.

Please acknowledge the receipt of this notice.

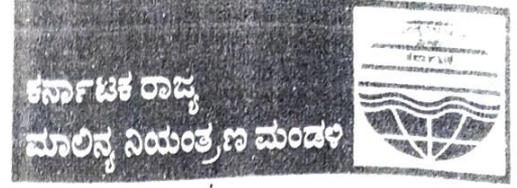

Environmental Officer
KSPCB, R.O-Doddaballapura

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪರಿಸರ ಮತ್ತು ಸಂರಕ್ಷಣೆ ಇಲಾಖೆ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



NO. KSPCB/RO-DBP/SCN/2022-23/ 1111

DATE: 05 JAN 2023

To,

The Occupier,
M/s. Lab Sil Instruments,
B-9, KSSIDC Industrial Estate, Veerapura Post,
Doddaballapura, Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986- Reg

Ref: Inspection of the Industry by the Officers of this Office on 28.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the previous consent of the Board, establish or operate any industrial plant in an air pollution control area". The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 28.12.2022 and observed the following;

- Industry was operating and engaged in manufacturing of lab wares Glass Tubes -customized shape by heating and manufacturing of crucible (quartz)
- You have installed and operating lathe machine- 2 No's, turning -1 No, drilling machine-3 No's, firing -1 machine, surface grinding -1 No's, oxygen cylinder -1000 kg capacity for firing
- You stored the quartz stone and powder unscientifically within the premises and some part of the quartz disposed outside the premises

- 1 -

- d. You have not taken any control measures for the fugitive emission from crucible manufacturing.
- e. Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the proposed action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981

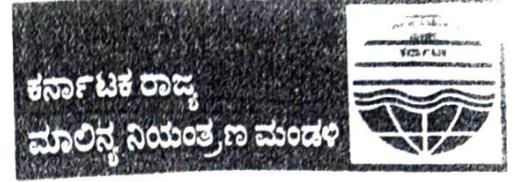
The receipt of this Show-Cause Notice may be acknowledged.


Regional Officer
KSPCB, R.O-Doddaballapura

ANNEXURE - 7

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಆರ್ಬಿಇಒ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP/SM/SCN/2022-23/ 256

DATE: 122 DEC 2022

To,
The Occupier,
M/s. Onium Life Science private limited
#6, KSIDC Industrial Estate,
Doddaballapura Taluk,
Bangalore Rural District.

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, Air(Prevention & Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986- Reg.

- Ref: 1. CFE order issued vide order No. CTE-328238 dated: 4.12.2021 for the period up to 03.12.2026
2. Complaint received through whatsapp on 14.12.2022
3. Inspection of the location by the undersigned on 19.12.2022

Board has accorded consent for establishment for CRAMS (Contract Research and Manufacturing Services) activity of capacity 2 KGS/Month in the name and style of M/s. Onium Life Science private limited is located at #6, KSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District under the provisions of Water (Prevention & Control of Pollution) Act, 1974, Air(Prevention & Control of Pollution) Act, 1981 cited vide ref (1) *with a conditions that, industry shall provide in house primary treatment plant. The primary treatment effluent shall be offloaded to the authorized CETP for further treatment and disposal.*

This office has received the complaint against the your lab for discharging effluent to outside and creating smell nuisance near SBI ATM located in factory Circle, Doddaballapura Taluk, Bangalore Rural District through whatsapp from Sri Vasanth Kumar residence of Doddatumkr Village cited above vide ref (2). In response to the complaint, the location was inspected on 19.12.2022 and following observations were made;

- During inspection it was found that, you are engaged in lab activity in the first floor of the building without consent for operation from the Board.
- The effluent from the activity stored in syntex tank of Capacity of 2 KL without primary treatment facility and Lab assistant present at the time of inspection informed that you are handing over the effluent to the CETP and fail to furnish the details it is a clear violation to the conditions stipulated in the consent order and it shows that you are disposing the effluent to outside illegally.

- Domestic sewage generation is disposed to ST & SP and there was a effluent seepage closed chamber in front of the SBI ATM.
- You have fail to furnish the details disposal of hazardous waste generated from the activity. It shows that you are disposing the hazardous waste to outside illegally.

In view of the aforesaid fact, it is a clear violation *under the provisions of Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981.* Hence, you are hereby called upon to "*Show Cause*" for violation and submit the action taken report along with photographic evidences and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within *7 days* from the date of receipt of this notice.

Further, if you fail to furnish/comply with the provisions of the said Act, action will be initiated against your Industry as per the provisions of Water (Prevention and Control of pollution) Act, 1974 and the Air (Prevention and Control of pollution) Act, 1981, the Environment (Protection) Act, 1986.

The receipt of this Show-Cause Notice may be acknowledged


Regional Officer
KSPCB, R.O-Doddaballapura

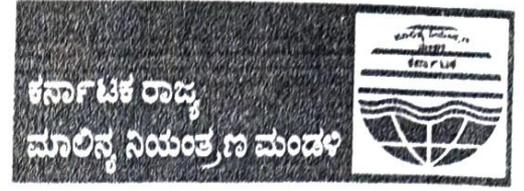
ANNEXURE - 8

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No. PCB/RO/DBP/Notice/2022-23/ 8-18

Date: 31 DEC 2022

To,

The Occupier,
M/s. CCI INC,
No.B18, KSSIDC, KIADB Industrial Area,
Doddaballapura Taluk,
Bnegaluru rural dist -561 203.

Sub: Non-compliances under the provisions of the Water (Prevention & Control of Pollution) Act, 1974-reg.

Ref: 1. CTE vide order No.CTE-105722 dated 19.02.2018.
2. Inspection of your unit by this office of this Office on 21.12.2022.

* * * * *

With reference to above cited subject, you have obtained consent for establishment cited under ref (1) for establishing unit for formulation of construction chemicals-Liquid Form, Powder Form. On a routine inspection, the industry was inspected by the Officer of this Office on 21.12.2022. During inspection following non-compliances were observed;

- The unit was operating at the time of inspection and the unit is operating without obtaining consent from the Board.
- As per CFE condition you were directed to dispose the trade effluent to CETP. During inspection, it was observed that, the washing effluent from paint blending drum and workers hand wash effluent was discharged into Septic Tank and Soak Pit, which is violation of CFE conditions.
- The authorities have provided syntax tank below ground level, to collect the washing effluent, however during inspection the washing effluent is discharged to septic tank and soak pit.
- There is no connection given from washing effluent chamber to effluent collection tank. Also the pump connected for pumping the effluent was not connected, which clearly indicates that the effluent is discharged to septic tank by violating the consent for establishment condition.
- The unit representative informed that they have made agreement with CETP. However, failed to give the documents such as agreement and manifest copy for disposal of effluent to CETP at the time of inspection.

From the above, it is clear that, you are not adhered to the conditions of the Board and not provided effluent collection tank and not made agreement with CETP for disposal of washing effluent and discharging the untreated effluent to Septic tank. This shows that, you have not complied the conditions of the Board and thus violating the provisions of Water (Prevention and Control of Pollution) Act, 1974.

In view of the above you are hereby called upon to “**Show Cause**” within 7 days from the date of receipt of this notice as to why this office shall not recommend the Board as below;

1. To issue directions under section 33(A) of the Water Act, 1974 and 31(A) of the Air Act, 1981.
2. To initiate the legal action against your industry under relevant provisions of the Pollution Control Acts and Rules.

Note that operating an industry without necessary permissions is a clear violation of section 25 of Water (Prevention & Control of Pollution) Act, 1974 & Section 21 & 22 Air (Prevention & Control of Pollution) Act, 1981.

The provisions of Section 44 of Water Act: “Whoever contravenes the provisions of section 25 or 26 shall be punishable with imprisonment for a term which shall not be less than two years but which may extend to six years and with fine”.

Section 37 of Air (P&CP) Act: “Whoever fails to comply with the provisions of Section 21 or Section 22 or direction issued under Section 31(A), shall, in respect of each such failure, be punishable with imprisonment for a term which shall not be less than one year & six months but which may extend to six years and with fine”.

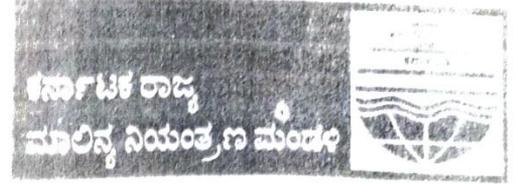
Hence you are hereby informed to stop operation of industry immediately until you obtain valid Consent of the Board and also stop the discharge of effluent to Septic Tank. Further, you are hereby informed to apply for the consent for operation from the Board within 07 days time in XGN software (<https://kspcb.karnataka.gov.in/xgnonline-consent-application>) along with the following documents;

- a. Process Flow Chart/Manufacturing process in details.
- b. Water Balance.
- c. Investment certificate certified by Chartered accountant.
- d. Rent agreement/ Lease agreement/Land documents.
- e. Layout plan.
- f. Compliances to CTE conditions.

Acknowledge the receipt of this notice.

Yours faithfully,


Environmental Officer,
Regional Office, Doddaballapura



NO: PCB/RO-DBPURA/SCN/2022-23/ 311

DATE: 04 JAN 2023

To,

The Occupier,
M/s. Helicos international unit-II
No.C30, KSSIDC Industrial Estate,
Doddaballapura,
Bangalore Rural District-561203.

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: 1. Consent for establishment obtained vide XGN order No. CTE-100303 dated 26.06.2015.
2. Inspection of your industry by the Officer of this Office on 22.12.2022.

--/--

With reference to the above subject, it is to be informed that you have obtained consent for establishment for establishing unit at No.C30, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203 vide ref (1) for packing of diagnostic test kits and packing of polyurethane foam for surgical dressings. The consent for establishment obtained is valid for five year ie up to 25.06.2020. You are operating the unit without obtaining consent for operation from the Board, even if there is condition in the consent for establishment that, "the industry does not give any right to proceed with trial/regular production. For this purpose, separate consent of the Board for discharge of liquid effluent and the emission to the air shall have to be obtained by the remitting prescribed consent fees. The application for consent fee. The application for consent has to be made 45 days in advance of commissioning for trial production of the plant".

On a routine inspection, our industry was inspected by the Officer of this Office on 21.12.2022. During inspection observed the following;

- The unit was in operating without valid consent of the Board.
- The unit is engaged in packing of diagnostic test kits. However, there is no activity of packing of polyurethane foam for surgical dressing.
- About 07 number of employees were working at the time of inspection. on and engaged in manufacture of corrugated boxes without valid consent of the Board.
- The bio-medical waste generated such as strips are stored at the unit, the same needs to be disposed to Common Bio-medical Waste Management Facility.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and

disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry is being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

The details of the relevant provisions are as follows.

Section 44 of Water Act, 1974:

"Penalty for contravention of section 25 or section 26 ": Whoever contravenes the provisions of section 25 or section 26 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

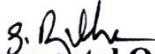
The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

In view of the above, you are here by directed **show-cause** within **7 days** from the date of receipt of this notice, as to why this Office shall not recommend Board Office to initiate actions under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. Further you are hereby directed to take necessary steps for making the application within 07 days from the date of receipt of this notice.

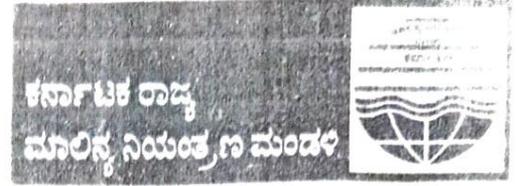
Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಆರೋಗ್ಯಕರ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಆರೋಗ್ಯಕರ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



NO. KSPCB/RO-DBP /SCN/2022-23/813

DATE:

towards a cleaner Karnataka

To,

The Occupier,
M/s. Arasa Chemicals and fertilizer Pvt. Ltd.,
Shed No.B-3, KSSIDC Industrial area,
Doddaballapur, Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986- Reg

Ref: Inspection of the Industry by the Officers of this Office on 28.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 28.12.2022 and observed the following;

- Industry was not operating at the time of inspection and you have been informed to obtain the consent from the Board for manufacturing of fertilizer (formulation) and stimulants for plant growth (formulation)
- Traces of carrying out of blending chemicals in a barrels by manually was noticed.
- Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of Sec.25 of the aforesaid Act.

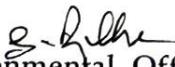
- 1 -

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.


Environmental Officer
KSPCB, R.O-Doddaballapura

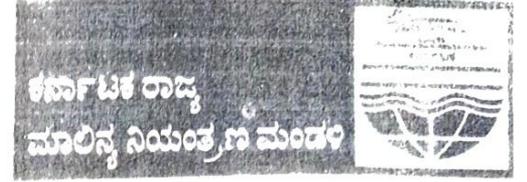
Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in

ANNEXURE-11



towards a cleaner Karnataka

NO: PCB/RO-DBPURA/SCN/2022-23/

DATE: 04 JAN 2023

// NOTICE //

To,

The Occupier,
M/s. G D S Polymer Industry
Shed C-22, KSSIDC Industrial area,
Veerapura, Doddaballapura Taluk,
Bangalore Rural District-561203

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: Inspection of your industry by the Officer of this Office on 16.12.2022.

--/--

With reference to the above subject, it is to be informed that you have established and operating the industry in the name & style of **M/s. G D S Polymer Industry**, Shed C-22, KSSIDC Industrial area, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561203 . Your industry was inspected by the Officer of this Office on 16.12.2022. During inspection observed the following;

- The unit was in operation and engaged in sub assembly of cables on job basis.
- About 60 No's of workers are working at the unit.

The unit authorities have obtained No Objection Certificate under White category from the Karnataka State Pollution Control Board, however the activity of sub assembly of cables is carried in industrial scale and about 60 to 75 numbers of employees are working in the unit. Hence it is required to obtain consent for operation under Water (Prevention and Control of Pollution) Act 1974.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry was established, commissioned and being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

The details of the relevant provisions are as follows.

Section 44 of Water Act, 1974:

"Penalty for contravention of section 25 or section 26 ": Whoever contravenes the provisions of section 25 or section 26 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

In view of the above, you are here by directed **show-cause** within **7 days** from the date of receipt of this notice, as to why this Office shall not recommend Board Office to initiate actions under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. Further you are hereby directed to take necessary steps for making the application within 07 days from the date of receipt of this notice.

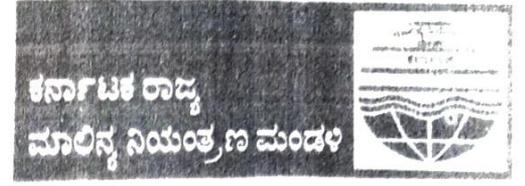
Acknowledge the receipt of this notice.

Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ANNEXURE - 12
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪಾಲೂಷಣ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO: PCB/RO-DBPURA/SCN/2022-23/851

DATE: 21 01 2022

// NOTICE //

To,

The Occupier,
M/s Aalpha Systems and Engineering Pvt Ltd.,
#A-108, KSSIDC industrial Estate,
Doddaballapura,
Bengaluru Rural-561203

Sir,

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: Inspection of your industry by the Officer of this Office on 16.12.2022.

--/--

With reference to the above subject, it is to be informed that you have established and operating the industry in the name & style of M/s Aalpha Systems and Engineering Pvt Ltd. , #A-108, KSSIDC industrial Estate, Doddaballapura, Bengaluru Rural-561203. . Your industry was inspected by the Officer of this Office on 16.12.2022. During inspection observed the following;

- The unit was in operation and engaged in manufacture of pressed tool components, press tools and job works without valid consent of the Board.
- About 100 No's of workers are working at the unit.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry was established, commissioned and being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

The details of the relevant provisions are as follows.

Section 44 of Water Act, 1974:

"Penalty for contravention of section 25 or section 26 ": Whoever contravenes the provisions of section 25 or section 26 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

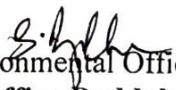
The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

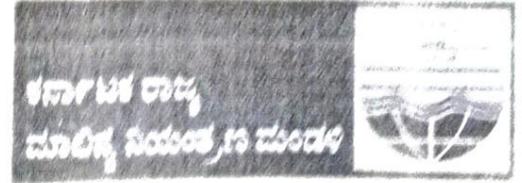
Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

Hence, you are informed to apply for consent of the Board within 7 days from the date of issue of this **Notice**. The receipt of this 'Notice' may please be acknowledged.

Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura





NO: PCB/RO-DBPURA/SCN/2022-23/ 553

DATE: 21.12.2022

// NOTICE //

To,

The Occupier,
M/s Deer House Lifestyles,
Plot no.B20, KSSIDC Industrial Area,
Doddaballapura, Bengaluru-561203

Sir,

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: Inspection of your industry by the Officer of this Office on 16.12.2022.

--/--

With reference to the above subject, it is to be informed that you have established and operating the industry in the name & style of M/s Deer House Lifestyles, Plot no.B20, KSSIDC Industrial Area, Doddaballapura, Bengaluru-561203. Your industry was inspected by the Officer of this Office on 16.12.2022. During inspection observed the following;

- The unit was in operation and engaged garment stitching activity without valid consent of the Board.
- About 30 No's of workers are working at the unit.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry was established, commissioned and being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

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Section 44 of Water Act, 1974:

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Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

Hence, you are informed to apply for consent of the Board within 7 days from the date of issue of this Notice. The receipt of this 'Notice' may please be acknowledged.

Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura

Regional Office - Doddaballapura

Karnataka State Pollution Control Board

Urban Eco Park,

100 Feet Road, 3rd Phase,

Peenya Industrial Area,

Bengaluru - 560 058.

Telefax: .080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

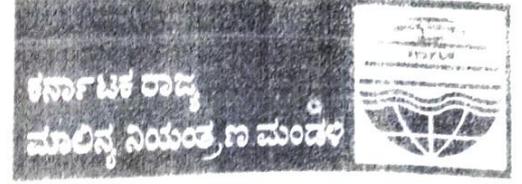
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,

100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,

ಬೆಂಗಳೂರು-560 058.

ದೂರವಾಣಿ : 080-28396000

Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

No.PCB/RO-DBPURA/SCN/2022-23/ 100

DATE: 05 JAN 2023

To,

The Occupier,

M/s. P M Techno Private Limited., Unit-3,

Plot No.B-13 & C-28,, KSSIDC Industrial Estate,

Doddaballapura, Bangalore rural district-561203

Sir,

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: Inspection of your industry by the Officer of this Office on 12.12.2022.

--/--

With reference to the above subject, it is to be informed that you have established and operating the industry in the name & style of **M/s. P M Techno Private Limited., Unit-3, Plot No.B-13 & C-28,,** KSSIDC Industrial Area, Doddaballapura, Bengaluru-561203. Your industry was inspected by the Officer of this Office on 12.12.2022. During inspection observed the following;

1. The unit was operating at the time of inspection and not obtained consent for operation from Board under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981.
2. About 50 Number of employees were working in the unit.
3. There are about 18 number of stamping machines and 01 number of Grid blasting machine is being used in the industry.
4. The sewage is being disposed through septic tank.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry was established, commissioned and being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

The details of the relevant provisions are as follows.

Section 44 of Water Act, 1974:

"Penalty for contravention of section 25 or section 26 ": Whoever contravenes the provisions of section 25 or section 26 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

Hence, you are hereby directed to **show cause** within **7 days** from the date of receipt of this notice as to why this Office shall not recommend Board Office for initiating actions under the Provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. Further you are here by directed to apply for consent of the Board within 7 days from the date of issue of this notice.

The receipt of this 'Notice' may please be acknowledged.

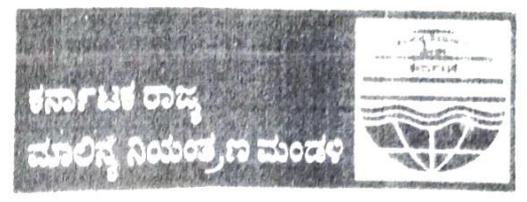
Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura

ANNEXURE-15

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಲ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



NO:PCB/RO-DBPURA/SCN/2022-23/852

DATE: 21.12.2022

// NOTICE //

To,

The Occupier,
M/s Raison Tech,
Plot no.C21, KSSIDC Industrial Area,
Doddaballapura, Bengaluru-561203

Sir,

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: Inspection of your industry by the Officer of this Office on 16.12.2022.

--/--

With reference to the above subject, it is to be informed that you have established and operating the industry in the name & style of M/s Raison Tech, Plot no.C21, KSSIDC Industrial Area, Doddaballapura, Bengaluru-561203. Your industry was inspected by the Officer of this Office on 16.12.2022. During inspection observed the following;

- The unit was in operation and engaged in general engineering and fabrication with about 06 Nos of CNC machine installed on job works without valid consent of the Board.
- About 30 No's of workers are working at the unit.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry was established, commissioned and being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

The details of the relevant provisions are as follows.

Section 44 of Water Act, 1974:

"Penalty for contravention of section 25 or section 26 ": Whoever contravenes the provisions of section 25 or section 26 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

Hence, you are informed to apply for consent of the Board within 7 days from the date of issue of this **Notice**. The receipt of this 'Notice' may please be acknowledged.

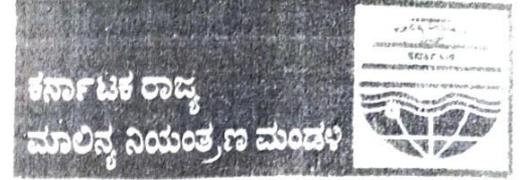
Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura



Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಲ್ಲಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾರ್ತೆ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP /SCN/2022-23/

DATE: 05 JAN 2023

To,
The Occupier,
M/s. A M Trading
No.B2, KSSIDC Industrial Estate,
Doddaballapura, Bangalore Rural District-561203

Sub: Non-compliances under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981 and Environment (Protection) Act 1986 - reg.

Ref: Inspection of your unit by the Officer of this Office on 21.12.2022 and 22.12.2022

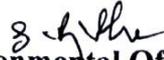
With reference to the above subject, a case is filed at Hon'ble National Green Tribunal order in respect of O.A.No.104 of 2022 with respect to contamination and rejuvenation of Chikkatumakuru Lake and Nagarakere Lake. On a routine inspection your industry was inspected on 21.12.2022 and 22.12.2022. The unit is operating without obtaining necessary permission from the Board. During inspection following non-compliances were observed;

1. The unit was operating at the time of inspection and about 04 number of employees working in the unit.
2. The industry engaged in cotton spinning by using waste cloths, 01 Ginning machine is being used and there is no proper air emission control measures are provided.
3. During inspection, the wastes such as waste plastics, fabrics, paper waste which cannot be used for production, are being burnt at the entrance of the unit.
4. The unit was inspected on 21.12.2022; it was observed that traces of ashes at the entrance of the unit and during inspection it was informed not burn the wastes.
5. On 22.12.2022 even after informing the authorities that not burn the waste, the authorities were burning the waste, which indicates that unit authorities are not serious in implementing the Boards directions. Burning of solid wastes including plastics is a violation under the Provisions of Air (Prevention and Control of Pollution) Act 1981 and Environment (Protection) Act 1986.

In view of the above, you are here by directed **show cause** within **7 days** from the date of issue this notice as to why this Office shall not recommend Board Office to initiate actions under the Provisions of Water (Prevention and Control of Pollution) Act 1974, Air (Prevention and Control of Pollution) Act 1981 and Environment (Protection) Act 1986. Also you are directed to submit the measures taken for the above said non-compliances within 07 days from the date of receipt of this notice.

Acknowledge the receipt of this notice.

Yours faithfully,


Environmental Officer,
Regional Office-Doddaballapura

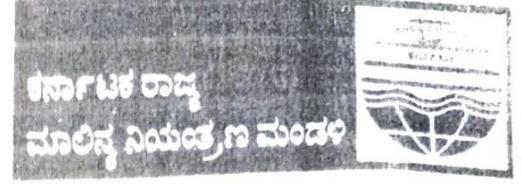
Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in

ANNEXURE - 17



towards a cleaner Karnataka

NO: PCB/RO-DBPURA/SCN/2022-23/5116

DATE: 04 JAN 2023

// NOTICE //

To,

The Occupier,
M/s. V S R Print Pack
No.B11, KSSIDC Industrial Estate,
Doddaballapura, Bangalore Rural District-561203

Sir,

Sub: Non-Compliance under the Provisions of Water (Prevention and Control of Pollution) Act, 1974- reg.

Ref: Inspection of your industry by the Officer of this Office on 22.12.2022.

--/--

With reference to the above subject, it is to be informed that you have established and operating the industry in the name & style of **M/s. V S R Print Pack**, No.B11, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203. Your industry was inspected by the Officer of this Office on 22.12.2022. During inspection observed the following;

- The unit was in operation and engaged in manufacture of corrugated boxes without valid consent of the Board.

Further, it is brought to your notice that the Hon'ble National Green Tribunal has passed an order on 8.5.2013 in the application No.37/2013 & "directed to take suitable action against the units running without valid consent of the pollution control Board & function of all the illegally operating factories /industrial units shall immediately stopped.

The Water (Prevention and Control of Pollution) 1974, Act and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of Water Act and section 21 of the Air Act specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage) and "no person shall, without the previous Consent of the Board, establish or operate any industrial plant in an air pollution control area". The person or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII and Form-I as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and air emissions into the specified place as notified from the Board and to discharge air emissions as per the standards notified from the Board.

The industry was established, commissioned and being operated without valid consents of the Board which is violation on the part of industry authorities under Sec.25 and 21 of the above said Acts. Violation of the provision of Section 25 & 26 of water Act, 1974 is punishable under section 44 of the Water Act and violation of the provision of section 21 of the Air Act, is punishable under section 37 of the Air Act.

The details of the relevant provisions are as follows.

Section 44 of Water Act, 1974:

"Penalty for contravention of section 25 or section 26 ": Whoever contravenes the provisions of section 25 or section 26 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 37 of Air Act, 1981.

"Penalty for contravention of section 21 ": Whoever contravenes the provisions of section 21 shall be punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Section 33(A) of Water Act, 1974 & section 31(A) of Air Act, 1981:

Board may, in the exercise of its powers & performance of its functions under these Acts issue any direction in writing to any person, officer or authority shall be bound to comply with such directions.

The power to issue directions under this section includes the power to direct:

- a) The closure, Prohibition or regulation of any industry operation or process, or
- b) The stoppage or regulation of supply of electricity, water or any other services.

Also to initiate criminal proceedings in the court of law under the provisions of said Acts.

In view of the above, you are hereby directed **show-cause** within **7 days** from the date of receipt of this notice, as to why this Office shall not recommend Board Office to initiate actions under the provisions of Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. Further you are hereby directed to take necessary steps for making the application within 07 days from the date of receipt of this notice.

Yours faithfully,


Environmental Officer
Regional Office-Doddaballapura

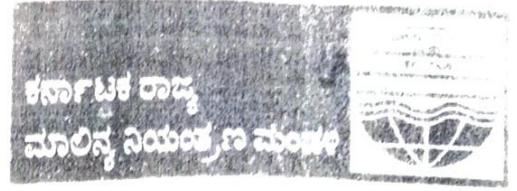
ANNEXURE - 18

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



NO. KSPCB/RO-DBP/SCN/2022-23/ 5110

DATE: 04 JAN 2023

To,
The Occupier,
M/s.Globe CNC Techno
Shed No.B-4, KSSIDC Industrial area,
Doddaballapur Taluk,
Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 - Reg

Ref: Inspection of the Industry by the Officers of this Office on 28.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 28.12.2022 and observed the following;

- a. Industry was engaged in Engineering activity using CNC machines -6 No's at the time of inspection
- b. Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

- 1 -

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

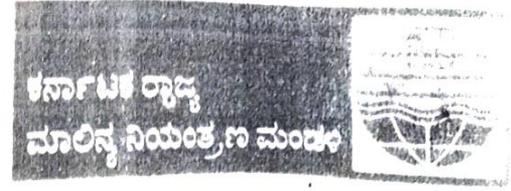
Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.


Environmental Officer
KSPCB, R.O-Doddaballapura

Regional Office - Doddaballapura
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP /SCN/2022-23/ > 11

DATE: 04 JAN 2023

To,
The Occupier,
M/s. Innovative plast
Shed No. No.C-78, KSSIDC Industrial area,
Doddaballapur Taluk,
Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 - Reg

Ref: Inspection of the Industry by the Officers of this Office on 28.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 28.12.2022 and observed the following;

1. Industry was operating plastic products using plastic injection molding at the time of inspection
2. Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent

agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.


Environmental Officer
KSPCB, R.O-Doddaballapura

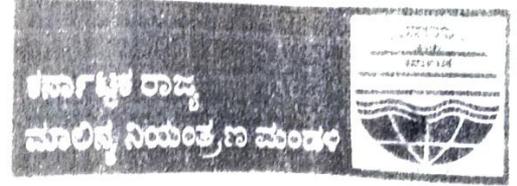
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Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



NO. KSPCB/RO-DBP/SCN/2022-23/810

DATE: 04 JAN 2023

To,

The Occupier,
M/s. Sri Maruthi Packaging
Shed No.C-35, KSSIDC Industrial area,
Doddaballapur Taluk,
Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 - Reg

Ref: Inspection of the Industry by the Officers of this Office on 28.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 28.12.2022 and observed the following;

- Industry was engaged in manufacturing of corrugated boxes without prior consent from the Board Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent

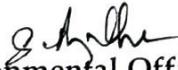
- 1 -

agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.


Environmental Officer
KSPCB, R.O-Doddaballapura

Regional Office - Doddaballapura

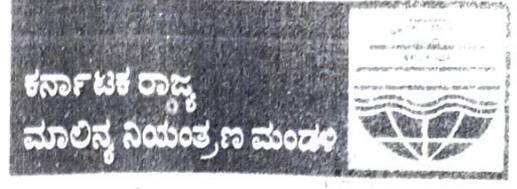
Karnataka State Pollution Control Board

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಲ್ಲಾಪುರ

ಕರ್ನಾಟಕ ಸ್ಥಳೀಯ ಮಲಿನತನ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಆರ್ಬಿಎನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



towards a cleaner Karnataka

NO. KSPCB/RO-DBP/SCN/2022-23/

DATE: 04 JAN 2023

To,
The Occupier,
M/s. Giri Textiles Private Limited
Shed No.B-90, KSSIDC Industrial Estate,
Veerapura, Doddaballapura Taluk,
Bangalore Rural District-561 203.

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 - Reg

Ref: Inspection of the Industry by the Officers of this Office on 30.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 30.12.2022 and observed the following;

- Industry was operating at the time of inspection and engaged in Yarn weaving without prior consent from the Board
- Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent

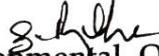
- 1 -

agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.


Environmental Officer
KSPCB, R.O-Doddaballapura

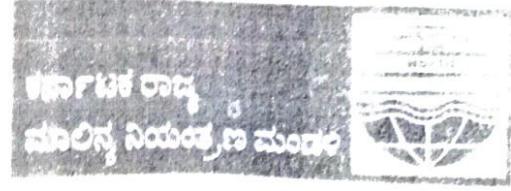
ANNEXURE - 22

Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



NO. KSPCB/RO-DBP/SCN/2022-23/

DATE: 04 JAN 2023

To,
The Occupier,
M/s. Thashita Agro tech Pvt. Ltd.,,
Shed No.C-89, KSSIDC Industrial area,
Doddaballapur, Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 - Reg

Ref: Inspection of the Industry by the Officers of this Office on 30.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 30.12.2022 and observed the following;

- a. Industry was operating at the time of inspection and engaged in Seed Processing without prior consent from the Board
- b. Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along with documents viz., project report, latest audited balance sheet, Land details, Rent agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

- 1 -

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.

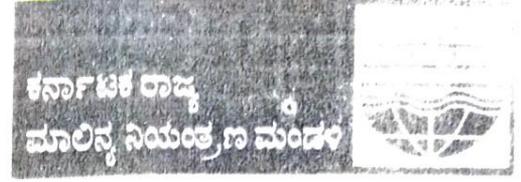

Environmental Officer
KSPCB, R.O-Doddaballapura

Regional Office - Doddaballapura

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಲ್ಲಾಪುರ

Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in



Towards a cleaner Karnataka

NO. KSPCB/RO-DBP/SCN/2022-23/

DATE: 04.01.2023

To,

The Occupier,
M/s. MR Technologies.,
Shed No.B-1, KSSIDC Industrial area,
Doddaballapur, Bangalore Rural District-561203

Sir,

Sub: Non Compliance under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 - Reg

Ref: Inspection of the Industry by the Officers of this Office on 30.12.2022

"Preamble: The Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 have been enacted and notified by the Central Government. The provisions of section 25 of the said Acts specify that "no person shall establish or take any steps to establish any industry, or operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage and trade effluents into a stream or well or sewer or on land (such discharge being here in after in this section referred to as discharge of sewage and "no person shall, without the consent of the Board, The persons or the concern carrying out the said activity shall have to file prescribed consent applications i.e., Form-XIII as notified under the provisions of the said Acts to obtain consents of the Board for discharge of sewage effluents and trade effluent and into the specified place as notified from the Board and to discharge effluent as per the standards notified from the Board.

All the industries under the provisions of the aforesaid Acts by classifying under Red, Orange & Green Categories are should apply and obtain consent of the Board. The Industry was inspected by the Officers of this Office on 30.12.2022 and observed the following;

- Industry was operating at the time of inspection and engaged in engineering activity Buffing- gauge checking - job work
- You not provide a control measures for the fugitive emission from the buffing activity.
- Establishment, operation and discharge of effluent requires mandatory consent of the Board under the provisions of Sec.25 of the aforesaid Act.

Authorities should apply and obtain consent under water Act, 1974 of the Board by filing prescribed consent applications in Form-XIII through XGN Software along

- 1 -

with documents viz., project report, latest audited balance sheet, Land details, Rent agreement/lease agreement, prescribed consent fee under the prevailing consent fees notification.

In view of the aforesaid fact, it is a clear violation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 Hence, you are hereby called upon to "Show Cause" for violation and submit the application through the XGN <https://kspcb.karnataka.gov.in/> within 7 days from the date of receipt of this notice.

Please note that, if you fail to furnish/comply with the provisions of the said Act, the action will be initiated against your Industry under the provisions of Water (Prevention and Control of pollution) Act, 1974.

The receipt of this Show-Cause Notice may be acknowledged.


Environmental Officer
KSPCB, R.O-Doddaballapura

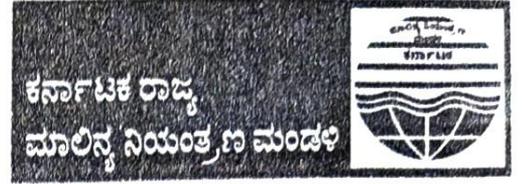
Regional Office - Doddaballapura

Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಲ್ಲಾಪುರ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀನ್ಯಾ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in

ANNEXURE -24



towards a cleaner Karnataka

NO. KSPCB/RO-DBP /Notice/2022-23/900

DATE 5 JAN 2023

To,

The Assistant Executive Engineer

KSSIDC Ltd., Industrial Estate,
Rajajinagar, Bangalore -560010.

Sir,

Sub: Providing Sewage Treatment Plant for KSSIDC Industrial Estate at Doddaballapura - reg.

- Ref:**
1. This Office letter dated 24.08.2022.
 2. Reply submitted by you dated 05.09.2022 (received on 21.09.2022).
 3. Hon'ble National Green Tribunal order in respect of O.A.No.104 of 2022 dated 01.12.2022.
 4. Inspection of KSSIDC Industrial estate by the Officers of this on 03.12.2022, 12.12.2022, 15.12.2022, 16.12.2022, 21.12.2022, 22.12.2022, 28.12.2022, 30.12.2022.
 5. Letter Submitted by KSSIDC dated 16.12.2022 (Received on 21.12.2022).

With reference to the above subject, a case is filed at Hon'ble National Green Tribunal order in respect of O.A.No.104 of 2022 with respect to contamination and rejuvenation of Chikkatumakuru Lake and Nagarakere Lake. Further, with respect to the case, report is submitted by KSPCB on status of lakes and status of industrial areas at Doddaballapura Taluk. In respect of the above Hon'ble NGT vide its order cited under ref (3), in para no.3 has stated as follows:

"The report of the Pollution Control Board states that there are eight 'Red' category industries in KSSIDC Industrial Estate which generate the sewage collected in a Common Septic Tank and Soak Pit without treatment facility provided for the same. The domestic sewage waste also overflows to join the lake directly. The Karnataka Small Scale Industrial Development Corporation (KSSIDC) has to take immediate steps to address this issue by providing a treatment facility which would considerably reduce the pollution alleged. After giving the details of the lake, it is stated that they have inspected the lakes on 17.10.2022 and collected samples at various points. The analysis report of which is yet to be filed". The order copy is herewith enclosed for kind reference.

Further, as per the directions of Hon'ble NGT, to verify the status of industries operating at KSSIDC industrial estate, the industries were inspected by the Officers of this Office on various dates vide ref (4). During inspection it was observed that,

1. The major industries operating at KSSIDC industrial estate are having the Septic tank for individual sheds.
2. Industry authorities informed that, KSSIDC has provided separate pipe lines for sewage collection; however the same is not yet connected.
3. Lots shrubs and weeds are grown in the storm water drains provided in the industrial area, which may lead for illegal discharges from the industries. Hence it is directed to maintain the storm water drains clean inside the industrial area.
4. General solid wastes are being disposed in open areas near railway track, KSSIDC needs to provide facility for collection of general solid wastes and disposal of as per Municipal Solid

This Office has addressed notice to KSSIDC on 24.08.2022 vide ref (1), directed for submission of proposal for establishing STP for treating the sewage generated from the industries. You have submitted a reply on 21.09.2022, and requested for sufficient time for establishing the STP. Further, you have submitted a letter dated 16.12.2022 and stated that, you are inviting fresh proposals from 4th time, also requested for providing list of KSPCB empanelled consultants. In this regard, we want to clear that, KSPCB is not giving empanelment of project consultants, there are no such practices.

Since the matter is at Hon'ble NGT, the work of establishing the sewage treatment plant needs to taken up on priority basis. Obtain necessary permissions from the Board. In view of the above observations, you are hereby called upon to submit the action taken on the above said points and submit the reply within 7 days from the date of receipt of this notice.

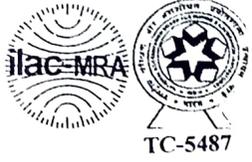
Acknowledge the receipt of this notice.

Yours faithfully,


Environmental Officer
Karnataka State Pollution Control Board
Regional Office-Doddaballapura

Sl. No	Date of Sample Collection	Nature of sample	Location	GPS readings	Results of Analysis
1	11.10.2022	Grab sample	12 MLD STP treated effluent discharged into Chikkatumakuru lake	Lat-13.262214 N, Long-77.539021 E	Non Conform
2	11.10.2022	Grab Sample	Chikkatumakuru Lake water sample	Latitude-13.256819, Longitude-77.538694	Class "D"- Propagation of Wild Life,Fisheries
3	12.10.2022	grab sample	Storm water drain at inlet point adjacent to Madhu Mess, D Cross Road, Doddaballapura	Latitude:13.299908N, Longitude:77.543248E	Non Conform- E-Coli
4	12.10.2022	grab sample	Nagarakere Lake water sample Near Kodi, Narayana Mandira, Dharmarayanagara, Doddapete,	Lat-13.289615N, Long- 77.544527E	Class "D" Propagation of Wild Life,Fisheries
5	14.10.2022	Grab sample	Natural Nala entering into Nagarakere Lake (Arkavathi River) located at North side of the lake at	Latitude 13.304461 N Longitude 77.547602 E	Class "D" Propagation of Wild Life,Fisheries
6	14.10.2022	Grab sample	Culvert in natural nala Near JP Palace Hotel entering into Chikkatumakuru Lake	Latitude 13.264329 N Longitude 77.552867 E	Class "D" Propagation of Wild Life,Fisheries
7	14.10.2022	Grab sample	At culvert entering into Nagarakere Lake Opposite to RBL Bank, D Cross Road, Doddaballapura at	Latitude 13.303979 N Longitude 77.544746	Class "D" Propagation of Wild Life,Fisheries

8	17.10.2022	Grab sample	Natural drain culvert near railway track, MuthuruDoddaballapura (Inflow to Nagarakere Lake)	Lat: 13.28522244 N Long:77.55172666 E	Class "D" Propagation of Wild Life,Fisheries
9	17.10.2022	Grab sample	Natural Nala Culvert near 12 MLD STP of CMC Doddaballapura at Majarahosahalli Village, outflow of Nagarakere lake (Inflow to Chikkatumakuru Lake)	Latitude 13.26500578 N Longitude 77.54083003 E	Class "D" Propagation of Wild Life,Fisheries
10	17.10.2022	Grab sample	Natural Nala at Culvert inlet to Doddatumakuru Lake (Outflow of Chikkatumakuru Lake)	Latitude 13.255842 N Longitude 77.53395 E	Class "D" Propagation of Wild Life,Fisheries
11	17.10.2022	grab sample BW1	Sri. Thipparaya (BW)House, Veerapura village, Doddaballapura, Bangalore Rural District	Lat:13.2591834 Long:77.54178505	Non Conform- E-Coli
12	17.10.2022	grab sample BW2	At Majarahosahalli Village Doddaballapura Taluk Bangalore rural Dist at (Borewell belongs to Majarahosahalli Grama Panchayat)	Lat:13.26063 Long:77.53444	Non Conform- E-Coli
13	17.10.2022	grab sample BW3	BW at Chikkatumkur village, Doddaballapura.Bangalore	Lat:13.2616692 Long:77.53301623	Non Conform- E-Coli

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORYMoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORYಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಕಿಷ್ಕಿಂಧೆ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯.
K S P C B, "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079ANNEXURE-I
ANALYSIS REPORT

Date: 27.10.2022

NAME OF THE LOCATION:	City Municipal Council- Doddaballapura, located at Sy No. 35, Majarahosahalli Village, Bengaluru Rural District, Lat-13.262214 N, Long-77.539021 E	Page 1 of 1
SAMPLE COLLECTED BY :	Sri Rajashekara, EO RO: Doddaballapura	DATE OF COMMENCEMENT OF TEST: 11.10.2022
DATE OF COLLECTION :	11.10.2022	DATE OF COMPLETION OF TEST: 20.10.2022
DATE OF RECEIPT :	11.10.2022	SAMPLE REPORT NO: LR-46
PARTICULARS :	Sample of treated sewage effluent collected from outlet of 12 MLD STP of CMC Doddaballapura	SAMPLE NO : L-46, L-46A & L-46B

Sl. No	Parameters Analyzed	Unit	Standard	Results			Test Method
				Sample Number			
				L-46	L-46A	L-46B	
1.	pH @ 25°C	-	6.5 - 9.0	8.5	-	-	IS 3025 (Part 11)
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	17	-	-	IS 3025 (Part 44)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	-	169	-	IS 3025 (Part 58)
4.	Total Suspended solids	mg/L	Not more than 20	62	-	-	IS 3025 (Part 17)
5.	Ammonia as N	mg/L	Not more than 5	0.44	-	-	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	3.0	-	-	APHA 23 rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	-	-	27	APHA 23 rd edition (9221 E) 9-77 to 9-78
INFERENCE		Non Conform to prescribed standards					

- Note: 1. The above results pertain only to the sample tested.
2. Samples will be stored for a period of 15 days from the date of issue of report.
3. The report shall not be reproduced without the written approval of Head of the laboratory.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

H. Hosapada
Authorized Signatory
State Board Analyst
Senior Scientific Officer

Karnataka State Pollution Control Board
Bengaluru

---End of Report---



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
 CENTRAL ENVIRONMENTAL LABORATORY**

 MOEF RECOGNISED ENVIRONMENTAL LABORATORY
 ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

 Environmental Monitoring Laboratory
 W-2328, Doddaballapura, Bangalore
 K.S.P.C.B., Nisarga Bhavan
 77 D Cross, Thimmaiah Road,
 Shivajinagar, Bangalore - 560076

ANALYSIS REPORT

Date : 02-12-2022

NAME OF THE LAKE :	Chikkatumkur Lake Lat : 13.256710 Lang : 77.5389700	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi, AEO RO : Doddaballapura	DATE OF COMMENCEMENT OF TEST : 12-10-2022
DATE OF COLLECTION :	11-10-2022	DATE OF COMPLETION OF TEST : 19-10-2022
DATE OF RECEIPT :	12-10-2022	SAMPLE REPORT NO. : W-2328
PARTICULARS :	Lake water sample	SAMPLE NO. : W-2328

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.9	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	667	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	5.5	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	16000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	2.0	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

- Note: 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the laboratory.
 3. Samples will be stored for a period of 10 days from the date of issue of report.
 4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 5. BDL: Below Detection Level in mg/L.
 Free Ammonia :1.0; Boron as B:0.1.

Radha M.N
 Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific Officer

Farhath Jabeen
 Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 07.11.2022

NAME OF THE LOCATION:	Nagarakere Lake, Near Kodi Narayana Mandira, Dharmayanagara, Doddapete, Lat:13.289615N, Long: 77.544527E	Page 4 of 4
		DATE OF COMMENCEMENT OF TEST: 13.10.2022
SAMPLE COLLECTED BY :	Sri Rajashekara, EO RO: Doddaballapura	DATE OF COMPLETION OF TEST: 02.11.2022
DATE OF COLLECTION :	12.10.2022	
DATE OF RECEIPT :	13.10.2022	SAMPLE REPORT NO: LR-48A
PARTICULARS :	Grab sample of Nagarakere Lake water Near Kodi Narayana Mandira, Dharmayanagara, Doddapete	SAMPLE NO : L-48, L-48A, L-48B, L-48C, L-48D, L-48E

Sl. No	Parameters	Unit	Water Quality Criteria					Results				Test Method		
			A	B	C	D	E	Sample Number						
								L-48	L-48A	L-48B	L-48C		L-48D	L-48E
1.	Arsenic as As	mg/L	-	-	-	-	-	BDL	-	-	-	-	-	
2.	Mercury as Hg	mg/L	-	-	-	-	-	BDL	-	-	-	-	-	APHA 23 rd edition (3125B)
3.	Vandadium as V	mg/L	-	-	-	-	-	0.003	-	-	-	-	-	
4.	Selenium as Se	mg/L	-	-	-	-	-	BDL	-	-	-	-	-	
5.	Dissolved Phosphate as P	mg/L	-	-	-	-	-	1.8	-	-	-	-	-	IS 3025 (Part 31)
Class "D"- As per Primary Water Quality Criteria – CPCB. Designated best use - Propagation of Wild Life, Fisheries.														

Note: 1. Additional analysis report No: LR-48 dated 04.08.2022 shall also be read for declaration of inference of the sample tested.

2. BDL: Below Detection Level in mg/L

Arsenic as As : 0.001; Mercury as Hg : 0.005; Selenium as Se : 0.001;

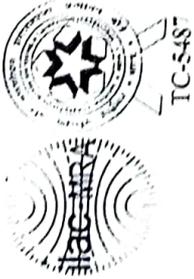
H. Hoopendin

State Board Analyst

Senior Scientific Officer

Karnataka State Pollution Control Board
Bengaluru

---End of Report---



**KARNATAKA STATE POLLUTION CONTROL BOARD
 CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
 ISO IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ, "ನಿಸರ್ಗ ಭವಾನ"
 7th D Cross, Thimmaiah Road,
 Shivanasagar, ಬೆಂಗಳೂರು-560079

**ANNEXURE-II
 ANALYSIS REPORT (ACCREDITED PARAMETERS)**

Date: 07.11.2022

NAME OF THE LOCATION:	Nagarakere Lake, Near Kodi Narayana Mandira, Dharmayanagara, Doddapete, Lat:13.289615N, Long: 77.544527E	Page 1 of 4
		DATE OF COMMENCEMENT OF TEST: 13.10.2022
SAMPLE COLLECTED BY :	Sri Rajashekara, EO RO: Doddaballapura	DATE OF COMPLETION OF TEST: 02.11.2022
DATE OF COLLECTION :	12.10.2022	SAMPLE REPORT NO: LR-48
DATE OF RECEIPT :	13.10.2022	SAMPLE NO : L-48, L-48A, L-48B, L-48C, L-48D, L-48E
PARTICULARS :	Grab sample of Nagarakere Lake water.Near Kodi Narayana Mandira, Dharmayanagara, Doddapete	

Sl. No	Parameters	Unit	Water Quality Criteria					Results				Test Method		
			A	B	C	D	E	Sample Number						
								L-48	L-48A	L-48B	L-48C		L-48D	L-48E
1.	pH@25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.6	-	-	-	-	-	IS 3025 (Part 11)
2.	Conductivity@25° C	µs/cm	-	-	-	-	2250	387	-	-	-	-	-	IS 3025 (Part 14)
3.	Dissolved Oxygen	mg/L	6	5	4	4	-	-	6.8	-	-	-	-	IS 3025 (Part 38)
4.	Total Suspended solids	mg/L	-	-	-	-	-	4.0	-	-	-	-	-	IS 3025 (Part 17)
5.	Ammonia as N	mg/L	-	-	-	-	-	-	-	-	-	1.1	-	IS 3025 (Part 34)

Sl. No	Parameters	Unit	Water Quality Criteria							Results					Test Method
			A	B	C	D	E	Sample Number							
								L-48	L-48A	L-48B	L-48C	L-48D	L-48E		
6.	Total Kjeldhal Nitrogen	mg/L	-	-	-	-	-	-	1.5	-	-	-	-	-	IS 3025 (Part 34)
7.	Free Ammonia	mg/L	-	-	-	1.2	-	-	BDL	-	-	-	-	-	APHA 23rd edition (4500 NH3-D)
8.	Biochemical Oxygen Demand (3 days @ 27 ° C)	mg/L	2	3	3	-	-	-	2.7	-	-	-	-	-	IS 3025 (Part 44)
9.	Chemical Oxygen Demand	mg/L	-	-	-	-	-	-	-	-	-	32	-	-	IS 3025 (Part 58)
10.	Hexavalent chromium as Cr ⁺⁶	mg/L	-	-	-	-	-	-	BDL	-	-	-	-	-	APHA 23 rd edition (3500-Cr-B)
11.	Sodium Absorption Ratio	-	-	-	-	-	-	26	BDL	-	-	-	-	-	IS:11624
12.	Boron as B	mg/L	-	-	-	-	-	2.0	BDL	-	-	-	-	-	APHA 23rd edition (4500-B B)
13.	Total Coliform	MPN/100ml	50	500	5000	-	-	-	-	-	-	540000	-	-	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
14.	Fecal Coliform	MPN/100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	-	-	-	-	63000	-	-	APHA 23rd edition (9221 E,D). 9-77 to 9-78
15.	Copper as Cu	mg/L	-	-	-	-	-	-	0.006	-	-	-	-	-	-
16.	Zinc as Zn	mg/L	-	-	-	-	-	-	0.019	-	-	-	-	-	-
17.	Nickel as Ni	mg/L	-	-	-	-	-	-	BDL	-	-	-	-	-	APHA 23 rd edition (3125B)
18.	Manganese as Mn	mg/L	-	-	-	-	-	-	0.199	-	-	-	-	-	-

Sl. No.	Parameters	Unit	Water Quality Criteria							Results					Test Method	
			A	B	C	D	E	Sample Number								
								L-48	L-48A	L-48B	L-48C	L-48D	L-48E			
19.	Total Chromium as Cr ⁶⁺	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20.	Iron as Fe	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
21.	Cadmium as Cd	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22.	Lead as Pb	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23.	Fluoride as F	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24.	Nitrate Nitrogen as NO ₃	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25.	Phenolic Compounds	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	-	-
26.	Bio Assay	% of survival	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Class "D" - As per Primary Water Quality Criteria - CPCB.

Designated best use - Propagation of Wild Life, Fisheries.

INFERENCE

Note: 1. Additional analysis report No: LR-48A dated 07.11.2022 shall also be read for declaration of inference of the sample tested.

2. The above results pertain only to the sample tested.

3. Samples will be stored for a period of 15 days from the date of issue of report.

4. The report shall not be reproduced without the written approval of Head of the laboratory.

5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

6. BDL: Below Detection Level in mg/L.

Free Ammonia: 1.0; Hexavalent chromium as Cr⁶⁺: 0.05; Nickel as Ni: 0.002; Total Chromium as Cr: 0.001; Boron as B: 0.1;

Phenolic Compounds: 0.1; Sodium Absorption Ratio: 2.0; Cadmium as Cd: 0.001;

Hoopendin
Authorized Signatory
State Board Analyst

Senior Scientific Officer

Karnataka State Pollution Control Board
Bengaluru

---End of Report---

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 07.11.2022

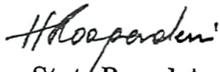
NAME OF THE LOCATION:	Located adjacent to Madhu Mess, D Cross road, DB Pura, Lat: 13.299908N, Long: 77.543248E	Page 3 of 3
		DATE OF COMMENCEMENT OF TEST: 13.10.2022
SAMPLE COLLECTED BY :	Sri Rajashekara, EO RO: Doddaballapura	DATE OF COMPLETION OF TEST: 02.11.2022
DATE OF COLLECTION :	12.10.2022	
DATE OF RECEIPT :	13.10.2022	SAMPLE REPORT NO: LR-47A
PARTICULARS :	Grab sample collected from storm water drain located adjacent to Madhu Mess, D Cross road, DB Pura.	SAMPLE NO : L-47, L-47A, L-47B, L-47C, L-47D, L-47E

Sl. No	Parameters Analyzed	Unit	Standard	Results						Test Method
				Sample Number						
				L-47	L-47A	L-47B	L-47C	L-47D	L-47E	
1.	Arsenic as As	mg/L	0.2	-	-	BDL	-	-	-	APHA 23 rd edition (3125B)
2.	Mercury as Hg	mg/L	0.01	-	-	BDL	-	-	-	
3.	Vandadium as V	mg/L	0.2	-	-	0.01	-	-	-	
4.	Selenium as Se	mg/L	0.05	-	-	0.002	-	-	-	
5.	Dissolved Phosphate as P	mg/L	5.0	BDL	-	-	-	-	-	IS 3025 (Part 31)
INFERENCE		Non Conform to prescribed standards								

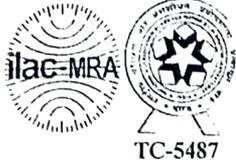
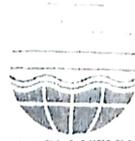
Note: 1. Additional analysis report No: LR-47 dated 07.11.2022 shall also be read for declaration of inference of the sample tested.

2. BDL: Below Detection Level in mg/L

Arsenic as As : 0.001; Mercury as Hg : 0.005; Dissolved Phosphate as P: 0.5;


 State Board Analyst
 Senior Scientific Officer
 Karnataka State Pollution Control Board
 Bengaluru

---End of Report---



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY.**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು.
ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ. ಸಿ.ಬಿ.ಎ.ಯ ಕಛೇರಿ,
ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ. ಸಿ.ಬಿ.ಎ.ಯ ಕಛೇರಿ
K S P C B, "Nisarga Bhavan"
7th D Cross, Humnabadi Road,
Shivanagar, Bangalore - 560079

**ANNEXURE-I
ANALYSIS REPORT (ACCREDITED PARAMETERS)**

Date: 07.11.2022

NAME OF THE LOCATION:	Located adjacent to Madhu Mess, D Cross road, DB Pura, Lat: 13.299908N, Long: 77.543248E	Page 1 of 3
		DATE OF COMMENCEMENT OF TEST: 13.10.2022
SAMPLE COLLECTED BY :	Sri Rajashekara, EO RO: Doddaballapura	DATE OF COMPLETION OF TEST: 02.11.2022
DATE OF COLLECTION :	12.10.2022	
DATE OF RECEIPT :	13.10.2022	SAMPLE REPORT NO: LR-47
PARTICULARS :	Grab sample collected from storm water drain located adjacent to Madhu Mess, D Cross road, DB Pura.	SAMPLE NO : L-47, L-47A, L-47B, L-47C, L-47D, L-47E

Sl. No	Parameters Analyzed	Unit	Standard	Results						Test Method
				Sample Number						
				L-47	L-47A	L-47B	L-47C	L-47D	L-47E	
1.	pH @ 25°C	-	5.5 to 9.0	6.9	-	-	-	-	-	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	100	8.0	-	-	-	-	-	IS 3025 (Part 17)
3.	Ammonia as N	mg/L	50	17	-	-	-	-	-	IS 3025 (Part 34)
4.	Total Kjeldhal Nitrogen	mg/L	100	23	-	-	-	-	-	IS 3025 (Part 34)
5.	Free Ammonia	mg/L	5.0	BDL	-	-	-	-	-	APHA 23 rd edition (4500NH ₃ -D)
6.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	30	17.4	-	-	-	-	-	IS 3025 (Part 44)
7.	Chemical Oxygen Demand	mg/L	250	-	128	-	-	-	-	IS 3025 (Part 58)
8.	Hexavalent chromium as Cr ⁺⁶	mg/L	0.1	BDL	-	-	-	-	-	APHA 23 rd edition (3500-Cr -B)
9.	Copper as Cu	mg/L	3.0	-	-	BDL	-	-	-	APHA 23 rd edition (3125B)
10.	Zinc as Zn	mg/L	5.0	-	-	0.003	-	-	-	
11.	Nickel as Ni	mg/L	3.0	-	-	BDL	-	-	-	
12.	Manganese as Mn	mg/L	2.0	-	-	0.250	-	-	-	
13.	Total Chromium as Cr	mg/L	2.0	-	-	BDL	-	-	-	
14.	Iron as Fe	mg/L	3.0	-	-	0.146	-	-	-	

P.T.O.

Sl. No	Parameters Analyzed	Unit	Standard	Results						Test Method
				Sample Number						
				L-47	L-47A	L-47B	L-47C	L-47D	L-47E	
15.	Cadmium as Cd	mg/L	2.0	-	-	BDL	-	-	-	APHA 23rd edition (3125B)
16.	Lead as Pb	mg/L	0.1	-	-	BDL	-	-	-	
17.	Fluoride as F	mg/L	2.0	0.26	-	-	-	-	-	IS 3025 (Part 60)
18.	Sulphide as H ₂ S	mg/L	2.0	-	-	-	BDL	-	-	APHA 23 rd edition (4500-S2-F)
19.	Nitrate Nitrogen as NO ₃	mg/L	10	26	-	-	-	-	-	APHA 23 rd edition (4500 NO ₃ -D)
20.	Phenolic Compounds	mg/L	1.0	BDL	-	-	-	-	-	IS 3025 (Part 43)
21.	Fecal Coliform	MPN/100ml	-	-	-	-	-	12000000	-	APHA 23 rd edition (9221 E) 9-77 to 9-78
22.	Bio Assay	% of survival	90% Survival of fish after 96 hours in 100% effluent	-	-	-	-	-	100% survival of fishes in 100% effluent after 96hrs	IS:6582 (Part 1)
INFERENCE		Non Conform to prescribed standards								

- Note: 1. Additional analysis report No: LR-47A dated 07.11.2022 shall also be read for declaration of inference of the sample tested.
2. The above results pertain only to the sample tested.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. The report shall not be reproduced without the written approval of Head of the laboratory.
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L
 Free Ammonia: 1.0; Hexavalent chromium as Cr⁺⁶: 0.05; Copper as Cu: 0.001; Nickel as Ni: 0.002; Cadmium as Cd: 0.001; Total Chromium as Cr: 0.001; Lead as Pb: 0.002; Sulphide as H₂S: 2.0; Phenolic Compounds: 0.1;

H. Hooparden
 Authorized Signatory
 State Board Analyst
 Senior Scientific Officer
 Karnataka State Pollution Control Board
 Bengaluru

---End of Report---


**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

 ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number: IC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

 K. S. P. C. B., "Nisarga Bhavan"
 7th D Cross, Humnathi Road
 Shivnagar, Bangalore - 560079

IC-5487

ANALYSIS REPORT

Date : 21-11-2022

NAME OF THE LAKE :	Natural Nala entering into Nagarakere Lake, Opposite to RBL Bank, D cross road, Doddaballapura.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi, RO RO : Doddaballapura	DATE OF COMMENCEMENT OF TEST : 15-10-2022
DATE OF COLLECTION :	14-10-2022	DATE OF COMPLETION OF TEST : 21-10-2022
DATE OF RECEIPT :	15-10-2022	SAMPLE REPORT NO. : W-2382
PARTICULARS :	Collected at North West side of Nagarakere lake	SAMPLE NO. : W-2382

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.6	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	655	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	5.5	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	160000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	2.05	IS 11624
	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 10 days from the date of issue of report.

4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

5. BDL: Below Detection Level in mg/L.

Free Ammonia :1.0; Boron as B:0.1.

Radha M.N.
 Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific Officer

Farhath Jabeen
 Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer

—End of Report—



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

 MoEF RECOGNISED ENVIRONMENTAL LABORATORY
 ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

 ಕರ್ನಾಟಕ ಸರ್ಕಾರ
 ಕರ್ನಾಟಕ ಸಂರಕ್ಷಣೆ, ಅಭಿವೃದ್ಧಿ ಮತ್ತು
 ಸಂವಹನ ಇಲಾಖೆ
 ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ., "ನಿಸರ್ಗಾ ಭವಾನಿ"
 7^ನ ಡಿ.ಕ್ರಾಸ್, ತಿಮ್ಮನಾಹ ರೋಡ್,
 ಶಿವನಗರ, ಬೆಂಗಳೂರು - 560079

ANALYSIS REPORT

Date : 21-11-2022

NAME OF THE LAKE :	Natural Nala near Railway Bridge entering into the Nagarakere Lake (Arkavathi River) located at North side of the lake	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi, RO RO : Doddaballapura	DATE OF COMMENCEMENT OF TEST : 15-10-2022
DATE OF COLLECTION :	14-10-2022	DATE OF COMPLETION OF TEST : 21-10-2022
DATE OF RECEIPT :	15-10-2022	SAMPLE REPORT NO. : W-2383
PARTICULARS :	Collected at North side of Nagarakere lake	SAMPLE NO. : W-2383

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.0	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	1285	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	4.8	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	54000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	2.88	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

- Note: 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the laboratory.
 3. Samples will be stored for a period of 10 days from the date of issue of report.
 4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 5. BDL: Below Detection Level in mg/L.
 Free Ammonia :1.0; Boron as B:0.1.

Radha M.N
 Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific Officer

Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer



ilac-MRA



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
 CENTRAL ENVIRONMENTAL LABORATORY**

 MoE RECOGNISED ENVIRONMENTAL LABORATORY
 ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

 K. S. P. C. B., "Nisarga Bhavan"
 7th D Cross, Humnash Road,
 Shivanasagar, Bangalore - 560079

ANALYSIS REPORT

Date : 21-11-2022

NAME OF THE LAKE :	Natural Nala near JP Palace Hotel entering into Chikkatumakkuru Lake	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi, RO RO : Doddaballapura	DATE OF COMMENCEMENT OF TEST : 15-10-2022
DATE OF COLLECTION :	14-10-2022	DATE OF COMPLETION OF TEST : 21-10-2022
DATE OF RECEIPT :	15-10-2022	SAMPLE REPORT NO. : W-2384
PARTICULARS :	Collected at East side of Chikkatumakuru lake	SAMPLE NO. : W-2384

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.5	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	153	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	6.1	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	240000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	BDL	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 10 days from the date of issue of report.

4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

5. BDL: Below Detection Level in mg/L.

Free Ammonia :1.0; Boron as B:0.1;Sodium Absorption Ratio:2.0.

 Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific Officer

 Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer

-----End of Report-----



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001 2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ನಿಸರ್ಗಭವನ,
೭ ನೇ "D" ಮಹಡಿ ಅಂತಸ್ತುಕಟ್ಟಡ,
ಶಿವನಗರ, ಶರಣವಾಡು-೫೦೬೦೭
K S P C B, "Nisarga Bhavan"
7th D Cross, Thummaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date:15-11-2022

NAME OF THE LOCATION :	Sample of water collected from Borewell located in Chikkatumkur village, Doddaballapura,Bangalore Rural Dist At 13.26166992 Long:77.53301623	Page 1 of 3
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST :18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST : 21-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2408
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-2408

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25 ^o C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.6	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1054	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	50	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	340	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	36.6	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	652	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	133	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	78	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	364	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.283	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.10	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	BDL	
19	Manganese as Mn	mg/L	0.1	0.3	0.006	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1	1	BDL	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (48MPN/ 100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-2408A dated 15-11 -2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;

Copper as Cu:0.05;Zinc as Zn:0.002;Nickel :0.1;Total Chromium :0.2;

Cadmium:0.04; Lead:0.02.

Radha M.N

Authorized Signatory (Biological)

(Radha M.N)

Assistant Scientific

GF

Farhath Jabeen

Authorized Signatory (Chemical)

(Farhath Jabeen)

Deputy Scientific Officer

FB

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:15-11-2022

NAME OF THE LOCATION :	Sample of water collected from Borewell located in Chikkatunkur village, Doddaballapura, Bangalore Rural Dist. At 13.26166992 Long:77.53301623	Page 1 of 3
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST :18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST : 21-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2408A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-2408

Sl.No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
------------------	---

Note: 1. Additional analysis report No: W-2408 dated 15-11 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

48

---End Of Report---



ANALYSIS REPORT

Date : 15-11-2022

NAME OF THE LAKE :	Natural Nala Culvert near 12 MLD STP of CMC Doddaballapura (Inflow to Chikkatumkuru Lake)	Page 1 of 1
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST : 18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST : 28-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2409
PARTICULARS	Collected at North East Side of Chikkatumakuru lake	SAMPLE NO. : W-2409

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.3	IS 3025 (Part 11)
2	Conductivity @ 25°C	µS/cm	-	-	-	-	2250	317	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	6.2	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	5400	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	BDL	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB. Designated best use - Propagation of Wild Life, Fisheries							

- Note: 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the laboratory.
 3. Samples will be stored for a period of 10 days from the date of issue of report.
 4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 5. BDL: Below Detection Level in mg/L.
 Sodium Absorption Ratio:2.0;Free Ammonia :1.0;Boron as B:0.1.


 Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific Officer


 Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer

-----End of Report-----



ANALYSIS REPORT

NAME OF THE LAKE :	Natural Nala Culvert near railway track, Muthuru Doddaballapura (Inflow to Nagarakere Lake)	Date: 15.11.2022
SAMPLE COLLECTED BY :	Sri N. Rajashree, EO RO: Doddaballapura	Page 1 of 1
DATE OF COLLECTION :	17.10.2022	DATE OF COMPLETION OF TEST: 18.10.2022
DATE OF RECEIPT :	18.10.2022	DATE OF COMPLETION OF TEST: 28.10.2022
PARTICULARS	Collected at South West Side of Nagarakere lake	SAMPLE REPORT NO.: W 2410
		SAMPLE NO.: W 2410

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.8	IS 3025 (Part 11)
2	Conductivity @ 25°C	µS/cm	-	-	-	-	2250	392	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/l.	6	5	4	4	-	6.0	IS 3025 (Part 3B)
4	Biochemical Oxygen Demand (3 days @ 27° C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100ml.	50	500	5000	-	-	16000	APHA 23rd edition (9221 A, B, C), 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	BDL	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
INFERENCE		Class "D"- As per Primary Water Quality Criteria - CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries							

- Note: 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the laboratory.
 3. Samples will be stored for a period of 10 days from the date of issue of report.
 4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 5. BDL: Below Detection Level in mg/L.
 Sodium Absorption Ratio: 2.0; Free Ammonia : 1.0; Boron as B: 0.1.

Radha M.N
 Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific Officer

Farhath Jabeen
 Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer

-----End of Report-----



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoU RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website: <http://kspcb.gov.in>

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು
ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ. "ನಿಸರ್ಗ ಭವನ"
7th D Cross, Hummasah Road,
Shivanasagar, Bangalore - 560079

ANALYSIS REPORT

Date : 15-11-2022

NAME OF THE LAKE :	Drain sample at culvert inlet to Doddatumakuru Lake	Page 1 of 1
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST :18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST : 28-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2411
PARTICULARS	Collected at South West Side of Chikkatumakuru lake	SAMPLE NO. : W-2411

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.9	IS 3025 (Part 11)
2	Conductivity @ 25°C	µS/cm	-	-	-	-	2250	417	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	6.3	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	35000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	BDL	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)

INFERENCE

Class "D"- As per Primary Water Quality Criteria – CPCB.

Designated best use - Propagation of Wild Life, Fisheries

Note: 1. The above results pertain only to the sample tested.

2. The report shall not be reproduced without the written approval of the laboratory.

3. Samples will be stored for a period of 10 days from the date of issue of report.

4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

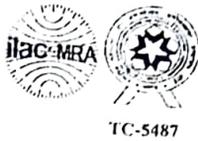
5. BDL: Below Detection Level in mg/L.

Sodium Absorption Ratio:2.0;Free Ammonia :1.0;Boron as B:0.1.

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen
Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—



TC-5487



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001 2018 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website : <http://kspcb.gov.in>

ಕರ್ನಾಟಕ ಸರ್ಕಾರ,
- ಸಿ. ಡಿ. ವಾಲ್ಮೀಕಿ ಕ್ರೀಡಾಭೂಮಿ ರಸ್ತೆ,
ಬೆಂಗಳೂರು, ಆರ್.ಆರ್.ಎಂ-ಖೂರ್
K. S. P. C. B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 24-11-2022

NAME OF THE LOCATION :	Sample of water collected from Borewell located in Thipparaya House, Veerapura Village, Doddaballapura, Bangalore Rural Dist At 13.2591834 Long:77.54178505	Page 1 of 3
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST :18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST :31-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2406
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-2406

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.6	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1710	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	120	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	384	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	36	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	672	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	138	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	80	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	648	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.162	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.10	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.006	
18	Nickel as Ni	mg/L	0.02	0.02	BDL	
19	Manganese as Mn	mg/L	0.1	0.3	0.030	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1	1	BDL	APHA 23rd edition (9221 G) 9-80
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (49MPN/100 ml)	

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-2406A dated 24-11 -2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;

Copper as Cu:0.001;Nickel :0.001;Total Chromium :0.001;

Cadmium:0.001; Lead:0.002;Iron as Fe0.01.

Radha M.N

Authorized Signatory (Biological)

(Radha M.N)

Assistant Scientific

g

Farhath Jabeen

Authorized Signatory (Chemical)

(Farhath Jabeen)

Deputy Scientific Officer

-----End of Report-----

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:24-11-2022

NAME OF THE LOCATION :	Sample of water collected from Borewell located in Thipparaya House, Veerapura Village, Doddaballapura, Bangalore Rural Dist At 13.2591834 Long:77.54178505	Page 3 of 3
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST :18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST :31-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2406A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-2406

Sl.No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-2406 dated 24-11 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

---End Of Report---



TC-5487



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001 2015 and ISO 45001 2018 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website: <http://kspcb.gov.in>

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು
ಪರಿಸರ ಮತ್ತು ಕಸ ನಿರ್ವಹಣಾ ಇಲಾಖೆ
K S P C B, "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 24-11-2022

NAME OF THE LOCATION :	Sample of water collected from Borewell located in majarahosa halli village, Doddaballapura Taluk, Bangalore Rural Dist. At 13.26063 Long: 77.53444	Page 1 of 3
SAMPLE COLLECTED BY :	Sri.S Rajashekar, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST : 18-10-2022
DATE OF COLLECTION :	17-10-2022	DATE OF COMPLETION OF TEST : 31-10-2022
DATE OF RECEIPT :	18-10-2022	SAMPLE REPORT NO. : W-2407
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-2407

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.6	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1036	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	55	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	232	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	20	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	412	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	85	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	49.0	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	392	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.37	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.10	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	0.003	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.044	
18	Nickel as Ni	mg/L	0.02	0.02	BDL	
19	Manganese as Mn	mg/L	0.1	0.3	0.247	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	0.001	
23	Iron as Fe	mg/L	1	1	BDL	APHA 23rd edition (9221 G) 9-80
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (47MPN/100 ml)	

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-2407A dated 24-11 -2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Nickel as Ni:0.001;Total Chromium :0.001; Cadmium:0.001;Iron as Fe:0.01.

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific

[Signature]

[Signature]

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—

INSPECTION REPORT OF VIJAYA M., DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s Provimi Animal Nutrition India (P) Limited			
2.	Address	No.B-14,15, B-16, C-25 & C-26, 27 Ellupura Village, KSSIDC Industrial Estate and Plot No. 48 E3KIADB Industrial Area , , Doddaballapur, Bangalore Rural District.			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'58.8"N 77°33'15.2"E			
5.	Capital Investment	Rs. 22.12 Crs as on 2021			
6.	Category	Large Red R-58- Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API)) &/or R & D in Pharma sector including Bio Technology activity Large Red			
7.	BESCOM RR.No.	-			
8.	Person contacted along with contact number	Name: Sri. Santhosh C S ,			
		Designation : Production In charge			
		Mobile No : 9916200517			
9.	Consent of the Board (CFE & CFO Status)	CFO Order No.AW-327640, dated 27.10.2021 valid up to 30.06.2026 for manufacture Halquinol BP 80 of capacity 80 MT/Month under the provisions of Water Act, 1974 and Air Act, 1981			
10.	Process description	1) Manufacture of Halquinol BP 80 which is a drug promoter for animal growth. 2) The process involves raw material - THQSulphate-> Nuetralization-> filtration-> washings-> drying-> milling-> analysis-> approved-> dispatch			
11.	Source of water	Tankers (outside)			
12.	Employees	70 No's			
13.	WPC	Water Code	Water consumption in KLD	Wastewater generation in KLD	Treatment/disposal
		Domestic	4	3.2	Domestic effluent is being treated in the sewage treatment plant of 10 KLD located at plot No. 48 E3 and treated effluent has been utilized for gardening within the premises
		Manufacturing process	125	90	the effluent generated from manufacturing process, (The trade effluent segregated has High TDS and Low TDS stream)Boiler and scrubber
		Boiler feed	18	0.5	

		Others (scrubber)	1	1	is being treated in ETP of capacity 112.5 KLD located at plot No. 48 E3 followed by RO. The RO reject has been treated in the MEE (Multi Effect Evaporator) followed by ATFD (Agitated Thin Film Dryer). The RO permeate has been used for process, Boiler feed, cooling tower and remaining will be utilized for on land for gardening.
		Cooling	3	0	
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	<ul style="list-style-type: none"> • They are transporting the effluent from process unit to ETP unit through tanker vehicle bearing No. KA04B 4453 and KA42 0967 and treated effluent to process area through tanker vehicle bearing No. KA-04 C 5010 • Domestic effluent is being treated in the sewage treatment plant of 10 KLD and trade effluent being treated in ETP of capacity 112.5 KLD followed by RO. • The RO reject has been treated in the MEE followed by ATFD located at plot No. 48 E3 KIADB industrial area, yellupura village Doddaballpura. The RO permeate has been used for process, Boiler feed, cooling tower and remaining will be utilized for on land for gardening. OCEMS was working at the time of it has been verified with OCEMS cell, Head Office it was working. • Flow meter provided (Process water meter -71515 and energy meter was provided it was working at the time of inspection • They have maintained the logbook. • As per the hydraulic loading rate for the sand loamy soil - the water required for 1.0 hectares of land is 225 to 282 KLD. As per the information furnished from industry authorities they have green belt area of 8131 sq. mts. (0.8131 Hectare). Hence, they have a sufficient land the excess treated effluent into on land for gardening. • ETP and STP were operating and treated effluent was collected and handed over to central lab for analysis. 			
15.	Air pollution source with Control measures	<ul style="list-style-type: none"> • 380 KVA DG set- 6Mts. ARL chimney- acoustic enclosure • 250 KVA DG set 6Mts. ARL chimney- acoustic enclosure (ETP area) • Boiler-600 kgs/hr (Biomass) Chimney of height 30mt AGL with mechanical dust collector • Dryer-3 (Fluid bed dryer-120 Kgs)- Bag filter with Chimney of ht 5 mts ARL- removed 			

		<ul style="list-style-type: none"> • Rotary vacuum Paddle Dryer (RVPD)-4 KL Steam operated- Bag filter with closed system • Boiler- 1 TPH (Biomass)- Mechanical Dust collector with chimney 30 mts AGL • Rotary vacuum Paddle Dryer-8KL (RVPD) Steam operated- Bag filter with closed system • Boiler- 2 TPH (Biomass)- Mechanical Dust collector with chimney 30 mts AGL (ETP Area)
16.	HWM Status	The industry has obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 vide order No. 328804 dated:20.12.2021 for the period up to 30.06.2026
17.	Any other information observed during the inspection	<ul style="list-style-type: none"> • Industry was not operating at the time of inspection • They have provided 3 holder tank -3 No's of 6 KL capacity each, neutralization tank 4 No's- capacity 2 kL each, washing – ANF (agitated Nutsche filter)
18.	Final Recommendation	Complied


 Deputy Environmental Officer,
 RO, Doddaballapura

**INSPECTION REPORT OF SRI RAJASHEKAR. EO, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Anugraha Chemicals			
2.	Address	No.48d, KSSIDC Industrial Estate Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	03.12.2022			
4.	Officer accompanied	Miss Vijaya M, DEO			
5.	Latitude and Longitude	13°14'53.4"N 77°33'17.8"E			
6.	Type of activity	Pharmaceutical (Bulk drug & Active Pharmaceutical Ingredients (API))			
7.	Category	Small Red			
8.	CHESCOM RR.No.	DHTP-109			
9.	Person contacted along with contact number	Name: Sri. Sourabh,			
		Designation : Managing Partner			
		Mobile No : 8277389023			
10.	Consent of the Board (CFE & CFO Status)	CFO Order No.AW-315332, dated 17.10.2019 valid up to 30.06.2024			
11.	Process description	-			
12.	Source of water	Tankers –outside			
13.	WPC	Water Code	Water consumption in KLD	Wastewater generation in KLD	Treatment/disposal
		Domestic	2.5	2	ST & SP
		Manufacturing process	3	3	Offloaded to CETP after Pretreatment
		Domestic : 1.5 KLD			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	<p>Provided the storage tank of capacity 10 KL without primary treatment facility at the storage area they have informed that before transfer in to the collection tank it will be neutralized. They have been informed to provide the primary treatment facility at the final collection tank.</p> <p>The IP Camera (OCEMS) which is focussed only on meter provided area not the whole area of effluent storage.</p>			
15.	Air pollution source with Control measures	<p>1. The consent is granted for the 18 No of reactor which is connected to the common chimney of height 5m ARL and scrubber as air pollution control measures. However, it was observed that, only 5 reactor connected to the common chimney of height 5m ARL and scrubber as air</p>			

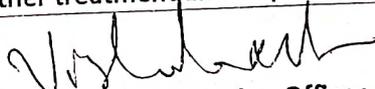
		<p>pollution control measures.</p> <p>2. Not provided the Platform for the Chimney which is connected to the reactors for the monitoring.</p> <p>3. 320 KVA DG set -acoustic enclosure-chimney</p>
16.	Any other information observed during the inspection	<p>1. Industry was not operating at the time of inspection</p> <p>2. They were quantification water intake through tankers based on the tanker capacity and they have been informed to provide a meter for fresh water (Raw Water) intake quantification.</p> <p>3. On verification of e manifest, the quantity of effluent the total quantity offloaded to CETP M/s Govind Solvents Pvt Ltd as 19 KL they have provided the storage tank of capacity 10 KL . they were collecting the effluent at the reactors and they have been informed to provide a one more tank for collection of effluent</p> <p>4. The IP Camera (OCEMS) which is focussed only on meter provided area not the whole area of effluent storage.</p> <p>5. On verification of the server connected to the Board it was found that it was in working condition</p> <p>6. Duct which is connected to the API unit area and duct connected to the AHU (Air Handling Unit) unit was found damaged</p> <p>7. They are following e manifest</p>
17.	Final Recommendation	Noticed may issued for the non compliances


Environmental Officer,
RO, Doddaballapura

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Hermes Laboratory Private limited (Hermes Chemicals Co. Private Limited)
2	Address	Shed C-32, KSSIDC Industrial. Estate Doddaballapura Taluk, Bangalore Rural District-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.248762 N Long: 77.554017E
5	Type of activity	Manufacturing of Bulk Drug Intermediates
6	Category	Small Red-17 Category
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Sohan Kumar S Mahale Designation : QA Head Mobile No - 9980019469
9	Consent of the Board (CFE & CFO Status)	Consent expired on 30.06.2022. The authorities have applied for renewal of consent for operation and the application is forwarded to Board Office.
10	Process description	The activity is production bulk drug intermediates
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : Process-0.517 KLD effluent- 1.656 KLD Scrubber water- 1.3 KLD scrubber effluent-1 KLD Process and scrubber effluent is presently treated in ETP and then sent to CETP for further treatment and disposal. Boiler feed-0.5 KLD and Cooling – 1.6 KLD. Boiler feed and cooling are recycled back. Domestic : 1.5 KLD, Sewage-1.2 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	<ul style="list-style-type: none"> ➤ Trade effluent of 2.656 KLD is presently treated vertical type ETP having equalization tank, anaerobic digester, aeration cum settling tank. ➤ As there is no tertiary treatment facility, the authorities are sending the effluent to CETP of M/s Govind Solvents, located #19 (P)-22, Kunigal Industrial Area, Kallanayakana, Huthrigurga Hoble, Kunigal Taluk, Tumakur District. ➤ Sewage is being discharged into own septic tank. ➤ The authorities have installed flow meter and camera and the same connected to Board and CPCB server.

14	Air pollution source with Control measures	62.5 KVA DG set with acoustics and adequate chimney height. Boiler-200 Kg/hr provided with adequate chimney height. Reactors and Fume Cupboards Provided with scrubber and adequate chimney height.
15	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The unit is engaged in manufacturing bulk drug intermediates and this is small scale industry. 2. The authorities have not installed online continuous effluent monitoring system and online continuous emission monitoring system. 3. The authorities have provided vertical type primary treatment facility for treating the effluent, and then the effluent is sent to CETP for further treatment and disposal. 4. The authority present during inspection informed that, due to space constraints they are not able to provide complete effluent treatment system, further they are doing trial runs by adopting anaerobic treatment methods to reduce the TDS. 5. The authorities have installed flow meter and camera. The camera is connected to the Board and CPCB server. The same was operating at the time of inspection. 6. The authorities have maintained the manifest copies for disposal of effluent to CETP. 7. The authorities have provided separate storage facility for storage of hazardous and other wastes. 8. The authorities have maintained the records of generation of hazardous waste and storage at site and disposal
16	Final Recommendation	It is a requirement of Red(17 Cat) industry to have ZLD (Zero Liquid Discharge) facility. However, the authorities are sending partially treated effluent to CETP for further treatment and disposal.


 Signature of Inspecting Officer

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL
OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Srinivasa Industries,
2	Address	No.D-65, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural district- 561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.248187, Long: 77.554435
5	Type of activity	Zinc Electroplating
6	Category	Small Red
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Arjun Designation : Manager Mobile No: 9686025254
9	Consent of the Board (CFE & CFO Status)	30.06.2025
10	Process description	Raw materials – Surface cleaning – Zinc Plating—Washing—drying –dispatch
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : 1.1 KLD Effluent- 1.1 KLD Domestic :0.5 KLD Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage –Septic Tank Trade effluent – CETP of M/s Eco Green Solutions Systems Pvt Ltd.,
14	Air pollution source with Control measures	Zinc plating section and 125KVA DG set as per the consent for operation.
15	Any other information observed during the inspection	The authorities have taken renovation works of the industry, the unit was not operating at the time of inspection.
16	Final Recommendation	As per the above observations the inspection report may be recorded.


Signature of Inspecting Officer

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Manju Process Technologies
2	Address	Shed No. B12, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.249247 Long: 77.553956
5	Type of activity	Hard Chrome Plating
6	Category	Small Red
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri. Sunil Designation : Manager Mobile No: 9036970830
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 30.06.2024.
10	Process description	Raw materials – Surface finishing by polishing with help of lathe machine-hard chrome plating-washing—drying in oven – polishing with buffing –dispatch
	No of Employees	3 No's
11	Source of water	Tankers
12	Water Consumption in KLD	Process : 0.3 KLD Effluent-0.250 KLD Domestic : 0.36 KLD Effluent-0.3 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage is disposed through own Septic Tank Trade effluent – Disposed to CETP of M/s Eco Green Solutions Systems Pvt Ltd.,
14	Air pollution source with Control measures	Common chimney to 3 plating tanks with scrubber of 3 mtr height.
15	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The industry was operating at the time of inspection 2. About 07 number of employees were working in the unit. 3. The unit is engaged hard chrome plating activity; plating of shafts. The work orders are given by M/s L & T. 4. The authorities have provided 3 No of process tanks below the ground level of size 3.5 mtr depth. 5. The tanks are provided as tank in tank method, in case of any leakages, the same can be identified easily. PP tanks provided in concrete tanks. 6. The authorities have provided 1 tank of capacity 3.5 KL below ground level. The tank was completely filled with effluent. The authorities were directed to dispose the

		<p>effluent immediately to CETP.</p> <ol style="list-style-type: none"> 7. Since the effluent collection sump was full, the status of FRP coating intactness was not visible on the date of inspection. The authorities have provided the facility for primary treatment, as per the observations, the same not being used. 8. The industry authorities have not maintained the records of disposal of effluent to CETP. 9. The authorities during inspection failed to submit the data of analysis of emission from chimney provided to process tanks. 10. The housekeeping at processing area was poor.
16	Final Recommendation	As per the above observations, a show- cause notice may be issued to the authorities.

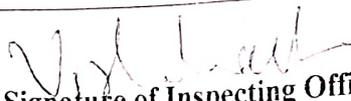


Signature of Inspecting Officer

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. S.B. Industries
2	Address	No.C-33, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	13.247859, 77.554248
5	Type of activity	Zinc Electroplating
6	Category	Small Red
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Mr.Nagaraj Designation : Worker Mobile No -9886829198
9	Consent of the Board (CFE & CFO Status)	Valid for the period 30.06.2025
10	Process description	Zinc Plating
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : 0.040, Effluent-0.040 Domestic : 0.270 KLD Sewage-0.220 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage-Septic Tank
14	Air pollution source with Control measures	Plating Bath-2 Nos, Process barrels-2 Nos Provided with scrubber and adequate chimney height.
15	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. 1 worker was present. 3. The authorities informed that, the unit was not operating from past 6 months, now 1 week before they have started the operation. 4. The epoxy coating in the processing area is damaged; the same needs to be replaced. 5. There is no primary treatment facility, the worker present was not able furnish the information with respect to effluent disposal. 6. The authorities have not maintained the records of effluent disposal to CETP. 7. The authorities have not maintained the records of water consumption and disposal to CETP. 8. One plating bath was used and the scrubber was operating at the time of inspection. 9. The housekeeping in the process area was

		poor. 10. Empty chemical cans were stored outside the premises.
16	Final Recommendation	A Show cause notice shall be addressed to the industry


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

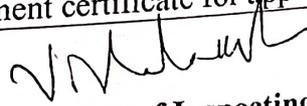
Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Avacholayil Healthcare Pvt Ltd.,
2	Address	Sy.No.A 104 to 106, KSSIDC Industrial Estate, Veerapura, Doddaballapura-562163
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.247209, Long: 77.554754
5	Type of activity	Ayurvedic bath soap (Medimix soap) manufacturing unit
6	Category	Small Orange
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri. Sudheendra
		Designation : Factory Manager
		Mobile No : 9480650337
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 30.09.2028
10	Process description	Raw materials—Mixing drum—2 oven—Mixing Drum(6 Numbers)—Cooling Box --- Cut into specified size – packing --- dispatch.
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : 0.300 KLD (Washing), Effluent-0.250 KLD
		Domestic :2.0 KLD Sewage-1.50 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Process effluent-collected after primary treatment sent to CETP M/s Eco Green Solutions for further treatment and disposal. The authorities have maintained the details of effluent disposal to CETP. Sewage-being discharged through septic tank.
14	Air pollution source with Control measures	LPG Ovens-3 Nos and 125 KVA DG set provided with acoustics and adequate chimney height.
15	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. About 65 number of employees were working in the unit. 3. The mixing drums are being washed once in 3 months. The general floor washing effluent is about 250 lit per day. 4. The authorities have provided collection tank for washing effluent and primary

		treatment facility before sending the effluent to CETP. 5. The authorities have maintained records of disposal of effluent to CETP. 6. The sewage is being disposed to septic tank.
16	Final Recommendation	The unit is generally complying with consent conditions.


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Health Line
2	Address	No.80/81/82, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore rural- 561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat: 13.249316, Long: 77.554380
5	Type of activity	Sericulture bed disinfectant products, agriculture and horticulture products
6	Category	Large Orange
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri. Darshan Designation : Production In charge Mobile No: 7619498747
9	Consent of the Board (CFE & CFO Status)	Expired on 30.09.2022, applied in XGN for renewal
10	Process description	Blending of chemicals using blenders-2 Nos, 1-double cone blender, 1-pulverizer attached with dust collected and scrubber. 1- Closed type multimill.
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process :Nil Domestic :1.0 KLD, 0.8 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent. Sewage discharged through own septic tank.
14	Air pollution source with Control measures	1. Multimill closed type, Process area, 2. Pulverizeer provided with dust collected and scrubber, 3. 82.5 KVA DG set provided with acoustics and adequate chimney
15	Any other information observed during the inspection	1. The unit was operating at the time of inspection. 2. About 28 number of employees were working in the unit. 3. The sewage is discharged through septic tank and soak pit. 4. The authorities have applied for renewal of consent for operation.
16	Final Recommendation	The authorities were informed to upload the required upload the Capital Investment certificate for approval of application.


 Signature of Inspecting Officer

INSPECTION REPORT OF SRI RAJASHEKHAR, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Seven Hills Special casting			
2.	Address	Shed No.107, KSSIDC Industrial Estate, Vecrapura, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	19.12.2022			
4.	Officer accompanied	Miss Vijaya M, DEO			
5.	Latitude and Longitude	13°15'03.0"N 77°33'15.3"E			
6.	Type of activity	Manganese Steel Casting			
7.	Category	Small Orange O-1341 - Industry or processes involving foundry operations			
8.	Electricity RR.No.				
9.	Person contacted along with contact number	Name: No authorized person where there at the time of inspection			
		Designation :			
		Mobile No :			
10.	Consent of the Board (CFE & CFO Status)	CFO order No.AW-303939 dated:17.10.2017 which was expired on 30.09.2021 for manganese steel casting of capacity 18 MT per Month. This office has issued the notice for revalidation of consent 24.09.2021 and 15.07.2022 so far this office has not received any reply from the authorities			
11.	Process description	Manganese Steel Casting			
12.	Source of water	Tankers			
13.	Employees	-			
14.	WPC	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process : Cooling	0.5	0.0	Recycled back into the process
		Domestic :	1.0	0.8	As per the consent ST & SP. however, they were discharging into the storm water
15.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
16.	Air pollution source with Control measures	Induction furnace – metal furnace fumes – scrubbed in water tank			
17.	Any other information observed during the inspection	<ol style="list-style-type: none"> Name board was not displayed at the entrance Industry was not operating at the time of inspection 			

		<ol style="list-style-type: none"> 3. They have provided the furnace electrically operated they have not provided the hood placed to suck the air 4. The house keeping is not good 5. The traces of discharging the domestic effluent to the storm water drain was noticed 6. They have installed the DG set of capacity of 65 KVA without acoustic enclosure and chimney height 7. they have placed die (casting) haphazardly in the premises 8. The slag from the process stored in an open area without shelter
18.	Final Recommendation	Notice issued for the non compliances


Environmental Officer,
RO, Doddaballapura

**INSPECTION REPORT OF SRI RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. ABT Corporation			
2.	Address	Plot No. C 74, 2nd Cross, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Animal feed supplement			
5.	Category	Small Orange			
6.	BESCOM RR.No.				
7.	Person contacted along with contact number	Name: unit was closed			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. W-329804 dated:17.02.2022 for the period up to 30.09.2031 for animal feed supplement of capacity 600 MT/Month			
9.	Process description	-			
10.	Source of water	-			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	0.450	0.360	ST & SP of KSSIDC
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	-			
13.	Air pollution source with Control measures	-			
14.	Any other information observed during the inspection	Closed – no shed was demolished at the time of inspection			
15.	Final Recommendation	Recorded as closed			


Environmental Officer,
 Regional Officer, Doddaballapura

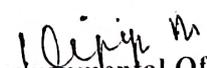
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Sree Gajanana Power controls Pvt. Ltd.,			
2.	Address	Shed B 96, 97, 98 & B 41, KSSIDC Industrial. Estate, Veerapura Village, Kasaba Hobli, Doddaballapura Taluk, Bangalore Rural District.-561203			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'51.9"N 77°33'15.1"E			
5.	Type of activity	Manufacture of repair of power distribution transformers			
6.	Category	Small Orange – O-1380Transformer repairing/ manufacturing (dry process only)			
7.	Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: no authorized person was there at the time of inspection			
		Designation :			
		Mobile No :			
9.	Consent of the Board (CFE & CFO Status)	<ul style="list-style-type: none"> • CFO vide order No. AW-322559 dated:29.12.2020 for manufacturing and repairing of power distribution transformers of capacity 750 No's/Month for the period up to 30.09.2028 • Authorization under HWM Rules lapsed on 30.06.2018 			
10.	Process description	Transformer repairing/ manufacturing (dry process only)			
11.	Source of water	Tankers			
12.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	2	1.6	ST & SP
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
14.	Air pollution source with Control measures	10 KVA D.G.Set- acoustic enclosure and adequate chimney height Paint booth-dry filter			
15.	Any other information observed during the inspection	Industry was not operating at the time of inspection			
16.	Final Recommendation	-			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Pro Path services			
2.	Address	Shed No.B-94, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561 203.			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'53.1"N 77°33'17.2"E			
5.	Type of activity	Intermediate feed products			
6.	Category	Small Orange – 1324- Fish feed, poultry feed and cattle feed			
7.	BESCOM Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: Industry was closed at the time of inspection			
		Designation :			
		Mobile No :			
9.	Consent of the Board (CFE & CFO Status)	CFO order No. AW-303555 dated:1.09.2017 which was expired on 30.09.2021 for intermediate feed products of capacity 5 Mt/day			
10.	Process description	Formulation- blending – neutralization- Pulverizing - packing			
11.	Source of water	Tankers			
12.	Employees	5 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	0.23	0.18	ST & SP
		It is a dry process			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	<ul style="list-style-type: none"> • Pulverize – dust collector • Any other (Oven) –chimney provided 			
16.	Any other information observed during the inspection	<ul style="list-style-type: none"> • As per the records, this Office has issued notice the revalidation of consent on 28.09.2021 and 15.07.2022 • Industry was closed at the time of inspection and noticed that, it was closed from log period. 			
17.	Final Recommendation	It can be recorded as closed			


 Deputy Environmental Officer,
 RO, Doddaballapura

**INSPECTION REPORT OF SRI RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Adventis Bio labs			
2.	Address	Shed No. 76 & 77-B, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Animal feed supplement			
5.	Category	Small Orange			
6.	BESCOM RR.No.	-			
7.	Person contacted along with contact number	Name: Unit was closed			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. AW-309382 dated:26.12.2018 for the period up to 30.09.2022 for animal feed supplement of capacity 100 MT/Month			
9.	Process description	-			
10.	Source of water	-			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	0.400	0.320	ST & SP
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
13.	Air pollution source with Control measures	-			
14.	Any other information observed during the inspection	Closed			
15.	Final Recommendation	Record the industry as closed			


Environmental Officer,
 Regional Office, Doddaballapura

**INSPECTION REPORT OF SRI RAJASHEKAR S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Square One			
2.	Address	A-110, KSSIDC Industrial Estate, Ellupura, Doddaballapura, Bangalore rural dist-561203			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Plastic waste granules			
5.	Category	Small Orange			
6.	Person contacted along with contact number	Name: Smt Rusul Bee			
		Designation : Supervisor			
7.	Consent of the Board (CFE & CFO Status)	Consent vide order No. AW-314545 dated:30.08.2019 for the period up to 30.09.2028 for Plastic waste granules of capacity 50 MT/Month			
8.	Process description	Waste plastic- washing- shredder- extrusion – cooling - granule			
9.	Source of water	Outside Tanker			
10.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process : Washing	0.2	0.15	ETP
		Domestic:	0.4	0.36	ST & SP of KSSIDC
11.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	The authorities have provided ETP and treated effluent is recycled back to washing.			
12.	Air pollution source with Control measures	Shredding and Mixer provided with dust collector-closed type			
13.	Any other information observed during the inspection	Industry was operating at the time of inspection. There is no washing activity carried at the time of inspection. The unit authorities have installed one-shredder, extrusion molding (granulator) machine.			
14.	Final Recommendation	The unit is complying with consent conditions.			


Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Prabhu Industries			
2.	Address	Shed No.C-61, KSSIDC Industrial Estate, Doddaballapura taluk, Bangalore rural dist-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'54.6"N 77°33'18.6"E			
5.	Type of activity	Puffed rice using husk (Wooden Powder)			
6.	Category	Small Orange O-1310- Chanachur and ladoo from puffed and beaten rice(muri and shira) using husk fired oven			
7.	Electricity BESCO RR.No.	RR NO.P-7841			
8.	Person contacted along with contact number	Name: Sri. Mavai Das			
		Designation : Proprietor			
		Mobile No : 9900140972			
9.	Consent of the Board (CFE & CFO Status)	CFO Vide order No. AW-314197 dated:8.08.2019 valid up to 30.09.2028 for Manufacturing of puffed rice using husk of capacity 20 T/month			
10.	Process description	Manufacturing of puffed rice using husk			
11.	Source of water	Tanker (Outside)			
12.	Employees	10 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.009	0.00	For mixing the salt with rice
		Domestic :	0.450	0.4	ST and SP (own)
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	Oven –wooden powder fired- They have not provided the air pollution control measures			
16.	Any other information observed during the inspection	<ul style="list-style-type: none"> Industry was operating at the time of inspection and engaged in the manufacturing of puffed rice using husk. They have installed and operating the Oven – wooden powder fired- and not provided the air pollution control measures 			
17.	Final Recommendation	Notice may be issued for the aforementioned non compliances			


Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. A R S Enterprises			
2.	Address	SPL-3, Ellupura Road, KSSIDC Industrial Area, doddaballapura, Bangalore rual dist-561203			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Corrugated Paper recycling, Bailing Process, plastic Recycling-chips making & dana process, Wood waste reprocessing			
5.	Category	Small Orange			
6.	BESCOM RR.No.				
7.	Person contacted along with contact number	Name: No authorized person were there at the time of inspection			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. W-320685 dated:9.10.2020 for the period up to 30.09.2030 for <ul style="list-style-type: none"> • Wood waste reprocessing (wood pellets from waste wood) of capacity 10 MT/Month • Bailing process of paper waste of capacity 25 MT/Month • Manufacture of plastic chips of capacity 30 MT/Month by recycling of waste plastic • Manufacture of plastic granules of capacity 15 MT/Month by recycling of waste plastic 			
9.	Process description	-			
10.	Source of water	Outside Tanker			
11.	Number employees	6 No's			
12.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/di sposal
		Process :	-	-	-
		Domestic :	0.18	0.144	ST & SP
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
14.	Air pollution source with Control measures	There are no Air pollution source			

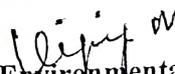
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Eco Green Solution			
2.	Address	Plot No.D-45, KSSIDC Industrial Estate, Bashettihalli, Doddaballapura Taluk, Bangalore Rural District-561203			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'52.2"N 77°33'16.5"E			
5.	Type of activity	Plastic Granules by reprocessing of plastic LD scrap, plastic covers, plastic sheets			
6.	Category	Small Orange			
7.	BESCOM Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: Industry was closed at the time of inspection			
		Designation :			
		Mobile No :			
9.	Consent of the Board (CFE & CFO Status)	CFO order No. W-329099 dated:7.01.2022 Plastic Granules by reprocessing of plastic LD scrap, plastic covers, plastic sheets valid for the period 30.09.2031			
10.	Process description	Plastic scarp –melting- extrusion – cooling-granules			
11.	Source of water	Tankers-Outside			
12.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Cooling	0.005	0.000	For cooling recycled back
		Domestic	0.450	0.4	ST & SP
		:			
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
14.	Air pollution source with Control measures	There are no air pollution source			
15.	Any other information observed during the inspection	Industry was closed at the time of inspection.			
16.	Final Recommendation	-			


 Deputy Environmental Officer,
 RO, Doddaballapura

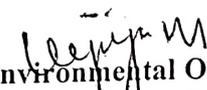
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Caram Health Care			
2.	Address	Shed No.C-64, KSSIDC Industrial. Estate, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'53.7"N 77°33'16.3"E			
5.	Type of activity	Homeopathy medicine			
6.	Category	Small Green			
7.	Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: Sri. K.Rathankar			
		Designation : Proprietor			
		Mobile No : 9739625515			
9.	Consent of the Board (CFE & CFO Status)	CFO vide order No. R3221 dated:23.12.2014 for valid for the period up to 31.12.2023 for <ul style="list-style-type: none"> Ayurvedic medicines (formulation of capacity 5 lakh capsules/month Liquid ayurvedic medicines (formulation) 25 L/month 			
10.	Process description	Ayurvedic medicines (formulation)			
11.	Source of water	Tankers (Outside)			
12.	Employees	2 No's			
13.	WPC	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0	0	-
		Domestic :	0.5	0.4	ST and SP
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	NA			
16.	Any other information observed during the inspection	They are not carrying out the Homeopathy medicine and industry authorities have informed that it has been shifted to Madhya Pradesh they are carrying out only packing of the medicine and trading .			
17.	Final Recommendation	-			


 Deputy Environmental Officer,
 RO, Doddaballapura

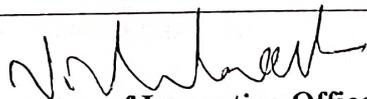
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Eskay Polymer			
2.	Address	Shed No.40, KSSIDC Industrial Estate, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'49.9"N 77°33'12.5"E			
5.	Type of activity	Wooden adhesive			
6.	Category	Small Green G-1564 - Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (Without boiler)			
7.	BESCOM Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: Sri Sudhakar Agiga			
		Designation : Partner			
		Mobile No : 7975801271			
9.	Consent of the Board (CFE & CFO Status)	CFO order No.AW-105770 dated:24.02.2018 which was expired on 31.12.2026 for manufacturing of wooden adhesive of capacity 15 MT			
10.	Process description	Chemical mixed with water maintain at 80° C temperature -cooling			
11.	Source of water	Tankers -(Outside)			
12.	Employees	05 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.5	0.0	-
		Boiler feed	0.2	0.0	
		Domestic :	0.5	0.4	ST & SP
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	20 KVA D.G Set- Acoustic enclosure (closed room) - Chimney 2 ARL Boiler (Baby)- fuel wood- 3 M ARL			
16.	Any other information observed during the inspection	Industry was operating the time of inspection engaged in manufacturing of wooden adhesives They have installed the 1 KL capacity of the tank for mixing and they have been informed to keep the premises neat.			
17.	Final Recommendation	complied			


 Deputy Environmental Officer,
 RO, Doddaballapura

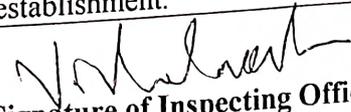
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Engineering Industry
2	Address	No. C-29, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural district-561203
3	Date of inspection	12.12.2022
4	Latitude and Longitude	Lat : 13.248461, Long: 77.553884
5	Type of activity	Injection molding (Production of textile spot cleaning guns)
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri. Mahendra Kumar
		Designation : Consultant
		Mobile No : 9845000696
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2025
10	Process description	General Engineering activity, such as grinding, CNC Machine, power press machine
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process :NIL
		Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	<ul style="list-style-type: none"> ➤ There is no trade effluent generated from the industry. ➤ The sewage disposed through own septic tank.
14	Air pollution source with Control measures	40 KVA DG set provided with acoustics and adequate chimney..
15	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. About 20 number of employees are working in the unit 3. The authorities have installed 6-drop machines, 1-lath Machine, 2-Grinding Machine, 1-Power press machine, 2-CNC Machines.
16	Final Recommendation	The unit is generally complying with consent conditions.


 Signature of Inspecting Officer

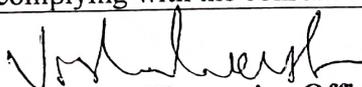
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Fasteners
2	Address	No C75, KSSIDC Industrial Estate, Doddaballapur, Bangalore Rural - 561203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat : 13.249094 Long: 77.554891
5	Type of activity	Plastic Injection molding (plastic tag fastners)
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2025
10	Process description	--
11	Source of water	--
12	Water Consumption in KLD	-- --
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	--
14	Air pollution source with Control measures	--
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was demolished. ➤ The authorities have taken ground leveling works. ➤ The authorities were informed to apply and obtain consent for established from the Board for construction new industrial shed ➤ The unit authority informed that, they are yet to plan about the activity type, estimation of the overall cost of the project is yet to be finalized. Once the project is finalized, they will apply for obtaining necessary permission from the Board.
16	Final Recommendation	<ol style="list-style-type: none"> 1. The unit shall be recorded as closed in the file. 2. Notice may be issued for obtaining consent for establishment.


 Signature of Inspecting Officer

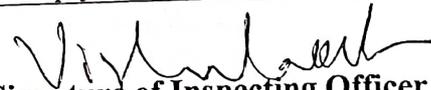
**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Plastic Company
2	Address	B-88, KSSIDC Industrial Estate, Doddaballapura, Bengaluru rural district 561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.249003, Long: 77.554678
5	Type of activity	Plastic Injection molding
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid upto 31.12.2027
10	Process description	Plastic Injection molding
11	Source of water	Outside tankers
12	Water Consumption in KLD	Process :NIL Domestic :0.540 KLD, Sewage-0.40 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generated. Sewage discharged through own Septic Tank
14	Air pollution source with Control measures	75 KVA DG set provided with acoustics adequate chimney height.
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 05-Injection molding machines and 01- Grinding Machine. ➤ About 09 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


 Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay International
2	Address	B79, KSSIDC Industrial Estate, Doddaballapur, Bangalore Rural - 561203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.248904 Long:77.554378
5	Type of activity	Plastic Injection molding
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2025
10	Process description	Injection molding using virgin plastic granules
11	Source of water	Bore well and outside tankers
12	Water Consumption in KLD	Process :1.0 KLD(cooling), Discharge-Nil Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent from the industry. Sewage discharged through own septic tank.
14	Air pollution source with Control measures	75 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 04-Injection molding machines. ➤ About 15 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


 Signature of Inspecting Officer

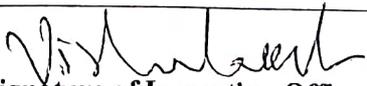
**INSPECTION REPORT OF SRI.RAJASHEKER S, ENVIRONMENTAL OFFICER, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Srivasavi Adhesive Tapes Pvt. Ltd.,			
2.	Address	B-100,KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Repacking of self adhesive tapes			
5.	Category	Small Green			
6.	BESCOM RR.No.	-			
7.	Person contacted along with contact number	Name: Sri Ramesh			
		Designation : In charge			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. AW-112163 dated:01.01.2020 for the period up to 31.12.2034 Repacking of self adhesive tapes of capacity 120000 No's/Month			
9.	Process description	Repacking of self adhesive tapes			
10.	Source of water	Outside Tankers			
11.	Employees	40 No's			
12.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/ disposal
		Process :	-	-	-
		Domestic :		1.2	ST & SP
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
14.	Air pollution source with Control measures	62.5 KVA DG set with acoustic enclosure without adequate chimney			
15.	Any other information observed during the inspection	Industry was operating at the time of inspection They have been informed to provide a adequate chimney height to the DG set.			
16.	Final Recommendation	-			


Environmental Officer,
 Regional Office, Doddaballapura

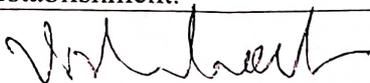
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Spray Techniques
2	Address	Shed No.C-75/1, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.249544, Long: 77.555046
5	Type of activity	Plastic Injection molding (Plastic tag pins)
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2027
10	Process description	Injection molding using virgin plastic granules
11	Source of water	Outside tankers
12	Water Consumption in KLD	Process :Nil Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent from the industry. Sewage discharged through own septic tank.
14	Air pollution source with Control measures	100 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 04-Injection molding machines. ➤ About 15 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


Signature of Inspecting Officer

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL
OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Tagging Systems
2	Address	Shed No.C-72, KSSIDC Industrial.Estate, Doddaballapura, Bangalore Rural District-561203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	--
5	Type of activity	Plastic injection molding (loop pins)
6	Category	--
7	CHESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	31.12.2028
10	Process description	--
11	Source of water	--
12	Water Consumption in KLD	-- --
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	--
14	Air pollution source with Control measures	--
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was demolished. ➤ The authorities have taken ground leveling works. ➤ The authorities were informed to apply and obtain consent for established from the Board for construction new industrial shed ➤ The unit authority informed that, they are yet to plan about the activity type; estimation of the overall cost of the project is yet to be finalized. Once the project is finalized, they will apply for obtaining necessary permission from the Board.
16	Final Recommendation	<ol style="list-style-type: none"> 1. The unit shall be recorded as closed in the file. 2. Notice may be issued for obtaining consent for establishment.


Signature of Inspecting Officer

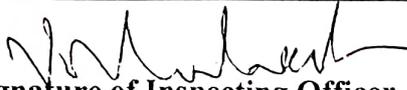
**INSPECTION REPORT OF SRI RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Jayswal Building Products Private Limited			
2.	Address	B-111, KSSIDC Industrial Estate, Bashettihalli, Doddaballapura, Bangalore Rural District-561203			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Fabrication of GI Sheets for fall ceiling			
5.	Category	Small Green			
6.	BESCOM RR.No.				
7.	Person contacted along with contact number	Name: MR. Chandra Bhan Gupta Designation : Proprietor Mobile No :9845034989			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. W-117075 dated:21.06.2021 for the period up to 31.12.2034 for fabrication of GI Sheets for false ceiling of capacity 20 MT/Month			
9.	Process description	Fabrication work			
10.	Source of water	Outside Tanker			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/ disposal
		Process :	-	-	-
		Domestic :	0.2	0.12	ST & SP of KSSIDC
		It is a dry process			
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
13.	Air pollution source with Control measures	There are no air pollution source			
14.	Any other information observed during the inspection	Industry was operating at the time of inspection			
15.	Final Recommendation	Complied			


Environmental Officer,
 Regional Office, Doddaballapura

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Garment Accessories
2	Address	Shed No.C-75/2, KSSIDC Industrial.Estate, Doddaballapura, Bangalore Rural District-561203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat-13.249308, Long-77.554962
5	Type of activity	Plastic Injection molding (Tag fasteners and tag pins)
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot
		Designation : Director
		Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2028
10	Process description	Injection molding using virgin plastic granules
11	Source of water	Bore well and outside Tankers
12	Water Consumption in KLD	Process :1.0 KLD(cooling), Discharge-Nil
		Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent from the industry. Sewage - Septic tank.
14	Air pollution source with Control measures	125 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 05-Injection molding machines, Plastic Processing machine and 01- Grinding machine. ➤ About 20 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


Signature of Inspecting Officer

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Giri Textiles Private Limited			
2.	Address	Shed No.107, KSSIDC Industrial Estate, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	-			
5.	Type of activity	Yarn weaving			
6.	Category	Small Green G-1517 - Cotton spinning and weaving (small scale)			
7.	BESCOM Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: -			
		Designation : -			
		Mobile No : -			
9.	Consent of the Board (CFE & CFO Status)	CFO order No.R-2729 dated:12.12.2013 which was expired on 31.12.2022 for yarn weaving of capacity 21.6 MT per Annum			
10.	Process description	Yarn weaving			
11.	Source of water	Tankers			
12.	Employees	07 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	0.5	0.4	ST & SP
		It is a dry process			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	50 KVA D.G Set- Accoustic enclosure – Chimney 3 ARL			
16.	Any other information observed during the inspection	Industry was closed they have shifted to shed B-90 in KSSIDC Veerapura, Doddaballapura Taluk, Bangalore Rural District			
17.	Final Recommendation	It can be recorded as closed			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF SRI.RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. SV Pack Industries			
2.	Address	Shed No. C 27, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Corrugated Boxes			
5.	Category	Small Green			
6.	BESCOM RR.No.	-			
7.	Person contacted along with contact number	Name: unit was closed			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. R182 dated:11.04.2014 for the period up to 31.12.2023 for Corrugated Boxes manufacturing of capacity 10 MT/Month			
9.	Process description	-			
10.	Source of water	-			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/ disposal
		Process :	-	-	-
		Domestic :		0.5	ST & SP
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	-			
13.	Air pollution source with Control measures	-			
14.	Any other information observed during the inspection	Closed			
15.	Final Recommendation	Update as closed in F-Reg .			

S. Rajasheker
Environmental Officer,
Regional Office, Doddaballapura

**INSPECTION REPORT OF SRI.RAJASHEKER S, ENVIRONMENTAL OFFICER, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Omni Matrix pvt Ltd.			
2.	Address	A-110,KSSIDC Industrial Estate, Ellupura, Doddaballapura, Bangalore rural dist-561203			
3.	Date of inspection	04.01.2023			
4.	Type of activity	General Engineering (Stamping) job works pressed sheet metal			
5.	Category	Small Green			
6.	BESCOM RR.No.				
7.	Person contacted along with contact number	Name: Sri Channakeshva T			
		Designation : Technician			
		Mobile:---			
8.	Consent of the Board (CFE & CFO Status)	CFO vide order No. R-3581 dated:19.01.2015 for the period up to 31.12.2023 for General Engineering (Stamping)- job work basis			
9.	Process description	Engineering activity			
10.	Source of water	Outside Tankers			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/ Disposal
		Process :	-	-	-
		Domestic :		1.2	ST & SP KSSIDC
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
13.	Air pollution source with Control measures	62.5 KVA DG set chimney adequate installed without prior consent from the Board			
14.	Any other information observed during the inspection	Industry was operating at the time of inspection – stamping, surface grinding, drilling			
15.	Final Recommendation	Complied			


Environmental Officer,
 Regional Office, Doddaballapura

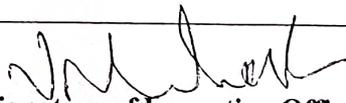
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Carclo Technical Plastics Private Limited
2	Address	No. B19 & B 20, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural district-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.250680 N Long: 77.54201 E
5	Type of activity	Manufacturing of nuts and bolts
6	Category	Medium Green
7	BESCOM RR.No.	P111410, P7163
8	Person contacted along with contact number	Name: Sri. Sathish and Sri.Nagaraj
		Designation : Manager and HR Deputy Manager
		Mobile No -9632914330 & 9591066339
9	Consent of the Board (CFE & CFO Status)	Consent – 31.12.2025 HWM- 31.12.2024.
10	Process description	Precession Steel components for ATM Machines,
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process :NIL 0.1 KLD (Industrial Cooling) –Completely recycled
		Domestic : 0.4 KLD, Sewage-0.325 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent Sewage-disposed through own septic tank
14	Air pollution source with Control measures	125 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. There are about 07-CNC Machines, 01-Grinding machine, 01-Ultrasonic Machine are being installed and used in the industry. 3. Grinding sludge is being disposed TSDF. The authorities have stored in closed room. 4. The authorities have maintained form-3 and submitting the details to the Board regularly. 5. The authorities have obtained CTE-112466 dated 05.02.2020, for increasing number of employees of 35 numbers, in addition to the existing 15 numbers.
16	Final Recommendation	The unit is complying with the consent conditions.


Signature of Inspecting Officer

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Sagi Seeds
2	Address	No.B11, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.249046 Long: 77.553818
5	Type of activity	--
6	Category	--
7	BESCOM RR.No.	--
8	Person contacted along with contact number	--
9	Consent of the Board (CFE & CFO Status)	--
10	Process description	--
11	Source of water	--
12	Water Consumption in KLD	--
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	--
14	Air pollution source with Control measures	--
15	Any other information observed during the inspection	--
16	Final Recommendation	M/s Sagi Seeds Pvt Ltd is closed and in the same shed M/s. V S R Print Pack is operating. Hence, M/s Sagi Seeds Pvt Ltd may be updated in the records as closed.


Signature of Inspecting Officer

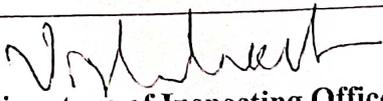
**INSPECTION REPORT OF SRI RAJASHEKHAR, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Blue Star Industries,			
2.	Address	Plot No.6, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District- 561 203.			
3.	Date of inspection	19.12.2022			
4.	Officer accompanied	Miss Vijaya M, DEO			
5.	Latitude and Longitude	13°14'49.0"N 77°33'12.3"E			
6.	Type of activity	Machined component			
7.	Category	Small Green G-1618 – Power press.			
8.	BESCOM RR Electricity RR.No.	-			
9.	Person contacted along with contact number	Name: No authorized person where there at the time of inspection			
		Designation :			
		Mobile No :			
10.	Consent of the Board (CFE & CFO Status)	CFO order No.AW-102592 dated:14.06.2016 for the period up to 31.12.2025 for machined component of capacity 1500 No's per Month			
11.	Process description	Machined component			
12.	Source of water	Tankers			
13.	Employees	-			
14.	WPC	Water Code	WWC in KLD	WWG in KLD	Remarks
		Process : Cooling	0	0	-
		Domestic :	0.2	0.16	ST & SP
15.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
16.	Air pollution source with Control measures	DG set of 40 KVA capacity			
17.	Any other information observed during the inspection	Industry was not operating at the time of inspection			
18.	Final Recommendation	Complied			


 Environmental Officer,
 RO, Doddaballapura

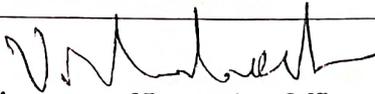
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Needles and cutters
2	Address	B-85, KSSIDC Industrial Estate, Doddaballapura, Bengaluru rural district 561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.249596, Long:77.554853
5	Type of activity	Plastic injection molding (cutters and needles)
6	Category	Small Green
7	BESCOM RR.No.	
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2025
10	Process description	Injection molding using virgin plastic granules
11	Source of water	Bore well and outside tankers
12	Water Consumption in KLD	Process :Nil Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent from the industry. Sewage - Septic tank.
14	Air pollution source with Control measures	100 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 02-Injection molding machines and 05-processing tables. ➤ About 16 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


 Signature of Inspecting Officer

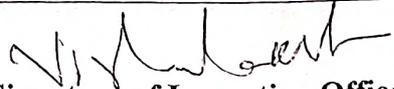
**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Spray Solutions
2	Address	B-87A, KSSIDC Industrial Estate, Doddaballapura, Bengaluru Rural District 561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.249544, Long:77.555046
5	Type of activity	Plastic Injection molding
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot Designation : Director Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid upto 31.12.2026
10	Process description	Plastic Injection molding
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process :NIL Cooling -1.0 KLD- completely recycled. Domestic :0.5 KLD, Sewage-0.40 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generation. Sewage discharged through own septic tank.
14	Air pollution source with Control measures	100 KVA DG set provided with acoustics and adequate chimney height.
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 02-Injection molding machines. ➤ About 16 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay loop Trimmers
2	Address	B-86, KSSIDC Industrial Estate, Doddaballapura, Bengaluru rural district 561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.249442, Long:77.554804
5	Type of activity	Plastic injection molding (Manufacturing of plastic tag fasteners)
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot
		Designation : Director
		Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2025
10	Process description	Injection molding using virgin plastic granules
11	Source of water	Bore well and outside tankers
12	Water Consumption in KLD	Process :NIL
		Cooling-1.0 KLD Recycled completely Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent from the industry. Sewage - Septic tank.
14	Air pollution source with Control measures	100 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 02-Injection molding machines and 02-processing tables. ➤ About 09 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


 Signature of Inspecting Officer

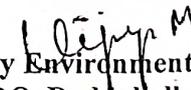
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Jay Kimble ties
2	Address	B-87, KSSIDC Industrial Estate, Doddaballapura, Bengaluru rural district 561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat:13.249267, Long:77.554708
5	Type of activity	Plastic Injection molding (Plastic Tag Fasteners)
6	Category	Small Green
7	BESCOM RR.No.	---
8	Person contacted along with contact number	Name: Sri.Bijay Singh Mohonot
		Designation : Director
		Mobile No : 9845020099
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2025
10	Process description	Injection molding using virgin plastic granules
11	Source of water	Bore well and outside tankers
12	Water Consumption in KLD	Process :1.0 KLD(cooling), Discharge-Nil
		Domestic : 0.5 KLD, Sewage-0.4 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent from the industry. Sewage disposed through own septic tank and soak Septic tank.
14	Air pollution source with Control measures	100 KVA DG set provided with acoustics and adequate chimney height
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ The authorities have installed 02-Injection molding machines and processing machines-06 Nos. ➤ About 16 number of employees working in the unit. ➤ The plastic wastes generated are recycled back in the process.
16	Final Recommendation	The unit is complying with the consent conditions.


Signature of Inspecting Officer

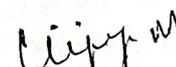
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Minchinaloka Enterprises			
2.	Address	Shed No.D68/1, KSSIDC Industrial Estate, Doddaballapura taluk, Bangalore rural dist-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'53.4"N 77°33'14.8"E			
5.	Type of activity	Power Press			
6.	Category	Small Green G- 1618 - Power press.			
7.	Electricity RR.No.	RR NO.P-8121			
8.	Person contacted along with contact number	Name: Sri. Nagesh			
		Designation : Proprietor			
		Mobile No : 9845719223			
9.	Consent of the Board (CFE & CFO Status)	CFO vide No. W-112784 dated:02.032020 for valid for the period up to 31.12.2033 for <ul style="list-style-type: none"> • Pressed components of capacity 3500 No's • Surface grinding of ceramic trays of capacity 5000 No's 			
10.	Process description	Surface grinding – ceramic material – job work			
11.	Employees	5 No's			
12.	Source of water	Tanker (outside)			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Domestic :	0.15	0.120	ST
		Other	0.05	-	Grinding purposes recycled back to the activity
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There are no air pollution source			
16.	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. They are engaged in the surface grinding of ceramic material- 5 No's of surface grinding machines 2. The waste generated for the process handed over the supplier 			
17.	Final Recommendation	complied			


 Deputy Environmental Officer,
 RO, Doddaballapura

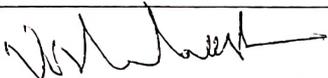
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Sri Manjunatha Industries			
2.	Address	Shed No.C-70, KSSIDC Industrial Estate, Doddaballapura taluk, Bangalore rural dist-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'54.6"N 77°33'15.4"E			
5.	Type of activity	Sheet metal powder coating			
6.	Category	Small Green			
7.	BESCOM RR.No.	RR NO.P-9548			
8.	Person contacted along with contact number	Name: Sri. Arjun			
		Designation : Proprietor			
		Mobile No : 9686025254			
9.	Consent of the Board (CFE & CFO Status)	CFO vide order No. AW-112060 dated:17.12.2019 valid for the period up to 16.12.2034 for sheet metal powder coating activity of capacity 3710 Sqm			
10.	Process description	Metal			
11.	Employees	10 No's			
12.	Source of water	Tanker (Outside)			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment and Disposal
		Process :	-	-	-
		Domestic :	0.4	0.3	ST & SP (own)
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	1. Powder coating booth No1 -2 No's Cyclone dust collector as a APC measures with chimney height 3 m ARL 2. Powder coating booth -Cyclone dust collector as an APC measures with chimney height 3 m ARL.			
16.	Any other information observed during the inspection	Industry was operating and engaged in sheet metal work and powder coating activity at the time of inspection			
17.	Final Recommendation	Complied			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

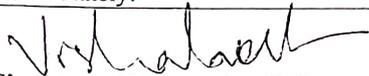
Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. CRR Press Tech
2	Address	B-84, KSSIDC Industrial Estate, Bashettihalli, Doddaballapur Bangalore rural dist- 561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.250025 Long: 77.554771
5	Type of activity	Power Press
6	Category	Small Green
7	BESCOM RR.No.	P13320
8	Person contacted along with contact number	Name: Sri. Rakesh.L Designation : Proprietor Mobile No : 9844348531
9	Consent of the Board (CFE & CFO Status)	Valid for the period upto 31.12.2033
10	Process description	Power press
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : NIL Domestic :0.360 KLD Sewage-0.290 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generated. Sewage discharged through own septic tank
14	Air pollution source with Control measures	There are no air emission sources.
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ About 12 number of employees working in the unit. ➤ The authorities have installed Power press machine -11 no, Compressor machine-01 No.
16	Final Recommendation	The industry is generally complying with consent conditions.


Signature of Inspecting Officer

**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

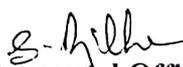
Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Sainath Power Systems & M/s Sree Sainath Wires and Strips
2	Address	No.C-23, KSSIDC Industrial Estate, Bashedihalli, Doddaballapura, Bangalore rural dist-561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.250291 Long: 77.554478
5	Type of activity	Wire drawing & Transformer servicing, repair
6	Category	Small Orange
7	BESCOM RR.No.	DATP-241
8	Person contacted along with contact number	Name: Sri.Raju
		Designation : Supervisor
		Mobile No: 9901692634
9	Consent of the Board (CFE & CFO Status)	<ul style="list-style-type: none"> ➤ The authorities have obtained consent for establishment and consent for expansion for transformer assembly and transformer repair vide XGN order No.CTE-313626 dated 08.07.2019. ➤ Further the authorities have obtained consent for operation of wire drawing of alluminium and copper wire at the above said premises and the same is valid for the period upto 31.12.2034 under green category.
10	Process description	<ul style="list-style-type: none"> ➤ Wire drawing process is carried out by using 1-medium & big wire drawing machine, after drawing of wire, the wire is placed in Furnace, and then wire is insulated by paper using 07-paper covering machines, 1-paper cutting machine, is used for paper cutting. ➤ The authorities have installed one -flattening wheel, coil twisting machine-10 Nos, bull block machine and 1-oven which is used at the time of transformer repair.
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : NIL
		Domestic 0.96 KLD, Sewage:0.79 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no generation of trade effluent. Sewage discharged through own septic tank
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection. ➤ About 11 number of employees working at the time of inspection. ➤ The unit representative present during inspection informed that, they are carrying out transformed repair and servicing, as when they get orders. ➤ The authorities are operating the transformer repair

		<p>and assembly unit without obtaining consent for operation from the Board.</p> <ul style="list-style-type: none"> ➤ There is generation of waste wires and metals, waste oil, paper wastes etc generated from the activity. ➤ The authorities have not obtained authorization under Hazardous and Other Waste(Management and Transboundary Movement) Rules 2016.
16	Final Recommendation	<p>A notice may be issued for applying for consent for operation under Water Act and Air Act for operation of Transformer assembly, repair and servicing unit. And also apply for obtaining authorization under HOWM Rules 2016 immediately.</p>


Signature of Inspecting Officer

**INSPECTION REPORT OF RAJASHEKER S, ENVIRONMENTAL OFFICER, KSPCB, REGIONAL
OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details			
1	Name of the industry inspected	M/s. Auto Tech Engineers			
2	Address	No.A-109, KSSIDC Industrial Area, Doddaballapura, Bangalore Rural District-561203			
3	Date of inspection	04.01.2023			
4	Type of activity	Assembling of auto cable systems			
5	Category	Small Orange			
6	Person contacted along with contact number	Name: Sri. Lokesh			
		Designation : Accountant			
7	Consent of the Board (CFE & CFO Status)	CFO vide order No. AW-116156 dated:03.02.2021 for the period up to 31.12.2035 for plastic injection molded components of capacity 140000 No's /Month			
8	Process description	Injection Molding			
9	Source of water	Outside Tankers			
10	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment & Disposal
		Process :	-	-	-
		Domestic :	0.5	0.4	ST & SP
11	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
12	Air pollution source with Control measures	DG set of 160 KVA DG set with acoustics and adequate chimney height.			
13	Any other information observed during the inspection	Industry was operating at the time of inspection			
14	Final Recommendation	The unit is complying with consent conditions.			


Environmental Officer,
RO, Doddaballapura

**INSPECTION REPORT OF SRI.RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Restolex Coir Products Pvt. Ltd.,			
2.	Address	Shed nO. A101 and 102, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Rubberized coir mattresses			
5.	Category	Green category			
6.	BESCOM RR.No.	-			
7.	Person contacted along with contact number	Name: unit was closed			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO order No. AW-101474 dated:13.01.2016 for the period upto 31.12.2025- Rubberized coir mattresses of capacity 5000 No's/month			
9.	Process description	-			
10.	Source of water	-			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/ disposal
		Process :	-	-	-
		Domestic :	1.0	0.3	ST & SP
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	-			
13.	Air pollution source with Control measures	-			
14.	Any other information observed during the inspection	Authorities have submitted letter to this office on 21.12.2022 stated that, they have shifted the industry to Nelamangala Taluk due to space constraints. during the inspection it was found that industry was closed			
15.	Final Recommendation	Update as closed in F-Reg.			


Environmental Officer,
 Regional Office, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Lab Sil Instruments			
2.	Address	B-9, KSSIDC Industrial.Estate, Veerapura Post, Doddaballapura, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'55.5"N 77°33'12.8"E			
5.	Type of activity	Laboratory ware including glass ware and Silica ware			
6.	Category	Green category			
7.	Electricity RR.No.	RR NO.P-7768			
8.	Person contacted along with contact number	Name: Sri. Pradeep			
		Designation : Manager			
		Mobile No : 8861539656			
9.	Consent of the Board (CFE & CFO Status)	CFO vide order No. 2815 dated:15.10.2011 for the period up to 31.12.2016 for manufacturing of Laboratory ware including glass ware and Silica ware based on job work As per the 2016 CPCB categorization it was considered as white category			
10.	Process description	Glass Tubes -customized shape by heating They are carrying out the manufacturing of crucible (quartz)- quartz stone heating- powder- molding- firing -polishing			
11.	Employees	11 No's			
12.	Source of water	Tanker (outside)			
13.	WPC	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.33	0.264	ST
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/ day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Not provided			
15.	Air pollution source with Control measures	DG set -15 KVA- acoustic enclosure without adequate chimney			
16.	Any other information observed during the inspection	<ol style="list-style-type: none"> They have installed and operating lathe machine- 2 No's, turning -1 No, drilling machine-3 No's, firing -1 machine, surface grinding -1 No's, oxygen cylinder -1000 kg capacity for firing They stored the quartz stone and powder unscientifically within the premises and some part of the quartz disposed outside the premises They have not taken any control measures for 			

		the fugitive emission from crucible manufacturing
17.	Final Recommendation	Since they are carrying out the crucible manufacturing and It can be considered under green category and Notice may be issued for the non-compliances

(Signature)
Deputy Environmental Officer,
RO, Doddaballapura

**INSPECTION REPORT OF SRI.RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Fifty hertz			
2.	Address	# B-20 KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Assembling of testing and measuring equipment			
5.	Category	White category			
6.	BESCOM RR.No.	--			
7.	Person contacted along with contact number	Name: unit was closed			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	White category closed –no activity			
9.	Process description	--			
10.	Source of water	---			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/di sposal
		Process :	-	-	-
		Domestic :		0.250	ST & SP
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	--			
13.	Air pollution source with Control measures	---			
14.	Any other information observed during the inspection	Closed			
15.	Final Recommendation	The unit may be recorded as closed			


Environmental Officer,
RO, Doddaballapura

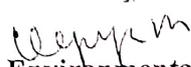
**INSPECTION REPORT OF SRI RAJASHEKER S, ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Sri Channakeshava Swamy Industries			
2.	Address	# D-66 KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	04.01.2023			
4.	Type of activity	Repacking of Organic manure and Agro Nursery plastic trays			
5.	Category	Green category			
6.	BESCOM RR.No.	-			
7.	Person contacted along with contact number	Name: unit was closed			
		Designation :			
		Mobile:-----			
8.	Consent of the Board (CFE & CFO Status)	CFO order no. R-855 dated:16.06.2012 which was expired on 31.12.2019- Repacking of Organic manure and Agro Nursery plastic trays of capacity 40 MT/month and 5000 No's/Month respectively			
9.	Process description	-			
10.	Source of water	-			
11.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/ disposal
		Process :	-	-	-
		Domestic :		0.250	ST & SP
12.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	-			
13.	Air pollution source with Control measures	-			
14.	Any other information observed during the inspection	Industry was closed at the time of inspection and as per the information from the neighboring industry, industry was closed from last 1 year			
15.	Final Recommendation	Update as closed in F Reg.			


Environmental Officer,
 Regional Office, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1	Name of the industry inspected	M/s. Helicos international Unit-1			
2	Address	Plot No. C-39, Doddaballapura Industrial Estate, Doddaballapura, Bangalore rural dist-561203			
3	Date of inspection	30.12.2022			
5	Latitude and Longitude	13°14'50.7"N 77°33'13.0"E			
6	Type of activity	Manufacturing of Disposable ESR (Erithocyte sedimentation rate) pipettes			
7	Category	Small Green			
8	BESCOM Electricity RR.No.	-			
9	Person contacted along with contact number	Name: Sri. Prasanth			
		Designation : Owner			
		Mobile No : 9845076475			
10	Consent of the Board (CFE & CFO Status)	CFO order No. W-100308 dated:27.06.2015 for the period up to 31.12.2024 for Disposable ESR (Erithocyte sedimentation rate) pipettes of capacity 600000 No's/Month whereas per the CPCB categorization it was considered under white category			
11	Process description	Manufacturing of Disposable ESR (Erithocyte sedimentation rate) pipettes			
12	Source of water	Tankers (outside)			
13	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.9	0.72	ST
14	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15	Air pollution source with Control measures	There are no Air pollution source			
16	Any other information observed during the inspection	Industry was engaged in manufacture of Disposable ESR (Erithocyte sedimentation rate) pipettes using extrusion (Plastic) machines it is falls under green category			
17	Final Recommendation	it can be recorded as green category			


 Deputy Environmental Officer,
 RO, Doddaballapura

**INSPECTION REPORT OF SRI RAJASHEKHAR , ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Onium Life Science private limited ,			
2.	Address	Plot No.6, 1 st floor KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	19.12.2022			
4.	Officer accompanied	Miss Vijaya M, DEO			
5.	Latitude and Longitude	13°14'49.0"N 77°33'12.3"E			
6.	Type of activity	Lab -CRAMS (Contract Research and Manufacturing Services) activity of capacity 2 KGS/Month			
7.	Category	Small Red			
8.	BESCOM RR Electricity RR.No.	-			
9.	Person contacted along with contact number	Name: Sri Sarvanana			
		Designation : Owner			
		Mobile No : 9743338973			
10.	Consent of the Board (CFE & CFO Status)	CFE order issued vide order No. CTE-328238 dated: 4.12.2021 for the period up to 03.12.2026 for CRAMS (Contract Research and Manufacturing Services) activity of capacity 2 KGS/Month			
11.	Process description	Lab			
12.	Source of water	Tankers (outside)			
13.	Employees	-			
14.	WPC	Water Code	WWC in KLD	WWG in KLD	Remarks
		Process : Cooling	0.8	0.780	Authorized CETP
		Domestic :	0.4	0.33	ST & SP - KSSIDC
15.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
16.	Air pollution source with Control measures	lab – hood connected to the chimney -6 m AGL			
17.	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. During inspection it was found that, you are engaged in lab activity in the first floor of the building without consent for operation from the Board. 2. The effluent from the activity stored in syntex tank of Capacity of 2 KL without 			

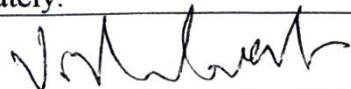
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Arasa Chemicals and fertilizer Pvt. Ltd.,			
2.	Address	No.B-3, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'51.5"N 77°33'12.1"E			
5.	Type of activity	Fertilizer (granulation / formulation / blending only)			
6.	Category	Orange -1323- Fertilizer (granulation / formulation / blending only), Formulation of Pesticide, insecticide, & fungicide			
7.	BESCOM RR.No.	RR NO.P-9539			
8.	Person contacted along with contact number	Name: Sri. Rajath (Contacted through phone)			
		Designation : Director			
		Mobile No : 8495992707			
9.	Consent of the Board (CFE & CFO Status)	Not obtained the consent from the Board			
10.	Process description	Blending the chemical to required ratio –fertilizer and stimulants for plant growth			
11.	Source of water	Tankers (outside)			
12.	Employees	2 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :			
		Domestic :	0.45	0.36	Being discharged into KSSIDC ST & SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/ day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Not provided			
15.	Air pollution source with Control measures	There were no air pollution sources at the time of inspection			
16.	Any other information observed during the inspection	1. Industry was not operating at the time of inspection and they have been informed to obtain the consent from the Board for manufacturing of fertilizer and stimulants for plant growth (formulation) 2. Traces of carrying out of blending chemicals in a barrels by manually was noticed.			
17.	Final Recommendation	Notice may be issued for the aforementioned non compliances			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Helicos international unit-II
2	Address	No.C30, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203
3	Date of inspection	22.12.2022
5	Latitude and Longitude	Lat : 13.248942 N, Long: 77.553997 E
6	Type of activity	Diagnostic kits
7	Category	Small Green
8	BESCOM RR.No.	P11266
9	Person contacted along with contact number	Name: Mr. Prashanth Designation : Managing Director Mobile No : 9845076475
10	Consent of the Board (CFE & CFO Status)	The authorities have obtained consent for establishment from the Board under Green category, CTE-100303 dated 26.06.2015.
11	Process description	The activity involves master sheets, cut into required sizes with cutter, sealing with pouch and the products such as kits are tested for stability over the specified period.
12	Source of water	Outside Tanker
13	Water Consumption in KLD	Process : Nil Domestic :0.300 KLD, Sewage-0.200 KLD
14	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generated. Sewage discharged through own septic tank.
15	Air pollution source with Control measures	Exhaust facility provided to the laboratory. The authorities have provided exhaust facility with adequate height.
16	Any other information observed during the inspection	<ol style="list-style-type: none"> 1. The unit was operating at the time of inspection. 2. About 07 numbers of employees were working at the time of inspection. 3. The authorities have obtained consent for establishment under small green category. 4. The unit authorities are operating the industry without valid consent of the Board. 5. There is generation of bio-medical waste strips, which is to be disposed to the Common Bio-medical waste treatment facility.
17	Final Recommendation	A show-cause notice may be addressed for obtaining consent for operation under Water Act and Air Act immediately.


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. CCI INC
2	Address	No B18, KSSIDC, KIADB Industrial Area, Doddaballapura Taluk, Bnegaluru Rural District -561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat : 13.250400N Long: 77.554174
5	Type of activity	Formulation of construction chemicals Liquid and Solid Form
6	Category	Small Green
7	BESCOM RR.No.	P11635
8	Person contacted along with contact number	Name: Mr.Bheemappa Designation : Sales Manager Mobile No : 8050569446
9	Consent of the Board (CFE & CFO Status)	CFE Obtained and operating without consent for operation from Board
10	Process description	➤ The activity involves mixing of powder form construction materials by using powder mixing plant. ➤ Mixing/blending of construction materials in liquid form by using liquid mixing drum.
11	Number of Employees	05 Numbers
12	Source of water	Outside Tankers
13	Water Consumption in KLD	Process :NIL Washings- 0.2 KLD (Washing) Effluent -0.2 KLD Domestic: 0.3 KLD Sewage-0.24.
14	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	➤ As per CFE, the condition was issued to send washing effluent to CETP ➤ Sewage is discharged through own septic tank and soak pit
15	Air pollution source with Control measures	There are no air emission sources.
16	Any other information observed during the inspection	➤ The unit was operating at the time of inspection and the unit is operating without consent from the Board. ➤ As per CFE condition the authorities were directed to dispose the trade effluent to CETP. ➤ It was observed that, the washing effluent from construction material blending drum and hand

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. CCI INC
2	Address	No B18, KSSIDC, KIADB Industrial Area, Doddaballapura Taluk, Bnegaluru Rural District -561 203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat : 13.250400N Long: 77.554174
5	Type of activity	Formulation of construction chemicals Liquid and Solid Form
6	Category	Small Green
7	BESCOM RR.No.	P11635
8	Person contacted along with contact number	Name: Mr.Bheemappa
		Designation : Sales Manager
		Mobile No : 8050569446
9	Consent of the Board (CFE & CFO Status)	CFE Obtained and operating without consent for operation from Board
10	Process description	<ul style="list-style-type: none"> ➤ The activity involves mixing of powder form construction materials by using powder mixing plant. ➤ Mixing/blending of construction materials in liquid form by using liquid mixing drum.
11	Number of Employees	05 Numbers
12	Source of water	Outside Tankers
13	Water Consumption in KLD	Process :NIL
		Washings- 0.2 KLD (Washing) Effluent -0.2 KLD Domestic: 0.3 KLD Sewage-0.24.
14	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	<ul style="list-style-type: none"> ➤ As per CFE, the condition was issued to send washing effluent to CETP ➤ Sewage is discharged through own septic tank and soak pit
15	Air pollution source with Control measures	There are no air emission sources.
16	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection and the unit is operating without consent from the Board. ➤ As per CFE condition the authorities were directed to dispose the trade effluent to CETP. ➤ It was observed that, the washing effluent from construction material blending drum and hand

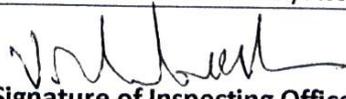
		<p>wash effluent from the workers was discharged into Septic Tank.</p> <ul style="list-style-type: none"> ➤ The authorities have provided syntax tank below ground level, to collect the washing effluent, however during inspection the washing effluent is discharged to septic tank. ➤ Grab sample of untreated effluent from the chamber (inside the industry) was collected and handed over to the laboratory. Results awaited. ➤ The authorities have failed to submit copy of agreement made with CETP and manifest copies.
17	Final Recommendation	Notice may be issued to the industry.



Signature of Inspecting Officer

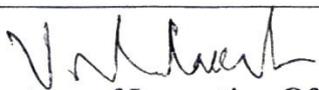
**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. G D S Polymer Industry
2	Address	Shed C-22, KSSIDC Industrial area, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.250289 Long: 77.554508
5	Type of activity	Cable sub assembly activity on job basis
6	Category	Small Green,
7	BESCOM RR.No.	P8681
8	Person contacted along with contact number	Name: Sri.Ramesh Designation : Partner Mobile No – 9980112213
9	Consent of the Board (CFE & CFO Status)	The authorities have obtained NOC under White Category endorsement.
10	Process description	The activity involves sub assembly of cables. About 60 number of employees are working in the unit.
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process :NIL Domestic : 2.7 KLD, Sewage-2.16 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	➤ There is no trade effluent generation. ➤ The sewage disposed through Septic Tank.
14	Air pollution source with Control measures	There is no air emission sources
15	Any other information observed during the inspection	The unit is operating with employee's strength of 60 numbers in industrial scale; hence it is required to obtain consent for operation under the Provisions of Water (P & CP) Act 1974.
16	Final Recommendation	A notice may be addressed to the unit for obtaining consent for operation under the provisions of Water (Prevention and Control of Pollution) Act 1974.


Signature of Inspecting Officer

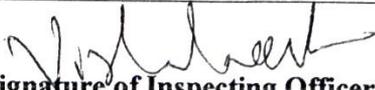
**INSPECTION REPORT OF VISHALAKSHI, KARNATAKA STATE POLLUTION
CONTROL BOARD, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s Aalpha Systems and Engineering Pvt Ltd.,
2	Address	#A-108, KSSIDC industrial Estate, Doddaballapura, Bengaluru Rural-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat:13.247120, Long: 77.554348
5	Type of activity	Pressed component tools and press tools
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Ms. Prema Designation : HR Mobile No: 8904050086
9	Consent of the Board (CFE & CFO Status)	The unit authorities have submitted a letter on 14.12.2022 for considering under White Category. However during inspection it was found that, there are about 20 power press machines and about 100 Number of employees working in the unit.
10	Process description	General Engineering activity
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : NIL Domestic :4.5 KLD, Sewage- 3.6 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generation.. The sewage generated is discharged into Septic Tank provided separately for the shed.
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was in operation and engaged in manufacture of pressed tool components, press tools and job works without valid consent of the Board. ➤ About 100 No's of workers are working at the unit. ➤ The authorities also carrying inspection of pressed components.
16	Final Recommendation	A notice may be issued for applying for consent for operation.


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Deer House Lifestyle
2	Address	Plot no.B20, KSSIDC Industrial Area, Doddaballapura, Bengaluru-561203 561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.250282 N Long: 77.5542282 E
5	Type of activity	Garment Stitching
6	Category	Small Green Category
7	BESCOM R R.No.	P9042
8	Person contacted along with contact number	Name: Naveen Kumar Designation : Production Manager Mobile No : 8050122347
9	Consent of the Board (CFE & CFO Status)	The authorities have not obtained necessary permissions from the Board.
10	Process description	Garment Stitching Activity
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : NIL Domestic : 0.3 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage Generation-0.24 KLD The sewage generated is disposed through own Septic Tank and Soak Pit
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	The unit is operating without valid consent of the Board
16	Final Recommendation	A notice may be issued to the unit for applying and obtaining consent from the Board.


Signature of Inspecting Officer

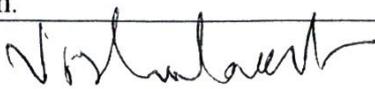
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. P M Techno Private Limited., Unit-3,
2	Address	Plot No.B-13 & C-28,, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural district-561203
3	Date of inspection	12.12.2022
4	Latitude and Longitude	Lat : 13.249328, Long: 77.553957
5	Type of activity	Manufacturing of press components
6	Category	Small Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Manikantan Designation : Maintenance Supervisor Mobile No : 9500608013
9	Consent of the Board (CFE & CFO Status)	Operating without valid consent of the Board
10	Process description	The industry is involved in power press for automotive and engineering industry.
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : NIL Domestic :2.25 KLD, Sewage-1.8 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	➤ There is no trade effluent generated from the industry. ➤ The sewage is disposed through septic tank.
14	Air pollution source with Control measures	30 KVA DG set provided with acoustics and adequate chimney.
15	Any other information observed during the inspection	1. The unit was operating at the time of inspection. 2. The authorities have not obtained consent for operation from Board. 3. About 50 Number of employees were working in the unit. 4. There are about 18 number of stamping machines and 01 number of Grid blasting machine is being used in the industry.
16	Final Recommendation	Notice may be issued for applying and obtaining consent for operation from the Board.


Signature of Inspecting Officer

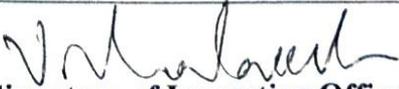
**INSPECTION REPORT OF VISHALAKSHI, KARNATAKA STATE POLLUTION
CONTROL BOARD, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Raison Tech
2	Address	Plot No.C-21, KSSIDC Industrial Area, Doddaballapura Taluk, Bangalore Rural District-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.250601 Long: 77.554376
5	Type of activity	Machining Process
6	Category	Green
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Mr. Suresh Designation : Partner Mobile No - 9036486389
9	Consent of the Board (CFE & CFO Status)	The unit is operating since 2020. The unit authorities have submitted a letter on 22.11.2022 for considering under White Category. However during inspection it was found that, there are about 06 CNC Machines and about 25 Number of employees working in the unit.
10	Process description	General Engineering Fabrication, (Using CNC machines) and inspection of finished products
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : NIL Domestic :1.2 KLD, Sewage- 1 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generation. The sewage generated is discharged into Septic Tank provided separately for the shed.
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	➤ The unit is engaged in General Engineering. About 06 Number of CNC Machines installed at Ground Floor. Inspection of materials at first floor. ➤ The authorities were informed to apply for obtaining consent for operation under Water Act immediately.
16	Final Recommendation	A notice may be issued for applying for consent for operation.


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. A M Trading
2	Address	No B2, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203
3	Date of inspection	21.12.2022 and 22.12.2022
4	Latitude and Longitude	Lat : 13.247575 N Long. 77.553205 E
5	Type of activity	Cotton spinning from waste fabrics about 450 Kg/day
6	Category	Small Green
7	CHESCOM RR.No.	P3084
8	Person contacted along with contact number	Name: Mr. Vasim Designation : Manager Mobile No 9880988687
9	Consent of the Board (CFE & CFO Status)	Not obtained consent from the Board
10	Process description	Waste fabric-Ginning machine-cotton –packing
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process :NIL Domestic :0.160 KLD, Sewage-0.1 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no generation trade effluent. Septic Tank
14	Air pollution source with Control measures	No air emission sources
15	Any other information observed during the inspection	1. The unit was operating at the time of inspection 2. About 04 number of employees working in the unit. 3. The authorities have not obtained consent for operation from the Board. 4. During inspection, the wastes such as waste plastics, fabrics, paper waste which cannot be used for production, are being burnt at the entrance of the unit. 5. The unit was inspected on 21.12.2022; it was observed that traces of ashes observed at the entrance of the unit. 6. On 22.12.2022 even after informing the authorities that not burn the waste, the authorities were burning the waste, which indicates that unit authorities are not serious in implementing the Boards directions.
16	Final Recommendation	A show-cause notice may be issued.


Signature of Inspecting Officer

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,

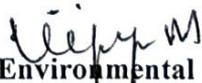
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. V S R Print Pack
2	Address	No.B11, KSSIDC Industrial Estate, Doddaballapura, Bangalore rural dist-561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.249046 Long: 77.553818
5	Type of activity	Carton boxes
6	Category	Small Green
7	BESCOM RR.No.	P8289
8	Person contacted along with contact number	Name: Sri. Chigala –Supervisor Proprietor – Sri.Raghvendra(Not present during inspection-9972769767) Mobile No -9123350645
9	Consent of the Board (CFE & CFO Status)	Not obtained consent of the Board
10	Process description	Corrugated boxes
11	Source of water	Tankers
12	Water Consumption in KLD	Process : Nil Domestic :0.225 KLD, Sewage-0.180 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generated from the unit. Sewage-septic tank
14	Air pollution source with Control measures	There are no air emission sources.
15	Any other information observed during the inspection	The unit was operating at the time of inspection. The authorities have not obtained consent for operation from the Board. The authorities have installed Carrogation machine -01 no, Slotting machine-01 No, Pinning Machinc-01 No, Pasting machine-01 No, luttery machine-01 No. About 05 no of employees working in the unit.
16	Final Recommendation	<ul style="list-style-type: none">➤ Earlier, M/s Sagi Seeds Pvt Ltd., was operating in the above said address, now the same is vacated. New industry by name M/s. V S R Print Pack is operating. Hence, M/s Sagi Seeds Pvt Ltd may be updated in the records as closed.➤ A notice may be addressed for obtaining consent for operation from the Board.


Signature of Inspecting Officer

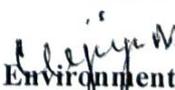
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Globe CNC Techno			
2.	Address	Shed No.B-4, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'52.0"N 77°33'11.9"E			
5.	Type of activity	Engineering activity			
6.	Category	Green Category			
7.	BESCOM Electricity RR.No.	RR NO.P-3268			
8.	Person contacted along with contact number	Name: Sri. Vishwanath			
		Designation : Proprietor			
		Mobile No : 9902366664			
9.	Consent of the Board (CFE & CFO Status)	Not obtained			
10.	Process description	Engineering activity using CNC machines -6 No's			
11.	Source of water	Tankers -outside			
12.	Employees	4 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.12	0.96	Being discharged into KSSIDC ST & SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There were air pollution source at the time of inspection			
16.	Any other information observed during the inspection	Industry was engaged in Engineering activity using CNC machines -6 No's at the time of inspection			
17.	Final Recommendation	Notice may be issued for the operating the industry without consent from the Board			


Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Innovative plast			
2.	Address	No.C-78, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'55.1"N 77°33'15.9"E			
5.	Type of activity	Plastic injection molding			
6.	Category	Green category			
7.	BESCOM Electricity RR.No.	RR NO.P-8474			
8.	Person contacted along with contact number	Name: Sri. Venkatesh			
		Designation : Supervisor			
		Mobile No : 9740670974			
9.	Consent of the Board (CFE & CFO Status)	Not Obtained the consent from the Board			
10.	Process description	Virgin granules- injection molding- product			
11.	Employees	6 No's			
12.	Source of water	Tankers -outside			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.18	0.144	ST and SP(own)
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/ day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There are no Air pollution source			
16.	Any other information observed during the inspection	1. Industry was operating at the time of inspection 2. They have 2 No's of plastic injection molding machine			
17.	Final Recommendation	Notice may be issued for the operating the industry without prior consent from the Board			


Deputy Environmental Officer,
RO, Doddaballapura

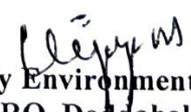
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Sri Maruthi Packaging			
2.	Address	Shed No.C-35, KSSIDC Industrial. Estate, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'58.1"N 77°33'13.9"E			
5.	Type of activity	Manufacturing of Corrugated Boxes			
6.	Category	Green category			
7.	BESCOM RR.No.	P5402			
8.	Person contacted along with contact number	Name: Sri. Manjunath (Contacted through phone)			
		Designation : Proprietor			
		Mobile No : 9743763661			
9.	Consent of the Board (CFE & CFO Status)	Not Obtained			
10.	Process description	Roller – cutting and folding			
11.	Source of water	Tanker (Outside)			
12.	Employees	6 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.18	0.144	KSSIDC ST and SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There were no air pollution source			
16.	Any other information observed during the inspection	They are engaged in manufacturing of corrugated boxes without prior consent from the Board			
17.	Final Recommendation	Notice may be issued for the non compliances			


Deputy Environmental Officer,
RO, Doddaballapura

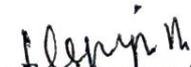
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Giri Textiles Private Limited			
2.	Address	Shed No.B-90, KSSIDC Industrial Estate, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561 203.			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'52.6"N 77°33'19.7"E			
5.	Type of activity	Yarn weaving			
6.	Category	Small Green G-1517 - Cotton spinning and weaving (small scale)			
7.	Electricity RR.No.	P-8238			
8.	Person contacted along with contact number	Name: Sri Havhan			
		Designation : In charge			
		Mobile No : 9945782847			
9.	Consent of the Board (CFE & CFO Status)	Not obtained – Newly identified			
10.	Process description	Yarn weaving			
11.	Source of water	Tankers (Outside)			
12.	Employees	10 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.3	0.24	KSSIDC ST and SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/ day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	-			
16.	Any other information observed during the inspection	Industry was engaged in Yarn weaving without prior consent from the Board			
17.	Final Recommendation	Notice may issued for the above said non compliances			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Thashita Agro tech Pvt. Ltd.,			
2.	Address	Plot No. C-89, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural Dist-561203			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'52.8"N 77°33'19.8"E			
5.	Type of activity	Seed Processing			
6.	Category	Small Green			
7.	BESCOM Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: Sri Vinay			
		Designation : Account			
		Mobile No : 8951630299			
9.	Consent of the Board (CFE & CFO Status)	Newly Identified			
10.	Process description	Seed de dusting- screening – grading- drying			
11.	Source of water	Tankers (Outside)			
12.	Employees	6 No's			
13.	WPC	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.180	0.144	KSSIDC ST & SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	Three are air Pollution Source			
16.	Any other information observed during the inspection	1. Industry was operating and engaged in Seed Processing without prior consent from the Board 2. They have packed and stored the waste seeds in a bags			
17.	Final Recommendation	Notice may be issued for the non compliances			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. MR Technologies			
2.	Address	Shed No. B-1, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561203			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'50.2"N 77°33'11.6"E			
5.	Type of activity	Engineering activity			
6.	Category	Small Green category			
7.	BESCOM Electricity RR.No.	-			
8.	Person contacted along with contact number	Name: Sri Manjunath			
		Designation : Managing Director			
		Mobile No : 8088885688			
9.	Consent of the Board (CFE & CFO Status)	Newly identified			
10.	Process description	Buffing- gauge checking- job work			
11.	Source of water	Tankers (Outside)			
12.	Employees	25 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.75	0.6	Being discharged into ST
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	-			
16.	Any other information observed during the inspection	It is a Newly identified Industry and it was operating and engaged in engineering activity Buffing- gauge checking - job work They have been informed to provide a control measures for the fugitive emission from the buffing activity			
17.	Final Recommendation	Notice may be issued for the aforementioned observation			


 Deputy Environmental Officer,
 RO, Doddaballapura

INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,

KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Diamond Tech and Inspection Solutions
2	Address	No. C 24, KSSIDC Industrial Estate, Bashettihalli, Doddaballapur Bangalore rural dist- 561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.250025 Long: 77.554438
5	Type of activity	Inspection of gauges and whistles
6	Category	White
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Mr. Ravi & Mr.Sridhar Designation : Supervisor Mobile No: 8297832314 & 9901019730
9	Consent of the Board (CFE & CFO Status)	The authorities have not obtained consent for operation from the Board
10	Process description	The activity involves inspection of gauges and whistles
11	Source of water	Outside Tankers
12	Water Consumption in KLD	Process : Nil Domestic : 1.125 KLD, Sewage-0.900 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage discharged through KSSIDC Septic Tank
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	<ul style="list-style-type: none">➤ The unit was operating at the time of inspection.➤ The authorities have not obtained consent for operation from the Board.➤ About 15 no of employees working in the unit.
16	Final Recommendation	The unit is categorized under white category and the inspection report may be recorded.


Signature of Inspecting Officer

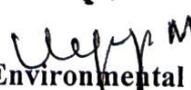
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. H.R. Enterprises			
2.	Address	Shed No.C-36/1, KSSIDC Industrial Estate, Doddaballapura taluk, Bangalore rural dist-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'52.9"N 77°33'15.1"E			
5.	Type of activity	Engineering activity			
6.	Category	White Category			
7.	Electricity RR.No.	P-4990			
8.	Person contacted along with contact number	Name: Sri. Sureshkumar			
		Designation : Proprietor			
		Mobile No : 9972553735			
9.	Consent of the Board (CFE & CFO Status)	newly identified			
10.	Process description	Drilling activity –job work			
11.	Employees	2 No's			
12.	Source of water	Tanker (Outside)			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.06	0.048	Being discharged into ST
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	NA			
16.	Any other information observed during the inspection	Industry was operating the time of inspection they have installed and operating 2 drilling machine			
17.	Final Recommendation	-			


 Deputy Environmental Officer,
 RO, Doddaballapura

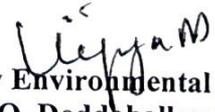
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s.Harsha Enterprises			
2.	Address	No.C-36/1, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'52.8"N 77°33'14.0"E			
5.	Type of activity	Engineering activity			
6.	Category	White category			
7.	Electricity RR.No.	RR NO.P-8558			
8.	Person contacted along with contact number	Name: Sri. Jagadish			
		Designation : Supervisor			
		Mobile No : 9742781250			
9.	Consent of the Board (CFE & CFO Status)	Newly identified			
10.	Process description	Engineering activity – job work- using press machines			
11.	Employees	13 No's			
12.	Source of water	Tankers (outside)			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.39	0.312	Being discharged into ST
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There are no air pollution source at the time of inspection			
16.	Any other information observed during the inspection	They were engaged in Engineering activity – job work- using press machines (2 No's) and quality check.			
17.	Final Recommendation	-			


Deputy Environmental Officer,
RO, Doddaballapura

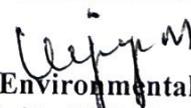
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. INAVOX			
2.	Address	Shed No.7 & 8, KSSIDC Industrial Estate, Doddaballapura taluk, Bangalore rural dist-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'54.8"N 77°33'12.9"E			
5.	Type of activity	Engineering activity & Fabrication activity			
6.	Category	White category			
7.	Electricity RR.No.	RR NO.P-12935			
8.	Person contacted along with contact number	Name: Sri. Manoj (Contacted through phone)			
		Designation : Manager			
		Mobile No : 7406067406			
9.	Consent of the Board (CFE & CFO Status)	Newly identified White category			
10.	Process description	Fabrication work			
11.	Employees	11 No's			
12.	Source of water	Tanker (outside)			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.33	0.264	KSSIDC ST and SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There are air pollution source			
16.	Any other information observed during the inspection	Industry was not operating at the time of inspection			
17.	Final Recommendation	-			


Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Shree Engineering			
2.	Address	Shed No.C-33, KSSIDC Industrial Estate, Doddaballapura taluk, Bangalore rural dist-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'54.9"N 77°33'13.9"E			
5.	Type of activity	Engineering activity			
6.	Category	White category			
7.	BESCOM RR.No.	RR NO.P-3301			
8.	Person contacted along with contact number	Name: Sri. Madhankumar			
		Designation : Supervisor			
		Mobile No : 8105861584			
9.	Consent of the Board (CFE & CFO Status)	Newly identified			
10.	Employees	15 No's			
11.	Process description	Engineering activity – job work – quality check			
12.	Source of water	Tanker (outside)			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	0.0	0.0	-
		Domestic :	0.45	0.36	Being discharged into ST
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/ day.			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There are air pollution source			
16.	Any other information observed during the inspection	They have installed the and operating the drilling machine -5 No's-			
17.	Final Recommendation	-			


 Deputy Environmental Officer,
 RO, Doddaballapura

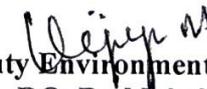
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. Origami (Godown/warehouse)			
2.	Address	No.C-69, KSSIDC Industrial area, Doddaballapur, Bangalore Rural District-561203			
3.	Date of inspection	28.12.2022			
4.	Latitude and Longitude	13°14'54.0"N 77°33'14.9"E			
5.	Type of activity	Tissue Paper storage Godown			
6.	Category	Not covered under consent mechanism			
7.	RR.No.	-			
8.	Person contacted along with contact number	Name: Sri. Vijayanand Singh			
		Designation : In charge			
		Mobile No : 9686450893			
9.	Consent of the Board (CFE & CFO Status)	NA			
10.	Employee	1 No.			
11.	Process description	Warehouse storage of tissue paper			
12.	Source of water	-			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	-	-	-
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	-			
15.	Air pollution source with Control measures	-			
16.	Any other information observed during the inspection	Warehouse - storage of tissue paper			
17.	Final Recommendation	-			


Deputy Environmental Officer,
RO, Doddaballapura

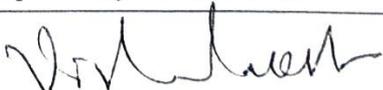
INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details			
1.	Name of the industry inspected	M/s. NHC Metal Work			
2.	Address	Shed No.D-46, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561 203.			
3.	Date of inspection	30.12.2022			
4.	Latitude and Longitude	13°14'53.1"N 77°33'17.2"E			
5.	Type of activity	Fabrication Engineering activity			
6.	Category	White Category			
7.	BESCOM Electricity RR.No.	P-12601			
8.	Person contacted along with contact number	Name: Sri Nandish			
		Designation : Proprietor			
		Mobile No : 7483245508			
9.	Consent of the Board (CFE & CFO Status)	Newly identified White category			
10.	Process description	Fabrication – Engineering activity			
11.	Source of water	Tankers (outside)			
12.	Employees	3 No's			
13.	Water Consumption in KLD	Water Code	WWC in KLD	WWG in KLD	Treatment/disposal
		Process :	-	-	-
		Domestic :	0.09	0.018	KSSIDC ST & SP
		As per the NBC 2016, BIS water requirement - Factories including canteen where no bath rooms are required to be provided- water Consumption is 30 Liters per head/ day			
14.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	NA			
15.	Air pollution source with Control measures	There are no Air pollution source			
16.	Any other information observed during the inspection	They have cutting machine-1 No., Welding-2 No's Bending. Industry was operating at the time inspection			
17.	Final Recommendation	Can be recorded			


 Deputy Environmental Officer,
 RO, Doddaballapura

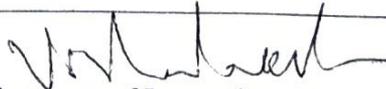
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Nitin Electricals
2	Address	Shed C-21, KSSIDC Industrial area, Veerapura, Doddaballapura Taluk, Bangalore Rural District-561203
3	Date of inspection	16.12.2022
4	Latitude and Longitude	Lat : 13.250615, Long: 77.554483
5	Type of activity	Dispatch Kit
6	Category	White
7	BESCOM RR.No.	--
8	Person contacted along with contact number	Name: Sri.Rame Gowda Designation : Manager Mobile No – 9845431804
9	Consent of the Board (CFE & CFO Status)	NA
10	Process description	Packing
11	Source of water	Tanker
12	Water Consumption in KLD	Process :-- Domestic :0.135 KLD, Sewage-0.1KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage-septic tank
14	Air pollution source with Control measures	--
15	Any other information observed during the inspection	The unit is engaged packing of dispatch kit. 03 Number of employees working at the time of inspection.
16	Final Recommendation	The activity is coming under White Category and inspection report may be recorded.


Signature of Inspecting Officer

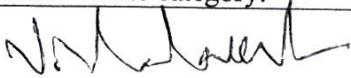
**INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl No.	Particulars	Details
1	Name of the industry inspected	M/s. Vetfosys India Pvt. Ltd.,
2	Address	Plot No.C-77A, KSSIDC Industrial Estate, Doddaballapura, Bangalore Rural District-561203
3	Date of inspection	21.12.2022
4	Latitude and Longitude	Lat : 13.248721 Long: 77.554582
5	Type of activity	Manufacturing of Animal Feed Supplements (Powder & Liquids)
6	Category	Small Orange
7	BESCOM RR.No.	P5269
8	Person contacted along with contact number	Name: Mr.Nagaraj Designation : Managing Director Mobile No : 9880222911
9	Consent of the Board (CFE & CFO Status)	The authorities have obtained consent for establishment from the Board CTE-328546 dated 06.12.2021 for manufacturing of animal feed supplements.
10	Process description	Repacking of animal feed supplements
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : NIL Domestic :0.4 KLD, Sewage-0.32 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	Sewage discharged through own septic tank
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operating at the time of inspection and engaged in repacking of animal feed. ➤ The proprietor present during inspection informed that, they are not doing the production activity, instead they do repacking of the product supplied by the vendors. ➤ The industry authorities have installed the machineries for manufacturing of animal feed supplements, however the same is not being used.
16	Final Recommendation	The inspection report may be recorded as they have not operating the production.


Signature of Inspecting Officer

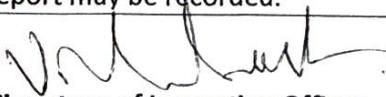
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. S L N Industries
2	Address	No. B 19, KSSIDC Industrial Area, Doddaballapur Bangalore rural dist- 561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.250360 N Long: 77.554225E
5	Type of activity	Sewing Machine Tables
6	Category	White
7	BESCOM RR.No.	P10033
8	Person contacted along with contact number	Name: Sri.Kiran and Sri.Thopaiaha Designation : Proprietor Mobile No: 8073406916 & 9148113970
9	Consent of the Board (CFE & CFO Status)	Not applicable
10	Process description	Sewing machine tables by cutting and pasting
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : NIL Domestic :0.180 KLD, Sewage-0.14 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generation. Sewage discharged through KSSIDC Septic Tank
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	The unit was operating at the time of inspection. There are about 04 number of employees working in the unit.
16	Final Recommendation	The inspection report may be recorded. The activity is categorized under White category.


Signature of Inspecting Officer

**INSPECTION REPORT OF VISHAI AKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA**

Sl. No.	Particulars	Details
1	Name of the industry inspected	M/s. Raison Inspection Services
2	Address	No. 84/1, KSSIDC Industrial Estate, Bashettihalli, Doddaballapur Bangalore rural dist- 561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat :13.249778 Long: 77.554709
5	Type of activity	Inspection services for third party
6	Category	White
7	BESCOM RR. No.	P5590
8	Person contacted along with contact number	Name: Sri.Suresh Designation : Managing Director Mobile No : 9036486389
9	Consent of the Board (CFE & CFO Status)	Not Applicable
10	Process description	Inspection of products supplied
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : NIL Domestic :0.675 KLD, Sewage-0.540 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generated. Sewage discharged through own septic tank.
14	Air pollution source with Control measures	There is no air emission sources.
15	Any other information observed during the inspection	<ul style="list-style-type: none"> ➤ The unit was operation at the time of inspection. ➤ The unit is engaged in inspection of products supplied by other industries. ➤ About 15 number of employees working in the unit.
16	Final Recommendation	The unit is categorized under white category and inspection report may be recorded.


Signature of Inspecting Officer

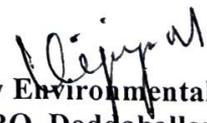
INSPECTION REPORT OF VISHALAKSHI, ASSISTANT ENVIRONMENTAL OFFICER,
KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl No.	Particulars	Details
1	Name of the industry inspected	M/s. Deva Enterprises
2	Address	No. C 24, KSSIDC Industrial Estate, Doddaballapur Bangalore rural dist- 561203
3	Date of inspection	22.12.2022
4	Latitude and Longitude	Lat : 13.250112 Long: 77.554439
5	Type of activity	Raking machine used in Poultry form
6	Category	White
7	BESCOM RR. No.	P4769
8	Person contacted along with contact number	Name: Sri.Devaraj Designation : Proprietor Mobile No : 9740491992
9	Consent of the Board (CFE & CFO Status)	Not applicable
10	Process description	Welding machine used for assembly of the raking machine
11	Source of water	Outside Tanker
12	Water Consumption in KLD	Process : NIL Domestic : 0.16 KLD, Sewage-0.12 KLD
13	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	There is no trade effluent generated from the unit. Sewage discharged through own Septic Tank
14	Air pollution source with Control measures	There are no air emission sources
15	Any other information observed during the inspection	1. The unit was operating at the time of inspection. 2. About 06 number of employees were working in the unit. 3. The activity involved assembly of Raking machines. 1 -CO ₂ welding machine is installed in the unit.
16	Final Recommendation	The inspection report may be recorded; the activity is categorized under White category and does not require obtaining permission from the Board.


Signature of Inspecting Officer

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry inspected	M/s. S B Enterprises
2.	Address	Shed No. D-42, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561203
3.	Date of inspection	30.12.2022
4.	Latitude and Longitude	13°14'52.0"N 77°33'15.5"E
5.	Type of activity	Newly identified - Industry was closed at the time of inspection
6.	Category	-
7.	BESCOM RR.No.	-
8.	Person contacted along with contact number	Name: -
		Designation :
		Mobile No : 8123988425
9.	Consent of the Board (CFE & CFO Status)	
10.	Process description	
11.	Source of water	
12.	Water Consumption in KLD	Process :
		Domestic :
13.	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	
14.	Air pollution source with Control measures	
15.	Any other information observed during the inspection	
16.	Final Recommendation	Newly identified- Industry was closed at the time inspection. Industry will be inspected in due course and report will be submitted.


Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1	Name of the industry inspected	M/s. Siri Power
2	Address	Plot No.95, KSSIDC Industrial Estate, Doddaballapura Taluk, Bangalore Rural District-561203
3	Date of inspection	30.12.2022
5	Latitude and Longitude	13°14'52.2"N 77°33'16.3"E
6	Type of activity	Newly identified Industry was closed at the time inspection
7	Category	-
8	Electricity RR.No.	-
9	Person contacted along with contact number	Name: -
		Designation :
		Mobile No :
10	Consent of the Board (CFE & CFO Status)	-
11	Process description	-
12	Source of water	-
13	Water Consumption in KLD	Process : -
		Domestic : -
14	Effluent/Sewage treatment plant (Provided/Not provided) If provided capacity in KLD	-
15	Air pollution source with Control measures	-
16	Any other information observed during the inspection	-
17	Final Recommendation	Newly identified Industry was closed at the time inspection. Industry will be inspected in due course and report will be submitted


Deputy Environmental Officer,
RO, Doddaballapura



Doddaballapura

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ.49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು-560001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

NO. PCB/WMC-1/180/ STP/2022-23/ 6727

Date:
04 JAN 2023

LETTER OF ADMINISTRATIVE APPROVAL

Sub:- Issue of administrative approval for initiating Criminal case against CMC Doddaballapura for the non-compliance under the Water (Prevention & Control of Pollution) Act, 1974- Reg.

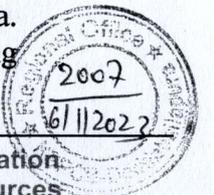
- Ref:-**
1. Notice issued to CMC Doddaballapura Dated: 25.08.2022
 2. Board office vide its Email dated 07.10.2022 has forwarded the Original Application OA.No.104/2022 filed before the National Green Tribunal, South Zone by Sri Girish NP v/s State of Karnataka and others
 3. Inspection of CMC Doddaballapura and Chikkatumakuru lake by RO-Doddaballapura on 11.10.2022 and 12.10.2022
 4. Show Cause Notice issued to CMC Doddaballapura dated:20.10.2022.
 5. RO Doddaballapura request to issue authorization for filing criminal case under the provisions of Water (Prevention & Control) Act, 1974 dt: 21.10.2022
 6. Personal Hearing was called by the RSEO, Bengaluru North on dated:28.10.2022

Regional Office, Doddaballapura inspected the STP of CMC Doddaballapura, Chikkatumakuru Lake area and Nagarakere Lake area on 11.10.2022 and 12.10.2022.

The Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of Nagarakere Lake and Chikkatumakuru Lake area.

During the time of inspection of Doddaballapura Lake by the RO-Doddaballapura observed the following non-compliances:

- The City Municipal Council has not installed OCEMS i.e. Online Continuous Effluent Monitoring System, Cameras at the entrance and flow meters.
- Disinfection facility is not provided.
- No safety measures provided such as railing to ponds; secure fencing to the STP area. It is noticed further that there is every chance of unauthorized entry of persons along with cattle, sheep etc., and there is high risk of occurrence of accident.



ನಮ್ಮೆಲರ ಚಿತ್ತ, ನೈಸರ್ಗಿಕ ಸಂಪನ್ಮೂಲಗಳ ಮಿತ ಬಳಕೆಯತ್ತ ;
ತ್ಯಾಜ್ಯ ಉತ್ಪಾದನೆಯನ್ನು ತಗ್ಗಿಸಿ
16.01.2023
180

- Further, as per the consent condition, the treated sewage shall be utilized for irrigation only, whereas, during the inspection, it was observed that City Municipal Council, Doddaballapur is discharging the untreated/partially treated sewage into the lake itself.
- It was observed that the entire rain water is stagnated in Bar Screen Chamber area; in and around inlet pipes; lot of weeds were grown around the inlet conduits.
- The Grit Chambers are completely filled with grit. The grit was removed at the time of inspection.
- The manhole located inside the STP is over flowing.
- The area is stagnated with sewage and rain water.
- The aforesaid aspects show that the STP is not functioning properly and the sewage has not been treated fully and untreated sewage is discharged directly to the lake which has resulted in pollution/contamination of the lake.

During the time of inspection of chikkatumkuru lake following non-compliances were observed;

- The said lake is having 2 inlets. The outflow from Nagarakere lake enters the Cikkatumakuru Lake in one inlet, and from Bashettihalli area, the sewage enters along with the storm water through another inlet.
- The overflow of Cikkatumakuru Lake would enter into the Doddatumakuru lake from overflow weir at Southern Side of the lake.
- The lake is having 11 inflow drains.
- Major inflow to the lake is from Arkavathi River flow from Nandi Hills. This Arkavathi river natural nala is entering into the Nagarakere lake from northern side of the lake.
- Towards western side there are about 8 inlet drains to the lake.
- These inlets are carrying the rain water alongwith sewage from CMC Doddaballapura limits.
- There are missing links and unsewered area of CMC Doddabalapura.
- 2 inlet drains located towards Eastern side of the lake which allows rain water from from villages and agriculture field is entering into the lake.
- The Lake is having 2 outflow weirs at southern side of the lake. The overflow through the said outflow weirs flowing through natural nala and ultimately enters to Chikkatumakuru Lake and in turn to Hesaraghatta Lake.
- Any pollution or contamination of Nagarakere Lake would ultimately affect the quality of Chikkatumakuru Lake and lakes situated downstream thereafter.
- Further it is observed adjacent to the storm water drain located at Madhu Mess 'D' Cross Road Doddaballapura there is entry of sewage and the same is entering into the lake.
- From missing links/ unsewered area within the limits of CMC Doddaballapura sewage is directly entering into the lake.

In view, of the above non compliances RO-Doddaballapura requested to issue the authorization to file criminal case against the CMC Doddaballapura vide there letter dt: 21.10.2022

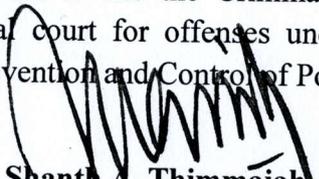
Meanwhile , the RSEO, Bengaluru North has called the Personal Hearing vide ref (5) and the RSEO directed the CMC, Doddaballapura has follows:

1. Immediate steps should be taken to relocate the drainage line (37 manhole) inside the city lake. And it has suggested that immediate action be taken to ensure that the sewage water does not go into the city lake and make a separate path to join the treatment plant.

2. In places where there is no drainage system, measures should be taken to ensure that the sewage does not enter the lake, but enters the treatment plant.
3. The CMC has to provide 100 percent drainage system.
4. The location for setting up the Upgrading Treatment Plant conforming to the discharge standards prescribed by the Treated Sewage (Sewage) Board should be identified and details thereof submitted.
5. Details of land to use treated sewage water for agriculture should be submitted.
6. Survey No. at Maltahalli Village in Doddaballapur Taluk of Bangalore Rural District to treat the solid waste generated by Municipal Corporation Doddaballapur. 9.51/1.52,12354/2.61/2.62 and 63/1 under the Solid Waste Management Rules, 2016 issued authorization by the Board on 18.04.2017 for a period up to 31.12.2021, the Board notified the promoters of Environmental Impact Study in the authorization dated: 14.09.2006 (Amendment Date: 01.12.2009) is conditioned to obtain Central Environmental Clearance. In this regard, it has been directed to obtain a letter of authorization and submit an application for a letter of consent from the Board and told to set up a leachate treatment plant produced by this unit.

The above action on the part of the CMC authorities is clear violation of the provisions of the Sec 25/26 of Water Act, under Section 43, 44 of Water (P & CP) Act, 1974

In view of the above, the under signed is empowered to issue letter of administrative approval to initiate Criminal Case as per the Board Resolution and OM dated: 24.03.2007 & 08.03.2013. Therefore, I, hereby give administrative approval and direct the Environmental Officer, Regional Office, KSPCB, Doddaballapura to file the Criminal case against the M/s. CMC, Doddaballapura in the jurisdictional court for offenses under section 25/26, punishable under Section 43 and 44 of Water (Prevention and Control of Pollution) Act 1974.


03/01/2023
Dr. Shanth A. Thimmaiah, M.Tech, Ph.d
Chairman
Karnataka State Pollution Control Board

To,
The Environmental Officer,
KSPCB Regional Office,
Doddaballapura